

पेटेंट कार्यालय
का
शासकीय जर्नल

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PUBLICATION OF THE PATENT OFFICE

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1	कार्यालय: महानियंत्रक, एकस्व, अभिकल्प तथा व्यापार चिह्न, एनटॉप हिल डाकघर के समीप, एस. एम. रोड, एनटॉप हिल, मुम्बई -400 037, भारत. फोन: (91)(22) 24123311 फैक्स: (91)(22) 24123322 ई.मेल: cgpdtm@nic.in	4	पेटेंट कार्यालय चेन्नई, इंटेलेक्चुअल प्रोपर्टी राइट्स बिल्डिंग इंडस्ट्रियल इस्टेट एसआईडीसीओ आरएमडी गोडाउन एरिया एडजसेन्ट टु ईगल फ्लास्क जी.एस.टी. रोड, गायन्डी, चेन्नई - 600 032. फोन: (91)(44) 2250 2081-84 फैक्स: (91)(44) 2250-2066 ई.मेल: chennai-patent@nic.in ❖ आन्ध्र प्रदेश, कर्नाटक, केरल, तमिलनाडु तथा पुडुचेरी राज्य क्षेत्र एवं संघ शासित क्षेत्र, लक्षद्वीप
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3	पेटेंट कार्यालय दिल्ली, बौद्धिक संपदा भवन, प्लॉट सं. 32, सेक्टर - 14, द्वारका, नई दिल्ली - 110 075. फोन: (91)(11) 2808 1921-25 फैक्स: (91)(11) 2808 1920, 2808 1940 ई.मेल: delhi-patent@nic.in ❖ हरियाणा, हिमाचल प्रदेश, जम्मू तथा कश्मीर, पंजाब, राजस्थान, उत्तर प्रदेश, दिल्ली तथा उत्तरांचल राज्य क्षेत्रों, एवं संघ शासित क्षेत्र चंडीगढ़		

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पेटेंट अधिनियम, 1970 तथा पेटेंट (संशोधन) अधिनियम, 2005 अथवा पेटेंट (संशोधन) नियम, 2006 द्वारा वांछित सभी आवेदन, सूचनाएँ, विवरण या अन्य दस्तावेज या कोई शुल्क पेटेंट कार्यालय के केवल उपयुक्त कार्यालय में स्वीकृत होंगे ।

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Publication Under Section 43(2) in Respect of the Grant

Following Patents have been granted and any "person interested" in opposing these patents under Section 25(2) may at any time within one year from the date of this issue, give notice to the Controller of Patents at the appropriate office, on the prescribed form-7 along with written statement and evidence, if any.

Serial Number	Patent Number	Application Number	Date of Application	Date of Priority	Title of Invention	Name of Patentee	Date of Publication of Abstract u/s 11(A)	Appropriate Office
1	199501	908/DEL/2003	19/04/1996	27/04/1995	Process for the preparation of quinazoline derivatives	Astrazeneca UK Limited	20/05/2005	DELHI
2	209924	IN/PCT/2001/00006/DEL	02/07/1999	03/07/1998	"A METHOD OF ALLEVIATING INFESTATION OF PLANT PESTS"	DEVGEN NV,	09/02/2007	DELHI
3	216731	2361/DELNP/2005	04/12/2004	04/12/2002	"PLASMA-ASSISTED MELTING"	BTU INTERNATIONAL, INC.,	29/12/2006	DELHI
4	216732	1038/DEL/2000	20/11/2000	23/11/1999	"A PROCESS FOR HYDROCRACKING A HYDROCARBONACEMS FEEDSTOCK"	UOP LLC,	03/03/2006	DELHI
5	216733	1066/DEL/1999	05/08/1999		"A NAPPY MONITOR SYSTEM"	SANDEEP JAIDKA,KEWAL KOHLI	09/03/2007	DELHI
6	216734	804/DEL/2000	05/09/2000		"A PROCESS FOR THE ISOMERIZATION OF A NON-EQUILIBRIUM FEED MIXTURE OF XYLENES AND ETHYLBENZENE"	UOP LLC,	28/04/2006	DELHI
7	216735	1436/DEL/1999	02/11/1999	31/12/1998	"A DATA PROCESSING SYSTEM"	INTERNATIONAL BUSINESS MACHINES CORPORATION,	03/06/2005	DELHI
8	216736	611/DEL/2000	23/06/2000		"A PROCESS FOR PREPARING A NOVEL POLYCRYSTALLINE CERAMIC PHOSPHOR COMPOSITION USEFUL AS A LIGHT EMITTING MATERIAL."	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH,	17/03/2006	DELHI
9	216737	1998/DELNP/2005	11/11/2003	12/11/2002	"A QUIONOLINYL-SUBSTITUTED COMPOUND OF FORMULA (I) AND COMPOSITION THEREOF"	ALMIRALL PRODESPHARMA, S.A.,	19/01/2007	DELHI
10	216738	574/DEL/2000	09/06/2000	24/06/1999	"MAGNETIC FIELD PHASE CORRECTION METHOD AND APPARATUS AND MRI APPARATUS AND METHOD"	GE YOKOGAWA MEDICAL SYSTEMS LTD.,	14/04/2006	DELHI

11	216739	3533/DEL/1998	26/11/1998	15/12/1997	"A FUEL INJECTOR FOR A GAS TURBINE ENGINE COMBUSTOR AND A METHOD THEREOF"	UNITED TECHNOLOGIES CORPORATION,	03/06/2005	DELHI
12	216740	2700/DELNP/2005	09/12/2003	09/12/2002	"A SYSTEM AND METHOD OF ADAPTIVE CONTROL OF PROCESSES WITH VARYING DYNAMICS"	PAVILION TECHNOLOGIES INC.	29/12/2006	DELHI
13	216741	4243/DELNP/2005	16/04/2004	23/04/2003	"A DETERGENT AUXILIARY COMPOSITION IN PARTICULATE FORM"	THE PROCTER & GAMBLE COMPANY	29/12/2006	DELHI
14	216742	881/DEL/2000	03/10/2000		"A PV PANEL FRAME FOR LEAK-PROOF ROOF MOUNTING"	BHARAT HEAVY ELECTRICALS LIMITED,	13/01/2006	DELHI
15	216743	859/DEL/2000	22/09/2000		"A MAGNETO CONDUCTIVE POLYMER COMPOSITON FOR READ AND WRITE HEAD AND A PROCESS FOR PREPARATION THEREOF"	INDIAN INSTITUTE OF TECHNOLOGY	05/08/2005	DELHI
16	216744	858/DEL/2000	22/09/2000		"A MAGNETIC POLYMER COMPOSITION AND PROCESS FOR THE PREPARATION OF THE SAME"	INDIAN INSTITUTE OF TECHNOLOGY,	03/06/2005	DELHI
17	216745	1139/DEL/1998	29/04/1998	12/05/1997	"A RAZOR BLADE ASSEMBLY"	THE GILLETTE COMPANY,	03/03/2006	DELHI
18	216746	1085/DEL/1999	10/08/1999		AN IMPROVED PROCESS FOR THE TREATMENT OF AGRO BASED BLACK LIQUOR WASTE TO PRODUCE POTABLE WATER	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH	04/11/2005	DELHI
19	216747	568/DEL/2000	09/06/2000		A PERSON FOR THE SYNTHESIS OF REACTIVE POLYMERS AND COPOLYMERS FROM VINYL BENZYL METHACRYLATE	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH	16/09/2005	DELHI
20	216748	2642/DEL/1998	04/09/1998		"A TELECOMMUNICATION TERMINAL DEVICE"	SWISSCOM MOBILE AG,	24/06/2005	DELHI
21	216749	815/DEL/2000	07/09/2000		"AN IMPROVED PROCESS FOR THE PREPARATION OF PHOTOCURABLE COMPOSITIONS OF MODIFIED VISCOSITY FOR DRY RESIST APPLICATION"	THE SECRETARY, MINISTRY OF INFORMATION TECHNOLOGY (FORMERLY DOE) GOVT. OF INDIA	12/05/2006	DELHI

22	216750	35/DEL/2000	18/01/2000		"A PROCESS FOR PRODUCTION REACTIVE SILICA"	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH.	27/01/2006	DELHI
23	216751	164/DEL/2000	25/02/2000		"A PROCESS OF MAKING YITTRIUM ALUMINIUM PEROVSKITE POWDER"	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH,	12/05/2006	DELHI
24	216752	2234/DEL/1998	30/07/1998	01/08/1997	"PROCESS FOR OXIDATION OF A SUBSTITUTED HYDROCARBON SUBSTRATE"	RHODIA CHIMIE	14/04/2006	DELHI
25	216753	01020/DELNP/2003	18/02/2002	20/02/2001	"A PYRIMIDINE COMPOUND HAVING FORMULA I"	ASTRAZENECA AB	12/01/2007	DELHI
26	216754	2994/DEL/1996	30/12/1996	06/03/1996	"A SEAL STRUCTURE FOR A TRANSMISSION CASE IN A VEHICLE POWER UNIT"	HONDA GIKEN KOGYO KABUSHIKI KAISHA	23/12/2005	DELHI
27	216755	294/DEL/2000	23/03/2000		"AN IMPROVED AIR JET SIEVE"	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH,	02/06/2006	DELHI
28	216756	IN/PCT/2001/01162/DEL	24/05/2000	27/05/1999	"INDOLE DERIVATIVES"	NEURIM PHARMACEUTICALS (1991) LTD.	12/01/2007	DELHI
29	216757	626/DEL/2000	28/06/2000		"A REMOTE SENSING BURGLAR ALARM"	DHIRAJ ADYA,	03/06/2005	DELHI
30	216758	1713/DEL/1998	18/06/1998	19/12/1997	"A METHOD FOR PREPARING A STEEL PLATE HAVING A MICRO-LAMINATE MICROSTRUCTURE"	EXXONMOBIL UPSTREAM RESEARCH COMPANY,	24/06/2005	DELHI
31	216759	507/DEL/2001	18/04/2001	23/12/1996	"MICROPARTICULATE FORM OF 1-(2-(NAPHTH-2-YL)ETHYL)-4-(3-TRIFLUOROMETHYLPHENYL)-1,2,3,6-TETRAHYDROPYRIDINE HYDROCHLORIDE"	SANOFI-SYNTHELABO	12/01/2007	DELHI
32	216760	1333/DEL/1999	05/10/1999	24/03/1999	"WIRING APPARATUS AND STRUCTURE FOR A PHOTOVOLTAIC GENERATION SYSTEM"	KANEKA CORPORATION	01/07/2005	DELHI
33	216761	782/DEL/1999	25/05/1999	28/05/1998	"A DISPOSABLE GARMENT"	THE PROCTER & GAMBLE COMPANY	14/10/2005	DELHI
34	216762	1334/DEL/1999	05/10/1999	25/03/1999	"A PHOTOVOLTAIC DEVICE AND METHOD OF INSTALLING PHOTOVOLTAIC MODULE ON A ROOF"	KANEKA CORPORATION	01/07/2005	DELHI
35	216763	1544/DELNP/2004	11/12/2002	11/12/2001	"BIAXIALLY ORIENTED POLYESTER FILM"	SKC LIMITED	16/03/2007	DELHI

36	216764	2590/DEL/1997	11/09/1997	11/09/1996	" DATA DISPLAY CONTROL APPARATUS"	MATSUSHITA ELECTRIC INDUSTRIAL CO., LIMITED	24/06/2005	DELHI
37	216765	2489/DEL/1998	24/08/1998	12/09/1997	"A COOLER FOR A WATER COOLED ENGINE"	HONDA GIKEN KOGYO KABUSHIKI KAISHA	13/01/2006	DELHI
38	216766	163/DEL/1999	28/01/1999	18/03/1998	"A REAR WHEEL SUPPORT AND DRIVE ASSEMBLY FOR MOTORCYCLE "	HONDA GIKEN KOGYO KABUSHIKI KAISHA	12/05/2006	DELHI
39	216767	3008/DEL/1998	12/10/1998	07/11/1997	"SYSTEM FOR GENERATING MOBILE OBJECTS IN A NETWORK"	INTERNATIONAL BUSINESS MACHINE CORPORATION	24/06/2005	DELHI
40	216768	1375/DEL/1999	14/10/1999	03/11/1998	"A BRAKE SHOE ASSEMBLY FOR A VEHICLE"	MERITOR HEAVY VEHICLE SYSTEMS LLC.	27/01/2006	DELHI
41	216769	1143/DEL/1998	29/04/1998	09/05/1997	"CLOSED BATTERY HAVING A CLOSING MEMBER"	FUKUDA METAL FOIL & POWDER CO. LTD., TOYO KOHAN LTD	13/01/2006	DELHI
42	216770	523/DEL/1999	07/04/1999		"RAPID RESTART SYSTEM FOR CRYOGENIC AIR SEPARATION PLANT"	PRAXAIR TECHNOLOGY INC.,	03/06/2005	DELHI
43	216771	1252/DEL/2001	18/12/2001	04/07/2001	"RECONSTITUTION PACKAGE FOR A MATERIAL WHICH CAN BE RECONSTITUTED BY ADDING A LIQUID THERETO"	HORTICULTURAL COIR LTD.	29/12/2006	DELHI
44	216772	IN/PCT/2001/01181/DEL	30/06/2000	08/07/1999	"PROCESS FOR MANUFACTURING COATED GRANULES WITH MASKED TASTE AND IMMEDIATE RELEASE OF THE ACTIVE PRINCIPLE"	ETHYPHARM,	31/08/2007	DELHI
45	216773	2915/DELNP/2005	15/12/2003	30/12/2002	"MULTI-LAYER FABRIC FOR PAPER MAKING MACHINE"	ALBANY INTERNATIONAL CORP.	05/01/2007	DELHI
46	216774	IN/PCT/2001/00936/DEL	01/06/2000	01/06/1999	"IMPROVEMENTS IN RADIO POSITIONING SYSTEMS"	CAMBRIDGE POSITIONING SYSTEMS LTD.	31/08/2007	DELHI
47	216775	IN/PCT/2001/00723/DEL	16/11/2000	16/11/1999	"FUEL CELL BIPOLAR SEPARATOR PLATE AND CURRENT COLLECTOR ASSEMBLY AND METHOD OF MANUFACTURE"	GENCELL CORPORATION	16/09/2005	DELHI
48	216776	1165/DEL/2000	15/12/2000		"WATER-DECOMPOSABLE ABSORBENT ARTICLE"	UNI-CHARM CORPORATION,	03/06/2005	DELHI

49	216777	293/DEL/1999	19/02/1999	09/06/1998	"A METHOD FOR MODULAR CONSTRUCTION OF A WALL"	GEORGE HANNA	12/05/2006	DELHI
50	216778	740/DEL/2000	16/08/2000	20/08/1999	'AXIAL FLOW HYDRAULIC TURBINE ELECTRIC GENERATOR SYSTEM"	TOSHIBA ENGINEERING CORPORATION,	12/05/2006	DELHI
51	216779	110/DEL/2002	13/02/2002		"A PROCESS FOR THE PREPARATION OF YARN/FABRIC (TEXTILE MATERIAL) HAVING ULTRAVIOLET RADIATION/PROTECTION AND FLAME RESISTANT PROPERTIES"	NORTHERN INDIA TEXTILE RESEARCH ASSOCIATION	19/01/2007	DELHI
52	216780	1166/DEL/2000	15/12/2000	06/01/2000	"WATER-DECOMPOSABLE ABSORBENT ARTICLE"	UNI-CHARM CORPORATION,	03/06/2005	DELHI
53	216781	1221/DEL/2000	29/12/2000	04/01/2000	"SYSTEM FOR ENCODING A PLURALITY OF BIT SEQUENCE"	INTERNATIONAL BUSINESS MACHINES CORPORATION,	24/03/2005	DELHI
54	216782	1068/DEL/2000	28/11/2000	04/06/1996	"A PROCESS FOR PREPARING BENZIMIDAZOLE DERIVATIVES"	FABRICA ESPANOLA DE PRODUCTOS QUIMICOS Y FARMACEUTICOS, S.A. (FAES)	14/04/2006	DELHI
55	216783	1122/DEL/2000	08/12/2000		"A NOVEL PROCESS FOR THE MANUFACTURE OF SHAPED THERMOPLASTIC SHEETS FOR WIND SHIELDS/ WINDOWS OF VEHICLES"	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH	02/06/2006	DELHI
56	216784	475/DEL/2000	01/05/2000		"AN HERBAL THERAPEUTIC PRODUCT"	INDIAN COUNCIL OF MEDICAL RESEARCH	11/03/2005	DELHI
57	216785	1061/DEL/2000	24/11/2000		"A PROCESS FOR THE PREPARATION OF NOVEL DERIVATISED MACROPOROUS BEADED CROSSLINKED POLYMER USEFUL AS AFFINITY CHROMATOGRAPHY SUPPORTS."	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH,HINDUSTAN ANTIBIOTICS LIMITED,DEPARTMENT OF BIOTECHNOLOGY	28/04/2006	DELHI
58	216786	1146/DEL/2000	13/12/2000		"A PROCESS FOR CONVERTING METHANOL TO LIGHT OLEFINS"	UOP LLC	27/01/2006	DELHI
59	216787	891/DEL/2000	05/10/2000	26/10/1999	"SYSTEM FOR ENCRYPTION/DECRYPTION"	INTERNATIONAL BUSINESS	25/11/2005	DELHI

					ON OF STORED DATA USING NON-ACCESSIBLE UNIQUE ENCRYPTION KEY"	MACHINE CORPORATION		
60	216788	573/DEL/2002	21/05/2002		A CHEMICAL MILLING PLANT	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH	20/05/2005	DELHI
61	216789	737/DEL/2000	16/08/2000	27/08/1999	"A WATER-RESISTANT BUSWAY ."	GENERAL ELECTRIC COMPANY	28/04/2006	DELHI
62	216790	1928/DEL/2006	28/08/2006 16:35:32		"A SMART KNOWLEDGE VOICE INFORMATION SYSTEM FOR STORING AND RETRIEVING KNOWLEDGE VOICE DATA THROUGH MULTIPLE COMMUNICATION CHANNELS."	ANUJ GUPTA	22/09/2006	DELHI
63	216791	1158/DEL/2002	15/11/2002		"A PLASTIC CLOSURE CAP"	GAUTAM SHUBH,	03/03/2006	DELHI
64	216792	IN/PCT/2001/00931/DEL	12/04/2000	13/04/1999	" METHOD FOR SYNTHESISING A TAT VARIENT PROTEIN"	CENTRE NATIONAL DE LA RECHERCHE SCIENTIFIQUE (CNRS)	31/08/2007	DELHI
65	216793	789/DEL/2002	31/07/2002		A COMPOSITION FOR THE MANUFACTURE OF FLYASH BASED RIGID ROOF SUPPORTS	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH	27/04/2007	DELHI
66	216794	2553/DEL/1998	27/08/1998	13/09/1997	"MOTORCYCLE"	HONDA GIKEN KOGYO KABUSHIKI KAISHA	13/01/2006	DELHI
67	216795	2123/DEL/1998	22/07/1998		"A DIGITAL FALLTIME MEASUREMENT CIRCUIT"	THAPAR INSTITUTE OF ENGINEERING & TECHNOLOGY	22/12/2006	DELHI
68	216796	411/DEL/1999	16/03/1999	14/05/1998	"AN APPARATUS AND A METHOD OF CORRECTING ARTIFACT CAUSED BY HIGHLY ATTENUATING OBJECTS"	GENERAL ELECTRIC COMPANY	03/06/2005	DELHI
69	216797	668/DEL/1999	03/05/1999	18/06/1998	"ASSIST POWER TRANSMISSION APPARATUS FOR POWER ASSIST VEHICLE"	HONDA GIKEN KOGYO KABUSHIKI KAISHA	23/12/2005	DELHI
70	216798	0970/DEL/1998	15/04/1998		"A DECOKING TOOL"	INGERSOLL-DRESSER PUMP COMPANY	22/12/2006	DELHI
71	216799	2381/DEL/1998	13/08/1998		AN IMPROVED PROCESS FOR THE	COUNCIL OF SCIENTIFIC AND	03/06/2005	DELHI

					PREPARATION OF TERPINYL ESTERS	INDUSTRIAL RESEARCH		
72	216800	125/DEL/1999	20/01/1999		"BI-CENTRIC HIP DEVICE"	ANIL KUMAR RAI	03/03/2006	DELHI
73	216801	1640/DEL/1998	15/06/1998	20/06/1997	"PROCESS FOR PREPARING SELF-COMPENSATING BALANCE SPRING"	ROLEX S.A.	18/11/2005	DELHI
74	216802	0622/DEL/1998	11/03/1998		"A POWDER INHALING DEVICE "	ASTRA AKTIEBOLAG	23/02/2007	DELHI
75	216803	2598/DEL/1998	31/08/1998	03/11/1997	"AN APPARATUS FOR USE IN PLANAR BEAM RADIOGRAPHY AND A GASEOUS AVALANCHE DETECTOR"	XCOUNTER AB	13/01/2006	DELHI
76	216804	201/DEL/1999	05/02/1999		"AN IMPROVED SCREWLESS PUSHBAR LAMPHOLDER"	GOLDEN PEACOCK OVERSEAS LIMITED	13/01/2006	DELHI
77	216805	205/DEL/2000	09/03/2000		"AN IMPROVED PROCESS FOR THE PREPARATION OF GROUP II / GROUP III LUBRICATING OIL"	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH	13/01/2006	DELHI
78	216806	1157/DEL/1999	27/08/1999	14/09/1998	"MODULAR ROLLING MILL"	MORGAN CONSTRUCTION COMPANY	03/06/2005	DELHI
79	216807	288/DEL/1999	19/02/1999		"A PROCESS FOR MAKING ALUMINATE SPINEL USEFUL AS REFRACTORIES AND ENGINEERING CERAMICS IN THE WIDE RANGE OF MAGNESIA CONTENT"	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH "	24/06/2005	DELHI
80	216808	32/DEL/2000	18/01/2000		"AN IMPROVED PROCESS FOR THE SIMULTANEOUS PRODUCTION OF BIOGAS AND FERTILLIZER BY HIGH RATE BIOMETHANATION OF PALM OIL MILL EFFUENT"	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH	13/01/2006	DELHI
81	216809	670/DEL/1999	03/05/1999	10/09/1998	"AN INTEGRATE PROCESS FOR THE SEPATATION, RECOVERY AND UTILIZATION OF ACIDIC GASES"	TEXACO DEVELOPMENT CORPORATION	03/06/2005	DELHI
82	216810	3664/DEL/1998	04/12/1998	10/12/1997	"A PROCES FOR PRODUCING A POLYOLEFIN COMPOSITION"	EXXONMOBIL CHEMICAL PATENTS INC.,	14/04/2006	DELHI
83	216811	246/DEL/2000	16/03/2000		"A PROCESS FOR	COUNCIL OF	13/01/2006	DELHI

					MAKING A MOISTURE SENSOR OF PPMV LEVEL & A DEVICE FOR DETECTION OF MOISTURE MADE THEREFROM."	SCIENTIFIC AND INDUSTRIAL RESEARCH		
84	216812	414/DEL/1999	16/03/1999	08/04/1998	"ROTARY PRINTING MACHINE FOR SECURITY PAPERS."	DE LA RUE GIORI S. A	27/01/2006	DELHI
85	216813	416/DEL/2000	07/04/2000		"AN IMPROVED OIL/SUPPLY SYSTEM FOR WET BRAKES"	PUNJAB TRACTORS LIMITED	23/12/2005	DELHI
86	216814	3754/DEL/1998	15/12/1998	23/12/1997	"A PROCESS FOR THE PRODUCTION OF LOWER ALIPHATIC ESTERS"	BP CHEMICALS LIMITED	03/03/2006	DELHI
87	216815	821/DEL/2000	11/09/2000	13/09/1999	"DAMPENED SUSPENSION UNIT OF A MOTORCYCLES REAR WHEEL"	PIAGGIO & C. S.P.A.	18/11/2005	DELHI
88	216816	1435/DEL/1999	02/11/1999	16/11/1998	"METHOD AND APPARATUS FOR EXECUTING ORIENTED QUERY"	INTERNATIONAL BUSINESS MACHINE CORPORATION	04/11/2005	DELHI
89	216817	126/DEL/2000	16/02/2000		"AN IMPROVED PROCESS FOR THE PREPARATION OF CERAMICS"	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH	13/01/2006	DELHI
90	216818	787/DEL/2000	01/09/2000		AN IMPROVED PROCESS FOR THE PREPARATION OF A NOVEL PROTEIN-ACRYLATE GRAFT COPOLYMER HAVING MOLECULAR WEIGHT UPTO 300 000"	COUNCIL OF SCIENTIFIC & INDUSTRIAL RESEARCH	13/01/2006	DELHI
91	216819	269/DEL/2000	16/03/2000		"A PROTECTIVE DEVICE FOR CONTROLLING STALL AND SURGE IN COMPRESSORS"	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH	28/04/2006	DELHI
92	216820	684/DEL/2000	25/07/2000	17/11/1999	"METHOD AND SYSTEM FOR COMMUNICATING BETWEEN SUPPLIER AND CUSTOMER DEVICES."	DELL PRODUCTS L.P.	02/06/2006	DELHI
93	216821	939/DEL/2000	17/10/2000	12/11/1999	METHOD AND SYSTEM FOR PROCESSING DATA FROM AN INPUT DEVICE	INTERNATIONAL BUSINESS MACHINE CORPORATION	03/03/2006	DELHI
94	216822	147/DELNP/2004	17/10/2001	20/06/2001	"A COMMUNICATION SYSTEM FOR TRANSFERRING DATA IN THE FORM OF DATA PACKETS"	SIEMENS AKTIENGESELLSC HAFT	24/02/2006	DELHI
95	216823	406/DEL/2000	04/04/2000	24/05/1999	"A BLOCK RENDERING SYSTEM AND METHOD	INTERNATIONAL BUSINESS	03/03/2006	DELHI

					FOR A GRAPHICS SUBSYSTEM"	MACHINES CORPORATION		
96	216824	897/DEL/2000	06/10/2000	28/03/2000	"A PROCESS FOR THE PREPARATION OF MELT PROCESSIBLE LIQUID CRYSTALLINE TERPOLYESTERS"	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH	27/01/2006	DELHI
97	216825	392/DEL/2000	31/03/2000		AN IMPROVED PROCESS FOR BENEFICIATION OF PICKLING WASTEWATER WITH SIMULTANEOUS RECOVERY OF HYDROCHLORIC ACID AND FERROUS SULFATE	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH	31/03/2006	DELHI
98	216826	835/DEL/2000	14/09/2000		"A PROCESS FOR RECOVERING SPENT CHEMICALS FROM BLACK LIQUOR DURING PAPER MAKING PROCESS AND INTEGRATED THEREOF"	BHARAT HEAVY ELECTRICALS LIMITED	27/01/2006	DELHI
99	216827	74/DEL/2000	01/02/2000	05/02/1999	"METHOD OF AND APPARATUS FOR CASTING METAL STRIP"	CASTRIP, LLC,	03/06/2005	DELHI
100	216828	IN/PCT/2001/00862/DEL	23/02/2001	25/02/2000	"DATA PROCESSING METHOD FOR A PARTS SUPPLY MANAGEMENT SYSTEM"	RUBYCON CORPORATION	26/08/2005	DELHI
101	216829	920/DEL/2000	09/10/2000	10/11/1999	"METHOD AND SYSTEM FOR AUTOMATING SLEW RATE ANALYSIS"	INTERNATIONAL BUSINESS MACHINE CORPORATION	03/06/2005	DELHI
102	216910	3282/DELNP/2005	07/02/2003	07/02/2003	"AN ELEVATOR BELT ASSEMBLY"	OTIS ELEVATOR COMPANY, CONTI TECH ANTRIEBSSYSTEM E GMBH	12/01/2007	DELHI
103	216911	1678/DEL/1997	20/06/1997	21/06/1996	"A HUMANIZED NEUTRALIZING MONOCLONAL ANTIBODY"	SMITHKLINE BEECHAM CORPORATION	29/12/2006	DELHI
104	216913	1020/DEL/2001	03/10/2001		"PRINTING INK COMPOSITION"	DAINIPPON INK AND CHEMICALS, INC.,	03/06/2005	DELHI
105	216914	744/DEL/2002	15/07/2002		"NOVEL PROCESS FOR PREPARING 1, 1, 1-TRIFLUORO-2,2-DICHLOROETHANE"	ATOFINA,	13/01/2006	DELHI
106	216915	1043/DEL/2001	11/10/2001	30/11/2000	LOW NOX PREMIX BURNER APPARATUS AND METHODS	JOHN ZINK COMPANY, LLC,	17/03/2006	DELHI
107	216916	1062/DEL/1999	04/08/1999	15/07/1999	"BOOTWIPER AND	RILEYS LIMITED	03/06/2005	DELHI

					METHOD OF MAKING THE SAME"			
108	216917	150/DEL/2002	26/02/2002		"A PROCESS FOR TEMPORARY PAD PRINTING/REPRINTING ON AN UNEVEN SURFACE OF A GLASS CONTAINER"	RAMESHWAR PRASAD	13/01/2006	DELHI
109	216918	2468/DEL/1998	21/08/1998	22/08/1997	"A FILTRATION AND ELECTROSTATIC PRECIPITATION DEVICE"	ENERGY & ENVIRONMENTAL RESEARCH CENTER FOUNDATION	21/10/2005	DELHI
110	216919	694/DEL/2001	21/06/2001		"A PROCESS FOR THE SIMULTANEOUS HYDROPROCESSING OF TWO FEEDSTOCKS"	UOP LLC,	09/06/2006	DELHI
111	216920	794/DEL/1999	25/05/1999	27/05/1998	"BOOM LENGTH MEASUREMENT APPARATUS FOR MEASURING THE LENGTH OF A MULTI-SECTION TELESCOPIC BOOM AND A METHOD THEREOF"	GROVE U.S. L.L.C.	03/06/2005	DELHI
112	216921	811/DEL/1999	27/05/1999		"AN IMPROVED PROCESS FOR PREPARATION OF MN-ZN FERRITES"	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH	24/06/2005	DELHI
113	216922	1689/DELNP/2005	20/10/2003	31/10/2002	SOLENOID	SHINANO KENSHI KABUSHIKI KAISHA	02/03/2007	DELHI
114	216923	99/DEL/1998	15/01/1998	28/02/1997	"A CODE DIVISION MULTIPLE ACCESS RADIO TELEPHONE OPERABLE IN A CDMA RADIO TELEPHONE SYSTEM"	MOTOROLA, INC.	05/08/2005	DELHI
115	216924	2940/DELNP/2005	17/03/2004	20/03/2003	"A MEMORY FOR STORING DATA"	ARM LIMITED,UNIVERSITY OF MICHIGAN	19/01/2007	DELHI
116	216925	874/DEL/1999	14/06/1999	16/07/1998	"A PREMIXING FUEL INJECTOR"	UNITED TECHNOLOGIES CORPORATION	03/06/1998	DELHI
117	216926	2645/DELNP/2005	24/11/2003	22/11/2002	"A MULTIMEDIA NETWORK SYSTEM FOR INTERCONNECTING A NUMBER OF RECEIVING AND TRANSMITTING DIGITAL AND/ OR ANALOGOUS DEVICES"	ROUHI, ARASH	19/01/2007	DELHI
118	216927	2385/DEL/1998	13/08/1998		AN IMPROVED MECHANISED PULSE DEHUSKER	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH	03/06/2005	DELHI

119	216928	187/DEL/2003	28/09/1995	15/03/1995	"A FILTRATION/STERILIZATION ASSEMBLY"	ACCESS BUSINESS GROUP INTERNATIONAL LLC	20/05/2005	DELHI
120	216929	1396/DEL/1999	21/10/1999	30/12/1998	"CAR GLASS MOUNTING DEVICE"	HYUNDAI MOTOR COMPANY	24/06/2005	DELHI
121	216930	1231/DELNP/2005	01/08/2002	28/08/2001	A SYSTEM FOR ACCESSING MEMORY CELLS	INTEL CORPORATION	19/01/2007	DELHI
122	216931	871/DEL/2001	22/08/2001		"SERVICE DEPLOYMENT IN DATA NETWORKS"	INTERNATIONAL BUSINESS MACHINES CORPORATION,	03/06/2005	DELHI
123	216932	01278/DELNP/2004	15/11/2001	15/11/2001	"METHOD AND SYSTEM FOR DETERMINING DATA TRANSFER MARGINS OR BIT FOR NETWORK CONNECTIONS"	SWISSCOM FIXNET AG	22/12/2006	DELHI
124	216933	830/DEL/2005	21/04/1999	07/07/1998	"AUTOMATED BANKING MACHINE AND SYSTEM"	DIEBOLD INCORPORATED	26/01/2007	DELHI
125	216934	1352/DEL/2003	03/11/2003		"USB POWER AMPLIFICATION SPEAKER ADAPTER UNIT."	JUSTER CO. LTD.	13/01/2006	DELHI
126	216935	681/DEL/1999	05/05/1999	06/05/1998	"COLOR SELECTION AND IDENTIFICATION GUIDES FOR ARCHITECTURAL COATINGS"	DEGUSSA CORPORATION	03/06/2005	DELHI
127	216936	2706/DEL/1998	11/09/1998		"AN IMPROVED PROCESS FOR THE PREPARATION OF CARBOXYLIC ACIDS "	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH	03/06/2005	DELHI
128	216937	2760/DEL/1998	15/09/1998	15/09/1997	"A DETERGENT COMPOSITIONS"	THE PROCTER & GAMBLE COMPANY	03/06/2005	DELHI
129	216938	719/DEL/1999	12/05/1999		"ROLL-PATTERNED STRIP METAL STRIP OR SHEET FOR WINDOW COVERING ASSEMBLIES"	HUNTER DOUGLAS INTERNATIONAL N.V.,	04/11/2005	DELHI
130	216939	2319/DEL/1998	10/08/1998	08/08/1997	"A PROCESS FOR PREPARING A MODIFIED ALKYL BENZINE"	THE PROCTER & GAMBLE COMPANY	03/03/2006	DELHI
131	216940	452/DEL/2001	04/04/2001		A DEVICE FOR MONITORING ON-LINE DIELECTRIC PARAMETERS	BHARAT HEAVY ELECTRICALS LIMITED,	09/09/2005	DELHI
132	216941	1284/DEL/2001	26/12/2001		"AN IMPROVED TORCH ASSEMBLY FOR NARROW GAP WELDING USING	BHARAT HEVY ELECTRICALS LIMITED,	03/03/2006	DELHI

					SINGLE AND TANDEM WIRE TECHNIQUES IN SUB-MERGED ARC WELDING"			
133	216942	536/DEL/2002	27/01/1995		"A PROCESS FOR PREPARATION OF A PLASTIC ARTICLE PREFERABLY A FILM"	THE PROCTER & GAMBLE COMPANY	09/09/2005	DELHI
134	216943	694/DEL/2003	13/05/2003		A BOWL MILL FOR A COAL PULVERIZER WITH AN AIR MILL FOR PRIMARY ENTRY OF AIR.	BHARAT HEAVY ELECTRICALS LTD.	09/02/2007	DELHI
135	216944	446/DEL/2001	30/03/2001		"A DEVICE FOR NON-DESTRUCTIVE TESTING OF FILTER MEDIA"	NATIONAL RESEARCH & TECHNOLOGY CONSORTIUM, PUR OLATOR INDIA LIMITED	20/05/2005	DELHI
136	216945	112/DEL/2001	31/01/2001		A PROCEES FOR MANUFACTURE OF COLD BONDED AGGREGATE PELLET FROM FLY ASH OF THERMAL POWER PLANT FOR CONSTRUCTIONAL USE	COUNCL OF SCIENTIFIC AND INDUSTRIAL RESEARCH,	03/03/2006	DELHI
137	216946	469/DEL/2001	09/04/2001	12/05/2000	"METHOD AND APPARATUS FOR SEWING THE TOE OF A SOCK"	TOMOTAKE NAKAHIRA	03/06/2005	DELHI
138	216947	566/DEL/2001	14/05/2001	31/05/2000	"ABSORBENT ARTICLE"	UNI-CHARM CORPORATION	27/01/2006	DELHI
139	216948	1090/DEL/2003	02/09/2003	10/10/2002	"A METHOD FOR PREPARING AN ENCAPSULATED FRAGRANCE COMPOSITION "	INTERNATIONAL FLAVORS & FRAGRANCES INC.,	20/05/2005	DELHI
140	216949	1432/DEL/2003	19/11/2003		"A METHOD FOR IMPROVING FATIGUE AND STRESS CORROSION PROPERTIES OF LEADING EDGE OF STEAM TURBINE BLADES"	BHARAT HEAVY ELECTRICALS LTD.	04/11/2005	DELHI
141	216950	1197/DEL/2003	24/09/2003		A PROCESS FOR THE DENSIFICATION OF YTTRIUM ALUMINUM GARNET (YAG) MATERIAL	BHARAT HEAVY ELECTRICALS LTD.	27/05/2005	DELHI
142	216951	27/DEL/2000	18/01/2000		"A PROCESS FOR THE BIOTRANSFORMATION OF CYANOHYDROCARBONS TO CORRESPONDING	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH	24/06/2005	DELHI

					AMIDES"			
143	216952	1196/DEL/2003	24/09/2003		"A METHOD OF MANUFACTURING A CARBIDE INSERT GRINDING ROLL THEREFOR"	BHARAT HEAVY ELECTRICALS LTD	27/05/2005	DELHI
144	216953	1215/DEL/2003	29/09/2003	23/10/2002	"SPLIT MODE OPERATION FOR FUEL INJECTION SYSTEMS"	CATERPILLAR INC.	27/05/2005	DELHI
145	216954	1205/DEL/2003	26/09/2003		"AUTOMATIC DETECTING AND PREWARNING SYSTEM FOR MEDICINE INSTILLER"	YU-YUEH LIN,KUN-JUNG YANG,HSIANG-WEN WANG	27/05/2005	DELHI
146	216955	931/DEL/2003	28/07/2003	04/11/2002	"MOUNTING DEVICE FOR SECURING A TRANSMISSION LINE TO A SUPPORT STRUCTURE AND METHOD THEREOF"	ANDREW CORPORATION	25/02/2005	DELHI
147	216956	1164/DEL/2000	15/12/2000	22/12/1999	"AN ABSORBENT ARTICLE"	UNI-CHARM CORPORATION	12/05/2006	DELHI
148	216957	742/DEL/2001	03/07/2001	05/07/2000	"SPEECH RECOGNITION CORRECTION OF DEVICE HAVING LIMITED OR NO DISPLAY"	INTERNATIONAL BUSINESS MACHINES CORPORATION	03/06/2005	DELHI
149	216958	1214/DEL/2001	03/12/2001	08/12/2000	"A PROCESS FOR REMOVING CONTAMINANTS FROM A LIQUID OR GASEOUS HYDROCARBON STREAM"	UOP LLC	18/11/2005	DELHI
150	216959	581/DEL/2001	16/05/2001	16/05/2000	"AMBIDEXTROUS DRILL HOLSTER"	BLACK & DECKER INC.	27/01/2006	DELHI
151	216960	618/DEL/2001	28/05/2001	20/06/2000	"PARALLEL PROCESSING METHOD"	INTERNATIONAL BUSINESS MACHINES CORPORATION	03/06/2005	DELHI
152	216961	64/DEL/2001	24/01/2001	26/01/2000	"A ROLLING MILL WITH A SYSTEM FOR APPLYING A LIQUID LUBRICANT AND A METHOD THEREOF"	MORGAN CONSTRUCTION COMPANY	27/01/2006	DELHI
153	216962	937/DEL/2001	10/09/2001		"AN INTEGRATED DEVICE FOR TEMPERATURE RISE TESTES ON INDUCTION MOTORS BY APPLYING MIXED FREQUENCY"	BHARAT HEAVY ELECTRICALS LTD,	04/11/2005	DELHI
154	216963	1141/DEL/2001	12/11/2001		"SYSTEM AND METHOD FOR PROVIDING RESOURCES FROM A WEB SERVER TO A CLIENT COMPUTER"	INTERNATIONAL BUSINESS MACHINE CORPORATION	24/06/2005	DELHI

155	216964	203/DEL/2001	27/02/2001		"AN IMPROVED PROCESS OF MAKING SODIUM ZIRCONIUM PHOSPHATE POWDER"	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH	12/05/2006	DELHI
156	216965	722/DEL/2000	09/08/2000	21/09/1999	"A METHOD FOR FORMING A DIFFUSION REGION IN A SILICON SUBSTRATE"	INTERNATIONAL BUSINESS MACHINE CORPORATION,	24/06/2005	DELHI
157	216966	934/DEL/2000	13/10/2000		"A MAGNETO-RESISTIVE POLYMER COMPOSITION "	INDIAN INSTITUTE OF TECHNOLOGY,	03/06/2005	DELHI
158	216967	216/DEL/2002	14/03/2002		"A PROCESS FOR REMOVING A TEMPORARY PAD PRINT PRINTED ON AN EVEN OUTER SURFACE OF A GLASS CONTAINER"	RAMESHWAR PRASAD	27/01/2006	DELHI
159	216968	2/DEL/2000	03/01/2000	26/05/1999	"DATA ENCRYPTION APPARATUS AND METHOD"	MATSUSHITA ELECTRIC INDUSTRIAL CO. LTD.,	24/06/2005	DELHI
160	216969	31/DEL/2001	17/01/2001		"PROCESS FOR PREPARING TRANSFER METALLIZED PAPER"	JALPAC INDIA LIMITED	03/06/2005	DELHI
161	216970	46/DEL/2001	19/01/2001		"A PROCESS FOR THE PREPARATION OF ESTER DERIVATIVES OF ACYCLIC MONOTERPENOID"	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH	12/05/2006	DELHI
162	216971	565/DEL/2002	20/05/2002	22/05/2001	"KEYPAD FOR MOBILE PHONE"	YOUREAL ELECTRONICS CO., LTD.	20/05/2005	DELHI
163	216972	85/DEL/2001	31/01/2001		"A TABLETOP SHEETING AND CUTTING DEVICE USEFUL FOR INDIAN TRADITIONAL SWEETS."	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH	12/05/2006	DELHI
164	216973	109/DEL/2001	31/01/2001		"AN IMPROVED PROCESS FOR THE PREPARATION OF A POLY PROPYLENE MOULDING COMPOUND HAVING HIGH IMPACT AND HIGH TENSILE STRENGTH"	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH	12/05/2006	DELHI
165	216974	114/DEL/2001	31/01/2001		"A PROCESS FOR PREPARATION OF PAINTABLE OR PRINTABLE POLYPROPYLENE COMPOSITION"	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH	02/06/2006	DELHI
166	216975	1012/DEL/2001	28/09/2001		"AN IMPROVED PROCESS FOR THE	COUNCIL OF SCIENTIFIC AND	09/06/2006	DELHI

					RECOVERY OF COPPER FORM COPPER PLANT DUST"	INDUSTRIAL RESEARCH		
167	216976	132/DEL/2002	21/02/2002	22/02/2001	"REED VALVE"	HONDA GIKEN KOGYO KABUSHIKI KAISHA,ARAI SEISAKUSHO CO., LTD	27/01/2006	DELHI
168	216977	1248/DEL/2002	27/01/1995	18/02/1994	"A PROCESS FOR THE MANUFACTURE OF A COLOURED AROMATIC POLYESTER TEXTILE MATERIALS"	ZENECA LIMITED	20/05/2005	DELHI
169	216978	171/DEL/2001	16/02/2001		"A DISTRIBUTION REACTIVE VOLT-AMPERE COMPENSATOR WITHOUT SENSING LOAD REACTIVE POWER"	BHARAT HEAVY ELECTRICALS LTD	23/12/2005	DELHI
170	216979	1174/DEL/2001	14/02/1995		"A BIODEGRADABLE COPOLYMER COMPOSITION"	THE PROCTER & GAMBLE COMPANY	27/01/2006	DELHI
171	216980	1085/DEL/2001	30/10/2001	14/11/2000	"A METHOD FOR INCREASING AN ELECTRICAL RESISTANCE OF A RESISTOR IN A SEMICONDUCTOR DEVICE."	INTERNATIONAL BUSINESS MACHINE CORPORATION	03/06/2005	DELHI
172	216981	1194/DEL/2002	27/11/2002		"A PROCESS FOR THE PRODUCTION OF ALPHA PICOLINE"	JUBILANT ORGANOSYS LIMITED	14/04/2006	DELHI
173	216982	541/DEL/2002	05/09/2002		"DEVELOPMENT OF A PROCESS FOR CONVERSION OF PADDY HUSK ASH INTO BLEACHING MATERIAL FOR EDIBLE OIL"	INDIAN COUNCIL OF AGRICULTURAL RESEARCH	20/05/2005	DELHI
174	216983	104/DEL/2001	31/01/2001		"AN IMPROVED PROCESS FOR THE DEPOSITION OF A CONDUCTING POLYMER FILM ON AN INSULATING SUBSTRATES HAVING INTERDIGITED ELECTRODES"	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH	12/05/2006	DELHI
175	216984	697/DEL/2001	22/06/2001	11/09/2000	"LOW NOX FORMING BURNER APPARATUS AND METHOD OF BURNING LIQUID AND GASEOUS FUELS"	JOHN ZINK COMPANY, LLC	03/03/2006	DELHI
176	216985	1234/DEL/2002	10/12/2002	14/12/2001	"BEARING ASSEMBLY FOR ROTATABLY	MORGAN CONSTRUCTION	23/12/2005	DELHI

					SUPPORTING A QUILL IN THE HOUSING OF ROLLING MILL LAYING HEADS"	COMPANY		
177	217089	0065/DEL/2001	25/01/2001		AN IMPROVED WASTE WATER RECYCLING APPARATUS ADAPTABLE TO A SOLVENT EXTRACTION PLANT FOR SEPARATING OIL BEARING MATERIAL FROM THE OIL	MECPRO HEAVY ENGINEERING LIMITED	21/09/2007	DELHI
178	217090	IN/PCT/2001/00652/DEL	17/01/2000	18/01/1999	"FILLER FOR USE IN COMPOSITE MATERIALS, PROCESS FOR ITS PRODUCTION AND USE IN PREPARING IMPROVED COMPOSITE MATERIALS"	CONTRACT RESEARCH & DEVELOPMENT (M) SDN. BHD., DAVID JOHN TADGELL	21/09/2007	DELHI
179	217091	IN/PCT/2002/00218/DEL	10/11/2000	12/11/1999	"AN OPTICAL OR OPHTHALMIC LENSES AND A METHOD FOR PREPARING THE SAME"	JOHNSON & JOHNSON VISION CARE, INC., VIRGINIA TECH INTELLECTUAL PROPERTIES, INC.	21/09/2007	DELHI
180	217092	IN/PCT/2001/00251/DEL	04/09/1998	04/09/1998	"A METHOD OF MANUFACTURING ADHESIVE LABELS AND ADHESIVE LABEL ASSEMBLY THEREOF"	DENNY BROS PRINTING LIMITED	21/09/2007	DELHI
181	217093	926/DEL/2000	11/10/2000	29/10/1999	" DAMPER CLUTCH CONTROL SYSTEM FOR AUTOMATIC TRANSMISSION."	HYUNDAI MOTOR COMPANY	31/03/2006	DELHI
182	217094	0009/DEL/2001	05/01/2001		"AN ASSEMBLY OF A PLURALITY OF LOUVRES FOR AIR WASHING IN REQUIRED INDUSTRIAL PLANTS"	MM AQUA TECHNOLOGIES LIMITED	16/03/2007	DELHI
183	217095	636/DEL/2001	04/06/2001		"A SYNESGISTIC COMPOSITION USEFUL FOR MANAGEMENT OF ASTHAMA "	DABUR RESEARCH FOUNDATION	01/07/2005	DELHI
184	217096	968/DEL/2001	19/09/2001		" AN APPARATUS FOR COATING FLAVOURS ON RICE"	L.T. OVERSEAS LIMITED	09/03/2007	DELHI
185	217097	159/DEL/2000	25/02/2000		"AN IMPROVED PROCESS FOR THE SYNTHESIS OF FERROELECTRIC RELAXOR MATERIAL"	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH	02/06/2006	DELHI
186	217099	328/DEL/2002	27/03/2002		A PROCESS FOR THE PREPARATION OF	COUNCIL OF SCIENTIFIC AND	20/05/2005	DELHI

					NATURAL PIGMENT BASED PARACETAMOL SYRUP"	INDUSTRIAL RESEARCH		
187	217100	1142/DEL/2000	13/12/2000	16/12/1999	"WATER TREATMENT DEVICE"	SANYO ELECTRIC CO. LTD.	03/03/2006	DELHI
188	217101	129/DEL/2002	20/02/2002		"PROCESS FOR PREPARING AN ORALLY ADMINISTRABLE PHARMACEUTICAL FORMULATION"	STRIDES INC.	20/05/2005	DELHI
189	217102	IN/PCT/2002/00314/DEL	31/07/2001	31/07/2000	"METHODS AND APPARATUS FOR TRANSFER SWITCH"	GENERAL ELECTRIC COMPANY	21/09/2007	DELHI
190	217103	IN/PCT/2001/00224/DEL	21/10/1998	21/10/1998	"A FUEL STACK FOR GENERATING ELECTRICAL ENERGY"	UTC FUEL CELLS, LLC	21/09/2007	DELHI
191	217104	IN/PCT/2001/00343/DEL	09/09/1999	01/10/1998	"MANUALLY OPERATED FLUID PUMP OR COMPRESSOR"	PECK, JULIAN, CLAUDE	21/09/2007	DELHI
192	217105	IN/PCT/2001/00243/DEL	29/09/1999	30/09/1998	"A METHOD FOR PRODUCING AN ENZYME AND MODIFYING A COMPOSITION"	AMANO ENZYME INC.	21/09/2007	DELHI
193	217106	542/DEL/2002	05/09/2002		"PRE - GRINDING OF OILSEEDS PRIOR TO MECHANICAL EXPELLING - A NEW PROCESS OF ENERGY SAVING."	INDIAN COUNCIL OF AGRICULTURAL RESEARCH	20/05/2005	DELHI
194	217107	525/DEL/2002	06/05/2002	04/05/2001	"LOW ENERGY AND HEAT TRANSFER CRUST BREAKING SYSTEM"	ROSS OPERATING VALVE COMPANY.	20/05/2005	DELHI
195	217108	695/DEL/2001	21/06/2001	28/06/2000	ABSORBANT ARTICLE	UNI-CHARM CORPORATION	03/03/2006	DELHI
196	217109	496/DEL/2001	17/04/2001		"A BIAXIALLY ORIENTED TRANSPARENT HOLOGRAPHIC FILM"	COSMO FILMS LTD	23/12/2005	DELHI
197	217110	1225/DEL/2001	06/12/2001		"AN IMPROVED MULTI-CHANNEL/LINGUAL, MULTI-MODE WIRELESS AUDIO TRANSMITTER AND RECEIVER SYSTEM"	NIIT LIMITED	13/01/2006	DELHI
198	217111	73/DEL/2001	30/01/2001	02/02/2000	"A SANITARY TAMPON"	UNI-CHARM CORPORATION	03/06/2005	DELHI
199	217112	70/DEL/2001	29/01/2001		"SOLAR HEAT PIPE COLLECTOR"	BHARAT HEAVY ELECTRICALS LTD,	16/09/2005	DELHI
200	217113	809/DEL/2002	01/08/2002		"DEVICE AND METHOD FOR PROTECTION OF A FIBER PATH NETWORK"	HUAWEI TECHNOLOGIES CO.	03/06/2005	DELHI

201	217114	83/DEL/2001	31/01/2001		AN IMPROVED PROCESS FOR THE BIODEGRADATION OF INDUSTRIAL WASTE USING A CONSORTIUM OF BACTERIA AND FUNGUS	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH	14/07/2006	DELHI
202	217115	754/DEL/2002	17/07/2002		"A PROCESS FOR THE PREPARATION OF A VACCINE FOR THE DEVELOPING IMMUNOLOGICAL FROM SINGLE DOSE"	NATIONAL INSTITUTE OF IMMUNOLOGY	03/06/2005	DELHI
203	217116	463/DEL/2002	16/04/2002		"VACUUM AND GAS TIGHT CHAMBER"	CELES ,USINOR	12/05/2006	DELHI
204	217117	847/DEL/2001	14/08/2001		"AN IMPROVED COGNITIVE KIOSK FOR USE IN RURAL,OUTDOOR AND TROPICAL ENFIRONEMNT"	NIIT LIMITED	04/11/2005	DELHI
205	217118	71/DEL/1997	09/01/1997	10/01/1996	"STORAGE WRAP MATERIAL"	THE PROCTER & GAMBLE COMPANY	25/03/2005	DELHI
206	217119	1257/DEL/2001	19/12/2001		"METHOD FOR DOWNLOADING INFORMATION DATA IN WIRELESS LOCAL LOOP SYSTEM"	LG ELECTRONICS,	03/06/2005	DELHI
207	217120	374/DEL/2001	27/03/2001		" AN IMPROVED PROCESS FOR THE PREPARATION OF TRIFLUOROMETHANES ULFONIC ESTER OF ETHYL (R)-2-HYDROXY -4-PHENYLBUTYRATE- A USEFUL INTERMEDIATE FOR THE PREPARATION OF BENAZEPRIL"	RANBAXY LABORATORIES LIMITED,	17/03/2006	DELHI
208	217121	163/DEL/2001	16/02/2001		A PROCESS FOR EXTRACTION OF POTASSIUM FROM FELDSPAR	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH	12/05/2006	DELHI
209	217122	221/DEL/2001	28/02/2001		A NOVAL PROCESS OF AQUEOUS FINISHING FOR WATERPROOF LEATHERS	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH	28/04/2006	DELHI
210	217123	320/DEL/2001	21/03/2001	07/04/2000	"METHODS AND APPARATUS FOR IDENTIFYING A NON-TARGET LANGUAGE UTTERANCE IN AN AUDIO STREAM."	INTERNATIONAL BUSINESS MACHINE CORPORATION	03/06/2005	DELHI
211	217124	1223/DEL/2001	05/12/2001	15/12/2000	"SUPPORT FOR SINGLE-NODE QUORUM IN A	INTERNATIONAL BUSINESS	24/06/2005	DELHI

					TWO-NODE NODESET FOR A SHARED DISK PARALLEL FILE SYSTEM"	MACHINE CORPORATION		
212	217125	691/DEL/2001	20/06/2001	22/06/2000	"A VIDEO PLAYBACK CONTROL APPARATUS"	YAMAHA CORPORATION	26/08/2005	DELHI
213	217126	718/DEL/2001	27/06/2001	20/07/2001	"A COMPUTER SYSTEM FOR INSTALLAING PROGRAMS"	INTERNATIONAL BUSINESS MACHINES CORPORATION	03/06/2005	DELHI
214	217127	661/DEL/2000	18/07/2000		AN IMPROVED PROCESS FOR THE PRODUCTION OF BETALAINS DYE	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH	18/11/2005	DELHI
215	217128	IN/PCT/2001/00673/DEL	28/01/2000	29/01/1999	"A PROCESS FOR PREPARING A 1, 3-PROPANEDIOL-BASED POLYESTER"	SHELL INTERNATIONALE RESEARCH MAATSCHAPPIJ B.V.	13/01/2006	DELHI
216	217129	854/DEL/2000	21/09/2000	24/09/1999	"SWITCHING POWER-SUPPLY CIRCUIT DEVICE"	SONY CORPORATION	14/10/2005	DELHI
217	217130	943/DEL/2000	18/10/2000	19/10/1999	"A DRIVING UNIT IN DRUM TYPE WASHING MACHINE"	LG ELECTRONICS INC	31/03/2006	DELHI
218	217131	448/DEL/2000	24/04/2000	23/04/1999	"AN INTERACTIVE BROADCAST SYSTEM"	HUGHES ELECTRONICS CORPORATION	03/03/2006	DELHI
219	217132	559/DEL/2002	15/05/2002	07/06/2001	"A ROTOR FOR SCREW ROTOR MACHINE"	CARRIER CORPORATION	20/05/2005	DELHI
220	217133	630/DEL/2002	12/06/2002	24/07/2001	"A FLAT CATHODE RAY TUBE PANEL"	L.G. PHILIPS DISPLAYS KOREA CO., LTD	14/07/2006	DELHI
221	217134	1160/DEL/2000	15/12/2000		A PROCESS FOR THE PREPARATION OF NOVEL CHIRAL SALEN TRANSITION METAL CATALYST USEFUL IN ENANTIOSELECTIVE EPOXIDATION OF PROCHIRAL OLEFINS	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH	31/03/2006	DELHI
222	217135	189/DEL/2000	06/03/2000		"A PROCESS OF MAKING A LEAD FREE FRIT USEFUL FOR APPLICATION ON POTTERY BODY"	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH	13/01/2006	DELHI
223	217136	895/DEL/2002	03/09/2002	07/09/2001	"TWO WHEEL SUPPROTING ROLLER ASSEMBLY FOR INSTALLING OR EXCHANGING OPTICAL COMMUNICATION WIRES AND GROUND WIRES"	LG CABLE LTD.,CHA, CHUL-HO	21/01/2005	DELHI
224	217137	764/DEL/2000	28/08/2000		"SAFETY SYRINGE	HUANG, WU-SHUN	13/01/2006	DELHI

						WITH A NEEDLE SLEEVE"			
225	217138	663/DEL/2000	18/07/2000			AN IMPROVED PROCESS FOR THE PREPARATION OF THE TERPINEOL ESTERS"	COUNCIL OF SCIENTIFIC & INDUSTRIAL RESEARCH	05/08/2005	DELHI
226	217139	IN/PCT/2001/01032/DEL	10/04/2000	26/04/1999		"A DEVICE FOR USE IN VALIDATING RECORDED DIGITIZED INFORMATION"	DATAFREEZE LIMITED.	27/04/2007	DELHI
227	217140	1067/DEL/2000	28/11/2000	04/06/1996		"A PROCESS FOR PREPARING NEW BENZIMIDAZOLE DERIVATIVES"	FABRICA ESPANOLA DE PRODUCTOS QUIMICOS Y FARMACEUTICOS, S.A. (FAES)	31/03/2006	DELHI
228	217141	1046/DEL/2000	23/11/2000			"AN ANOLOG TO DIGITAL CONVERTER COMPUTING ALL THE BITS IN PARALLEL AND SIMULTANEOUSLY WITHOUT USING ANY DECODING MEANS"	INDIAN INSTITUTE OF TECHNOLOGY, DELHI (IITD)	03/06/2005	DELHI
229	217142	33/DEL/2000	18/01/2000			" A CONTINUOUS MULTI-SPOUTED BED ROASTER FOR ROASTING FOOD GRAINS/COFFEE BEANS"	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH	13/01/2006	DELHI
230	217143	123/DELNP/2003	10/06/2002	09/06/2001		"APPARATUS FOR REARRANGING CODEWORD SEQUENCE IN A COMMUNICATION SYSTEM"	SAMSUNG ELECTRONICS CO., LTD.	04/11/2005	DELHI
231	217144	1883/DELNP/2003	17/03/2003	16/03/2002		"A PILOT CARRIER ALLOCATION APPARATUS"	SAMSUNG ELECTRONICS CO. LTD.	16/12/2005	DELHI
232	217145	912/DEL/2002	06/09/2002			"A PROCESS FOR SOLUBILIZATION AND NEWVERY OF BIOACTINE PROTEINS FROM HAST CELLS."	NATIONAL INSTITUTE OF IMMUNOLOGY	03/06/2005	DELHI
233	217146	186/DEL/2002	01/03/2002			"A DEVICE FOR ON - LINE DETECTION AND MEASUREMENT OF EVOLVED GASES"	ANIL KOHLI,	05/08/2005	DELHI
234	217147	1109/DEL/2001	31/10/2001			A PHARMACEUTICAL COMPOSITION USEFUL AS AN ANTIOXIDANT	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH	16/03/2007	DELHI
235	217148	321/DEL/2001	22/03/2001			"PROCESS FOR THE SELECTIVE PRECIPITATION AND RECOVERY OF HIGH MOLAR MASS FRACTION OF LIGNIN	CENTRAL PULP AND PAPER RESEARCH INSTITUTE	12/05/2006	DELHI

					FROM BLACK LIQUOR GENERATED DURING CHEMICAL PULPING OF AGRO-BASED RAW MATERIALS IN PULP AND PAPER MILLS"			
236	217149	1186/DEL/1999	08/09/1999		"A LANGITNDINAL CURVED BUILDING PANEL"	HUNTER DOUGLAS INTERNATIONAL N.V.	27/01/2006	DELHI
237	217150	870/DEL/2001	22/08/2001	23/08/2000	"A SYSTEM FOR DETERMINING THE COMPLEXITY OF A COMPUTER PROGRAM"	INTERNATIONAL BUSINESS MACHINE CORPORATION	24/06/2005	DELHI
238	217151	764/DEL/2002	23/07/2002	21/11/2001	"A METHOD FOR GENERATING A COMPACTED TEST PLAN FOR INTEGRATED CIRCUIT AND AN APPARATUS THEREOF"	SEMICONDUCTOR TECHNOLOGY ACADEMIC RESEARCH CENTER	04/11/2005	DELHI
239	217152	89/DEL/2002	28/01/1998		"PROCESS FOR THE PREPARATION OF A COMPOUND USEFUL AS AN INTERMEDIATE"	PLUS CHEMICALS B. V.	23/12/2005	DELHI
240	217153	715/DEL/2001	27/06/2001		"AN IMPROVED THREE DIMENSIONAL BLADE FOR AXIAL STEAM TURBINE"	BHARAT HEAVY ELECTRICALS LTD.	02/06/2006	DELHI
241	217154	846/DEL/2002	16/08/2002	17/08/2001	"AN APPARATUS ENGAGEABLE WITH A HAND BRAKE ASSEMBLY"	WESFTINGHOUSE AIR BRAKE TECHNOLOGIES CORPORATION	18/11/2005	DELHI
242	217155	202/DEL/2001	27/02/2001		A METHOD OF MANUFACTURING OF TIN DIOXIDE COATED CERAMIC INSULATING SUBSTRATE	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH,	12/05/2006	DELHI
243	217156	IN/PCT/2001/00955/DEL	20/04/2000	20/04/1999	"ROTOR DEVICE"	FORSCHUNGSZEN TRUM JULICH GMBH	09/02/2007	DELHI
244	217157	971/DEL/2000	01/11/2000	19/11/1999	AN ABSORBENT ARTICLE	UNI-CHARM CORPORATION	31/03/2006	DELHI
245	217158	IN/PCT/2002/00296/DEL	20/09/2000	28/09/1999	"A TRANSFERABLE BREATHABLE SKIN CARE COMPOSITION THEREON"	THE PROCTER & GAMBLE COMPANY	09/03/2007	DELHI
246	217159	933/DEL/2000	13/10/2000		"A MAGNETIC CrO2 POLYMER COMPOSITION"	INDIAN INSTITUTE OF TECHNOLOGY	03/06/2005	DELHI
247	217160	1063/DEL/2000	24/11/2000		"A PROCESS FOR THE PREPARATION OF BEADED COPOLYMER AS AFFINITY CHROMATOGRAPHY SUPPORTS"	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH	30/06/2006	DELHI

248	217161	199/DEL/1998	23/01/1998		"DEVICE FOR DIRECT OBSERVATION OF THE CHARGING PROCESS"	PAUL WURTH S.A.	13/10/2006	DELHI
249	217162	IN/PCT/2002/00124/DEL	30/01/2002		"A SYSTEM FOR ENABLING ACCESS TO TRAVEL SERVICES"	SILVERBROOK RESEARCH PTY. LTD	24/08/2007	DELHI
250	217163	130/DELNP/2005	31/07/2003	31/07/2002	DIACYLGLYCEROL ACYLTRANSFERASE NUCLEIC ACID SEQUENCES AND ASSOCIATED PRODUCTS	MONSANTO TECHNOLOGY LLC	19/01/2007	DELHI
251	217164	2319/DELNP/2005	01/12/2003	03/12/2002	"A METHOD FOR SECURING SOFTWARE UPDATES OF A PLURALITY OF PAY TELEVISION DECODERS"	NAGRAVISION SA.,	19/01/2007	DELHI
252	217165	1542/DELNP/2004	27/11/2002	28/11/2001	METHODS OF MAKING AND USING THEAFLAVIN, THEAFLAVIN-3-GALLATE, THEAFLAVIN-3'-GALLATE AND THEAFLAVIN 3,3'-DIGALLATE AND MIXTURES THEREOF	NASHAI BIOTECH, LLC	05/01/2007	DELHI
253	217166	2966/DELNP/2005	11/12/2003	27/01/2003	"A METHOD FOR THE PREPARATION OF A SUPPORTED CATALYST COMPOSITION"	BP CHEMICALS LIMITED	29/12/2006	DELHI
254	217167	2236/DELNP/2005	05/12/2003	27/12/2002	A SUPPORTED CHROMIUM CATALYST COMPRISING	UNIVATION TECHNOLOGIES LLC.,	29/12/2006	DELHI

Publication Under Section 43(2) in Respect of the Grant

Following Patents have been granted and any “person interested” in opposing these patents under Section 25(2) may at any time within one year from the date of this issue, give notice to the Controller of Patents at the appropriate office, on the prescribed form-7 along with written statement and evidence, if any.

Serial Number	Patent Number	Application Number	Date of Application	Date of Priority	Title of Invention	Name of Patentee	Date of Publication of Abstract u/s 11(A)	Appropriate Office
1	213208	706/MUM/2004	01/07/2004		IMPROVED PROCESS FOR THE PREPARATION OF BIOLOGICALLY ACTIVE TETRAHYDROBENZOTHAZOLE DERIVATIVE	ALEMBIC LIMITED	16/06/2006	MUMBAI
2	213209	948/MUM/2004	01/09/2004		A GUAGE FOR SAW MILL	ABBAS JAMAL KADIWAL	16/06/2006	MUMBAI
3	213273	568/MUMNP/2004	14/04/2003	16/04/2002	METHOD FOR PRODUCING CRYOGENIC, SOLID MONOPROPELLANTS AND SOLID PROPELLANTS PRODUCED ACCORDING TO SAID METHOD	1)LO, ROGER, E. AND 2)ADIRIM HARRY,ADIRIM, HARRY	18/02/2005	MUMBAI
4	213282	991/MUM/2004	15/09/2004		AN IMPROVED SYSTEM OF INDICATING DIRECTION OF ROTATION AND SPEED OF ROTATION SHAFTS PARTICULARLY THAT OF A PROPELLER SHAFT OF A SHIP	M/S BEACON INDUSTRIAL ELECTRONICS PVT. LTD.	02/03/2007	MUMBAI
5	213307	IN/PCT/2002/00587/MUM	09/11/2000	12/11/1999	A METHOD OF PURIFYING HUMAN RECOMBINANT a-L-IDURONIDASE	1) BIOMARIN PHARMACEUTICALS INC. 2) HARBOR-UCLA RESEARCH AND EDUCATION INSTITUTE	28/02/2004	MUMBAI
6	213316	1049/MUMNP/2003	29/04/2002	15/05/2001	FABRIC CARE COMPOSITION	HINDUSTAN UNILEVER LIMITED	24/06/2005	MUMBAI
7	213321	IN/PCT/2000/00212/MUM	30/11/1999	15/12/1998	METHOD AND DEVICE FOR SEALING PACKETS OF CIGARETTES	G. D. S. P. A.	15/07/2005	MUMBAI

8	213322	976/MUMNP/2003	11/04/2002	26/04/2001	A SOAP BAR COMPRISING TRIGLYCERIDES AND A PROCESS FOR MAKING SAME	HINDUSTAN UNILEVER LIMITED	24/06/2005	MUMBAI
9	213388	1148/MUMNP/2003	08/05/2002	18/06/2001	WATER SOLUBLE PACKAGE AND LIQUID CONTENTS THEREOF	HINDUSTAN UNILEVER LIMITED	21/10/2005	MUMBAI
10	213393	732/MUMNP/2003	15/02/2002	16/02/2001	PREPARATION OF MANDELIC ACID DERIVATIVES	AVECIA LIMITED	11/02/2005	MUMBAI
11	213403	1171/MUMNP/2003	28/05/2002	26/06/2001	A CONTAINER FOR DISPENSING FLUIDS	HINDUSTAN UNILEVER LIMITED	21/10/2005	MUMBAI
12	213506	61/MUMNP/2004	19/07/2002	27/07/2001	FABRIC CONDITIONING COMPOSITIONS	HINDUSTAN UNILEVER LIMITED	01/09/2006	MUMBAI
13	213521	1047/MUMNP/2003	06/05/2002	14/05/2001	DAMP CLEANSING WIPE	HINDUSTAN UNILEVER LIMITED	24/06/2005	MUMBAI
14	213549	292/MUMNP/2003	20/09/2001	25/09/2000	A SYSTEM HAVING A CENTRAL PROCESSING UNIT, A METHOD, A CENTRAL PROCESSING UNIT, AND POWER MANAGEMENT LOGIC	INTEL CORPORATION	05/05/2006	MUMBAI
15	213555	977/MUMNP/2003	08/04/2002	30/04/2001	FABRIC CARE COMPOSITIONS	HINDUSTAN UNILEVER LIMITED	24/06/2005	MUMBAI
16	213573	72/MUMNP/2004	19/07/2002	20/07/2001	METHOD OF COATING A ZIRCONIUM OR ZIRCONIUM ALLOY	SMITH & NEPHEW, INC.	18/11/2005	MUMBAI
17	213593	IN/PCT/2001/00815/MUM	12/01/2000	15/01/1999	NOVEL 6 - PHENYLPHENANTHRIDINES	NYCOMED GMBH	18/02/2005	MUMBAI
18	213597	1126/MUMNP/2003	28/06/2001	28/06/2001	METHOD AND DEVICES FOR DATA TRANSFER	TREK 2000 INTERNATIONAL LIMITED	30/03/2007	MUMBAI
19	213599	970/MUMNP/2003	16/04/2002	18/04/2001	READILY PLODDABLE SOAP BARS COMPRISING ALPHA-HYDROXY ACID SALTS	HINDUSTAN UNILEVER LIMITED	24/06/2005	MUMBAI
20	213605	544/MUM/2004	11/05/2004		A NOVEL PROCESS FOR PRODUCTION OF NANOPARTICLES USING SUBCRITICAL CARBON DIOXIDE	INDIAN INSTITUTE OF TECHNOLOGY , BOMBAY	07/07/2006	MUMBAI
21	213606	875/MUMNP/2003	15/03/2002	19/03/2001	METHOD AND COMPOSITION FOR	HINDUSTAN LEVER	11/11/2005	MUMBAI

					THE GRADUAL PERMANENT COLORING OF HAIR	LIMITED		
22	213607	488/MUM/2004	27/04/2004		A PROCESS FOR PREPARING A NEEM OIL BASED WOUND HEALING OINTMENT OR CREAM	GODREJ AGROVET LIMITED	23/03/2007	MUMBAI
23	213610	1048/MUMNP/2003	02/05/2002	14/05/2001	DAMP CLEANSING WIPE	HINDUSTAN UNILEVER LIMITED	24/06/2005	MUMBAI
24	213623	696/MUMNP/2003	11/01/2002	13/01/2001	ASSEMBLE-IN-PLACE MODULAR STORAGE	SARAVIS DARREN	08/12/2006	MUMBAI
25	213624	7/MUM/2004	02/01/2004		AN IMPROVED PROCESS FOR MANUFACTURE OF 4-(4'-CHLOROPHENYL)-5,6-BENZ-2,3-OXAZINE-1-ONE	M/S. IPCA LABORATORIES LIMITED	14/10/2005	MUMBAI
26	213694	281/MUM/2004	05/03/2004		IMPROVED PROCESS FOR RESOLUTION OF (+) METHYL-2-(2-CHLOROPHENYL)-2-(4,5,6,7- TETRA HYDRO THIENO (3,2,-C) PYRIDIN-5-YL) ACETATE	M/S. IPCA LABORATORIES LIMITED	16/06/2006	MUMBAI
27	213695	388/MUMNP/2003	15/10/2001	20/10/2000	POROUS GROC COMPOSITION	HARVEY ANTHONY REID	11/02/2005	MUMBAI
28	213721	128/MUMNP/2004	18/07/2002	10/09/2001	METHOD AND APPARATUS FOR PRODUCING A CURLY EFFECT PUFF EXTRUDATE	FRITO-LAY NORTH AMERICA, INC.	29/12/2006	MUMBAI
29	213730	176/MUMNP/2003	17/08/2001	18/08/2000	BOTTOM STRUCTURE FOR A SMELTING FURNACE	OUTOKUMPU OYJ	11/02/2005	MUMBAI
30	213836	246/MUMNP/2004	12/07/2002	27/09/2001	PROCEDURE OF THERMAL DISINFECTION OF POTABLE WATER FOUNTAIN AND THE APPARATUS FOR CARRYING OUT THE PROCEDURE	DIEAU SA	18/02/2005	MUMBAI
31	213837	131/MUM/2004	05/02/2004		NON-FLOODING SELF-INDUCING IMPELLER APPARATUS	1)PATIL SWAPNIL SHRIDHAR 2) JOSHI JYESHTHARAJ BHALACHANDRA, JOSHI JYESHTHARAJ BHALACHAND	28/10/2005	MUMBAI

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32	213863	682/MUMNP/2003	28/12/2001	09/01/2001	ANTIPERSPIRANT OR DEODORANT COMPOSITIONS COMPRISING ACTIVATED ALUMINIUM CHLORHYDRATE	HINDUSTAN UNILEVER LIMITED	24/06/2005	MUMBAI
33	214008	700/MUMNP/2003	11/01/2002	17/01/2001	CLEANSING WIPE ARTICLE AND METHOD OF MANUFACTURE	HINDUSTAN UNILEVER LIMITED	24/06/2005	MUMBAI
34	214062	888/MUMNP/2003	07/03/2002	29/03/2001	METHOD AND SYSTEM FOR PROVIDING BUS ENCRYPTION BASED ON CRYPTORAPHIC KEY EXCHANGE	INTEL CORPORATIO N	15/07/2005	MUMBAI
35	214064	1056/MUM/2002	28/11/2002		NOVEL HAIR GROWTH RETARDANT OR INHIBITOR	CADILA HEALTHCARE LTD	11/12/2004	MUMBAI
36	214132	IN/PCT/2000/00034/MUM	11/12/1998	18/12/1997	A PROCESS FOR PRODUCING A POLYMER	E.I. DU PONT DE NEMOURS AND COMPANY	06/07/2007	MUMBAI
37	214134	992/MUM/2002	15/11/2002		NOVEL SUBSTITUTED ARALKYL DERIVATIVES HAVING ANTIDIABETIC HYPOLIPIDEMIC, HYPOCHOLESTEREM IC ACTIVITIES PROCESS FOR THEIR PREPARATION AND PHARMACEUTICAL COMPOSITIONS CONTAINING THEM AND THEIR USE IN MEDICINE	CADILA HEALTHCARE LIMITED	11/12/2004	MUMBAI
38	214166	680/MUMNP/2003	18/12/2001	22/12/2000	HERBAL COMPOSITION FOR ANGINA PECTORIS, METHOD TO PREPARE SAME AND USES THEREOF	TIANJIN TASLY PHARMACEUT ICAL CO., LTD.	11/02/2005	MUMBAI
39	214197	614/MUMNP/2003	21/12/2001	22/12/2000	A COMPOUND 5-4-[2-(N-METHYL-N-(2-PYRIDYL) AMINO) ETHOXY]BENZYL]-THIAZOLIDINEDIONE -2, 4- DIONE MESYLATE SALT, OR SOLVATE THEREOF	SMITHKLINE BEECHAM PLC	11/02/2005	MUMBAI
40	214198	261/MUMNP/2005	25/09/2003	21/10/2002	CONTAINER WITH	HINDUSTAN	29/06/2007	MUMBAI

					SNAP-ON CLOSURE	UNILEVER LIMITED		
41	214200	134/MUM/2003	03/02/2003	19/02/2002	SUBSTITUTED 4-PYRAZOLYL PYRAZOLES	BAYER CROPSCIENCE AG	04/02/2005	MUMBAI
42	214204	963/MUM/2004	08/09/2004		A PROCESS AND A SYSTEM FOR TRANSMISSION OF DATA IN A MULTI-CARRIER ORTHOGONAL FREQUENCY DIVISION MULTIPLEXING (OFDM) COMMUNICATION SYSTEM	TATA CONSULTANCY SERVICES LIMITED	02/12/2005	MUMBAI
43	214208	326/MUM/2003	01/04/2003		PROCESS FOR THE PREPARATION OF 5-[[4-[2-(5-ETHYL-2-PYRIDINYL)ETHOXY]PHENYL]METHYL]-2,4-THIAZOLIDINEDIONE	SUN PHARMACEUTICAL INDUSTRIES LTD.	11/02/2005	MUMBAI
44	214210	945/MUMNP/2003	19/04/2002	20/04/2001	RABBLE ARM FOR A FURNACE	PAUL WURTH S.A.	10/06/2005	MUMBAI
45	214212	IN/PCT/2001/00006/MUM	20/04/2000	07/05/1999	COMPOSITE MATERIALS FOR MEMBRANE REACTORS	BP CORPORATION NORTH AMERICA INC	13/01/2006	MUMBAI
46	214222	1092/MUMNP/2003	06/05/2002	30/05/2001	A TEST KIT FOR VISUALIZING FINE LINES AND WRINKLES ON A PERSON'S SKIN	HINDUSTAN UNILEVER LIMITED	24/06/2005	MUMBAI
47	214225	482/MUMNP/2004	13/01/2003	06/03/2002	AZETIDINIUM - FUNCTIONALISED POLYMERS AND COMPOSITIONS CONTAINING THE SAME	HINDUSTAN UNILEVER LIMITED	04/03/2005	MUMBAI
48	214229	60/MUMNP/2004	25/06/2002	26/07/2001	ORAL COMPOSITION COMPRISING PEROXYAMIDO PHTHALAMIDE DERIVATIVES	HINDUSTAN UNILEVER LIMITED	29/06/2007	MUMBAI
49	214311	849/MUM/2000	15/09/2000		PROCESS FOR PREPARING PROTEIN BOUND MELANIN AND/OR PEPTIDE BOUND MELANIN AND A COMPOSITION COMPRISING THE SAME	HINDUSTAN UNILEVER LIMITED	06/05/2005	MUMBAI

50	214314	626/MUM/2002	10/07/2002	25/07/2001	STARTING METHOD FOR INTERNAL COMBUSTION ENGINE AND STARTING DEVICE FOR THE SAME	HONDA GIKEN KOGYO KABUSHIKI KAISHA	17/04/2004	MUMBAI
51	214925	IN/PCT/2001/01430/MUM	31/05/2000	03/06/1999	PROCESSING SET AND METHODS FOR PROCESSING AND TREATING A BIOLOGICAL FLUID	1) BAXTER INTERNATIONAL INC. 2) CERUS CORPORATION	21/10/2005	MUMBAI
52	214927	58/MUMNP/2004	19/07/2002	23/07/2001	A CLEANSING BAR COMPOSITION WITH LOW MUSH	HINDUSTAN UNILEVER LIMITED	23/03/2007	MUMBAI
53	214928	981/MUMNP/2003	10/05/2002	11/05/2001	A PROCESS FOR THE GAS-PHASE HYDROCYANATION OF DIOLEFINIC COMPOUNDS	INVISTA TECHNOLOGIES S.A.R.L.	29/04/2005	MUMBAI
54	215088	IN/PCT/2002/01426/MUM	13/02/2002	06/03/2001	AN AUTOMATED SYSTEM FOR PROCESSING FLUIDS	BAXTER INTERNATIONAL INC.	11/09/2004	MUMBAI
55	215092	1019/MUM/2003	29/09/2003		A PROCESS FOR CRACKING OF OLEIC ACID AND HIGH OLEIC VEGETABLE OILS BY INVOLVING HYPERACIDIC CATALYSTS	MALSHE VINOD CHINTAMANI	05/05/2006	MUMBAI
56	215118	937/MUM/2002	29/10/2002		AN IMPROVED METHOD FOR PREPARATION OF CEFTIOFUR	LUPIN LIMITED	04/09/2004	MUMBAI
57	215151	858/MUMNP/2003	12/03/2002	12/03/2001	A METHOD OF PACKAGING ALBUMIN PROTEIN IN A SERIES OF FLEXIBLE POLYMERIC CONTAINERS	1) BAXTER INTERNATIONAL INC. 2) BAXTER HEALTHCARE S. A.	29/04/2005	MUMBAI
58	215154	362/MUMNP/2005	06/07/2001	06/07/2000	" γ CRYSTALLINE FORM OF PERINDOPRIL TERT-BUTYLAMINE COMPOUND OF FORMULA (I)	LES LABORATOIRES SERVIER	23/09/2005	MUMBAI
59	215212	IN/PCT/2002/00039/MUM	10/08/2000	12/08/1999	A METHOD OF REDUCING GAS PERMEABILITY OF POLYMERIC CONTAINERS	INVISTA TECHNOLOGIES S.A.R.L.	05/05/2006	MUMBAI
60	215214	1123/MUMNP/2005	10/04/2003	10/04/2003	A PROCESS FOR THE PREPARATION OF LOWER α -ALKENE POLYMERIZATION	RELIANCE INDUSTRIES LIMITED	05/05/2006	MUMBAI

					HETEROGENEOUS SOLID CATALYST			
61	215219	750/MUM/2002	19/08/2002	03/09/2001	SELECTIVE HERBICIDES BASED ON SUBSTITUTED ARYLSULPHONYLA MINOCARBONYL TRIAZOLINONES AND SAFENERS	BAYER AKTIENGESELLSCHAFT	05/06/2004	MUMBAI
62	215222	1162/MUMNP/2003	13/08/2002	11/09/2001	CONTINUOUS HEAT TREATMENT OF BULK MATERIAL	BUHLER AG	06/07/2007	MUMBAI
63	215229	IN/PCT/2002/00085/MUM	17/07/2000	28/07/1999	A PROCESS FOR PREPARING UREA GROUP-CONTAINING AMINE HARDENER MIXTURES	BAYER AKTIENGESELLSCHAFT	15/09/2006	MUMBAI
64	216010	975/MUMNP/2003	17/06/1999	30/06/1998	METHOD FOR PROCESSING A MINERAL FILLER WITH A PHOSPHATE, MINERAL FILLERS TREATED IN THIS MANNER, POLYURETHANE FOAMS AND COMPOSITE POLYURETHANES	OMYA SA	16/06/2006	MUMBAI
65	216013	IN/PCT/2002/00663/MUM	04/12/2000	09/12/1999	A COMPOUND OF FORMULA I	ASTRAZENECA AB	28/02/2004	MUMBAI
66	216018	37/MUMNP/2004	10/07/2002	20/07/2001	A LAUNDRY CLEANING COMPOSITION	HINDUSTAN UNILEVER LIMITED	24/06/2005	MUMBAI
67	216022	397/MUMNP/2005	09/10/2003	11/10/2002	MODULAR ANTIGEN TRANSPORTER MOLECULES (MAT MOLECULES) FOR MODULATING IMMUNE REACTIONS, ASSOCIATED CONSTRUCTS	IMVISION GMBH	02/12/2005	MUMBAI
68	216026	92/BOM/1999	05/02/1999		A TOPICAL AEROSOL DOSE COMPOSITION AND METHOD OF MAKING THEREOF	CIPLA LIMITED	18/03/2005	MUMBAI
69	216339	249/BOM/1999	01/04/1999		A COMPOSITION FOR THE TREATMENT OF BURNS, CUFES AND LIKE WOUNDS	M/S. CIPLA LIMITED	18/03/2005	MUMBAI
70	216368	223/MUMNP/2004	25/10/2002	26/10/2001	A PROCESS AND AN APPARATUS FOR UTILISING WAVE ENERGY	AW-ENERGY OY	05/05/2006	MUMBAI
71	216376	IN/PCT/2001/00760/MUM	22/12/1999	30/12/1998	A METHOD OF PREPARING A FILM	NOVEON IP HOLDINGS	20/04/2007	MUMBAI

					FORMING BLOCK COPOLYMER	CORP.		
72	216388	1034/MUM/2002	26/11/2002	05/12/2001	A BLOW MOLD ASSEMBLY FOR AN I.S. MACHINE	EMHART GLASS S.A.	11/12/2004	MUMBAI
73	216399	459/MUMNP/2004	18/06/1999	23/06/1998	PHTHALOCYANINE COMPOUNDS OF FORMULA (1) AND SALTS THEREOF	FUJIFILM IMAGING COLORANTS LIMITED	24/06/2005	MUMBAI
74	216568	IN/PCT/2001/00062/MUM	03/08/1999	04/08/1998	A CHIMERIC GENE COMPRISING A NUCLEIC ACID FRAGMENT CONFERRING DISEASE RESISTANCE TO PLANTS	E.IDU PONT DE NEMOURS AND COMPANY	01/04/2005	MUMBAI
75	216570	IN/PCT/2002/00444/MUM	27/07/2001	28/07/2000	A TENSIONING DEVICE FOR MAINTAINING TENSION ON A CONTINUOUS FLEXIBLE TRACK OF A TRACK APPARATUS	AGTRACKS, INC.	04/11/2005	MUMBAI
76	216575	667/MUM/2002	19/11/2001	05/12/2000	A PYRROLINE COMPOUNDS AND PROCESS FOR PREPARING THE SAME	BAYER AKTIENGESEL LSCHAFT	24/04/2004	MUMBAI
77	216595	698/MUMNP/2004	05/06/2003	05/06/2002	FLUID SWIRL DEVICE FOR AN INTERNAL COMBUSTION ENGINE	CYCLONE USA	30/09/2005	MUMBAI
78	216597	IN/PCT/2000/00490/MUM	01/04/1999	01/04/1998	A COMPOUND HAVING FORMULA (XV), OR A SOLVATE OR PHARMACEUTICALLY ACCEPTABLE SALT THEREOF	CARDIOME PHARMA CORP.	18/03/2005	MUMBAI
79	216712	71/MUMNP/2004	16/07/2002	18/07/2001	AN ARTICULATING PROSTHESIS	SMITH & NEPHEW, INC.	26/08/2005	MUMBAI
80	216727	387/MUM/2003	17/04/2003		PROCESS FOR THE PREPARATION OF S-FLUOROMETHYL 6a, 9a-DIFLUORO -11B-HYDROXY-16a-METHYL-17a-PROPIONYLOXY -3-OXOANDROSTA-1,4-DIENE-17B-CARBOETHIOATE	SUN PHARMACEUTICAL INDUSTRIES LTD.	11/02/2005	MUMBAI

Publication Under Section 43(2) in Respect of the Grant

Following Patents have been granted and any “person interested” in opposing these patents under Section 25(2) may at any time within one year from the date of this issue, give notice to the Controller of Patents at the appropriate office, on the prescribed form-7 along with written statement and evidence, if any.

Serial Number	Patent Number	Application Number	Date of Application	Date of Priority	Title of Invention	Name of Patentee	Date of Publication of Abstract u/s 11(A)	Appropriate Office
1	206766	207/MAS/2003	13/03/2003		DYNAMIC REACTIVE POWER COMPENSATOR	ABB LIMITED	11/08/2006	CHENNAI
2	208285	2829/MAS/1998	18/12/1998	24/12/1997	A PROCESS FOR ASSEMBLING A FUNICULAR ELEMENT IN A SHED FORMING DEVICE AND A DEVICE FOR FORMING THE SHED	M/S. STAUBLI FAVERGES	20/10/2006	CHENNAI
3	208534	420/MAS/1998	02/03/1998	10/03/1998	CHIRAL AMIDO PHOSPHINE PHOSPHINITE COMPOUNDS	M/S. DSM IP ASSETS B.V	27/10/2006	CHENNAI
4	208631	IN/PCT/2002/1940/CHE	25/05/2001	26/05/2000	HETEROCYCLIC COMPOUNDS SUCH AS SUBSTITUTED OXAZOLE DERIVATIVES	NIPPON SHINYAKU CO., LTD	11/02/2005	CHENNAI
5	208719	IN/PCT/2002/1841/CHE	15/05/2001	17/05/2000	NOVEL PHENYL-PROPARGYLETHER DERIVATIVES	M/S. SYNGENTA PARTICIPATION S AG	11/02/2005	CHENNAI
6	209010	IN/PCT/2002/2111/CHE	09/07/2001	14/07/2000	N-OXIDES AS NK1 RECEPTOR ANTAGONIST PRODRUGS OF 4-PHENYL-PYRIDINE DERIVATIVES	M/S. F. HOFFMANN-LA ROCHE AG	25/02/2005	CHENNAI
7	209075	715/MAS/1998	03/04/1998	08/04/1997	OXIME COMPOUNDS	SUMITOMO CHEMICAL COMPANY LIMITED	04/03/2005	CHENNAI
8	209200	246/CHENP/2003	20/08/2001	22/08/2000	NEW MACROLIDES ANTIBIOTICS OF FORMULA I WITH ANTIBACTERIAL ACTIVITY	M/S. BASILEA PHARMACEUTIC A AG	08/04/2005	CHENNAI
9	209544	IN/PCT/2001/1358/CHE	11/04/2000	13/04/1999	PHARMACEUTICAL COMPOUNDS	M/S. NICOX S.A	04/03/2005	CHENNAI
10	209604	171/CHENP/2003	27/07/2001	08/08/2000	4-PHENYL-PYRIDINE DERIVATIVES	M/S. F. HOFFMANN-LA ROCHE AG	08/04/2005	CHENNAI
11	210238	485/MAS/2000	26/06/2000	25/06/1999	A DEVICE FOR VERTICAL CONVEYANCE OF	M/S. INVENTIO AG	09/02/2007	CHENNAI

					PERSONS OR FREIGHT AND A METHOD OF PREVENTING VERTICAL OSCILLATIONS AND VERTICAL SLIPPAGE OF LOAD PICKUP MEANS IN VERTICAL CONVEYOR FACILITIES			
12	210661	338/MAS/2000	02/05/2000	06/05/1999	A DAMPING SYSTEM FOR A RAIL CAR TRUCK	M/S. STANDARD CAR TRUCK COMPANY	23/02/2007	CHENNAI
13	211038	IN/PCT/2000/239/CHE	01/12/1999	01/12/1998	ELECTROMECHANICAL CONTACTOR	M/S. SCHNEIDER ELECTRIC INDUSTRIES SAS	09/03/2007	CHENNAI
14	211536	IN/PCT/2001/1289/CHE	27/03/2000	31/03/1999	A WOVEN REINFORCEMENT FABRIC FOR PRINTED CIRCUIT BOARDS	ISOLA FABRICS S. R. L.	27/04/2007	CHENNAI
15	211833	214/CHENP/2004	03/08/2001	03/08/2001	A METHOD AND USER TERMINAL FOR ACCESSING DATA ON A NETWORK	NOKIA CORPORATION	09/12/2005	CHENNAI
16	212628	750/CHENP/2004	03/09/2002	12/09/2001	A FUNGICIDAL MIXTURE	BASF AKTIENGESELLSCHAFT	13/01/2006	CHENNAI
17	212861	IN/PCT/2002/1326/CHE	23/02/2001	26/02/2000	"DSP WITH DUAL-MAC PROCESSOR AND DUAL-MAC PROCESSOR"	QUALCOMM INCORPORATED	09/03/2007	CHENNAI
18	213129	821/MAS/1996	16/05/1996	26/07/1995	SUBSTITUTED CINNAMIC ACID GUANIDIDES AND A MEDICAMENT - COMPRISING THE SAME	HOECHST AKTIENGESELLSCHAFT	04/03/2005	CHENNAI
19	213130	IN/PCT/2000/15/CHE	08/04/1999	25/05/1998	MODIFIED CELLULOSE ETHERS	METSA SPECIALTY CHEMICALS OY	04/03/2005	CHENNAI
20	213131	IN/PCT/2000/710/CHE	22/04/1999	29/04/1998	SUBSTITUTED (4-BROMOPYRAZOLE-3-YL)BENZAZOLES	BASF AKTIENGESELLSCHAFT	04/03/2005	CHENNAI
21	213132	IN/PCT/2001/1400/CHE	28/04/2000	28/04/1999	DI-ARYL ACID DERIVATIVES AS PPAR RECEPTOR LIGANDS AND A PHARMACEUTICAL COMPOSITION COMPRISING THE SAME	AVENTIS PHARMA DEUTSCHLAND GMBH	04/03/2005	CHENNAI
22	213133	IN/PCT/2001/1520/CHE	01/05/2000	04/05/1999	CCR5 ANTAGONISTS	SCHERING	04/03/2005	CHENNAI

					OF FORMULA II	CORPORATION		
23	213134	IN/PCT/2001/1583/CHE	06/05/2000	20/05/1999	CINNAMOLYAMINO ALKYL-SUBSTITUTED BENZENESULFONAMIDE DERIVATIVES AND PROCESSES FOR THEIR PREPARATION	SANOFI-AVENTIS DEUTSCHLAND GMBH	04/03/2005	CHENNAI
24	213136	IN/PCT/2001/1676/CHE	02/06/2000	04/06/1999	A METHOD FOR GENERATING AUTOLOGOUS THROMBIN AND A DEVICE AND A COMPOSITION FOR EXTRACTING THE SAME	THERMOGENESIS CORP	04/03/2005	CHENNAI
25	213137	IN/PCT/2001/1762/CHE	14/06/2000	16/06/1999	A PROCESS FOR THE PREPARATION OF SUBSTITUTED 3-HYDROXY-4-ARYL-5-OXOPYRAZOLINE DERIVATIVES	SYGENTA PARTICIPATION S AG	04/03/2005	CHENNAI
26	213138	IN/PCT/2001/1792/CHE	25/05/2000	26/05/1999	NAPHTHALENE UREAS AS GLUCOSE UPTAKE ENHANCERS	TELIK, INC	04/03/2005	CHENNAI
27	213139	IN/PCT/2001/978/CHE	16/12/1999	18/12/1998	CLATHRATES OF DEHYDROEPIANDR OSTERONE AND CORRESPONDING PHARMACEUTICAL COMPOSITIONS	EUPHAR GROUP S.R.L	04/03/2005	CHENNAI
28	213140	IN/PCT/2002/1026/CHE	06/12/2000	06/12/1999	A PHARMACEUTICAL COMPOSITION COMPRISING A SEROTONIN REUPTAKE INHIBITOR, AND DERAMCICLANE	H. LUNDBECK A/S	04/03/2005	CHENNAI
29	213141	IN/PCT/2002/1107/CHE	23/01/2001	24/01/2000	PHARMACEUTICAL COMPOSITION OF THE PRESENT INVENTION	SHIONOGI & CO., LTD	04/03/2005	CHENNAI
30	213247	374/CHENP/2005	14/08/2003	14/08/2002	A RECOMBINANTLY PRODUCED IGG ANTIBODY SPECIFIC FOR FcGAMMARIIB	MACROGENICS INC	06/04/2007	CHENNAI
31	213870	IN/PCT/2002/1031/CHE	14/01/2000	14/01/2000	A TURBOCHARGER	HONEYWELL GARRETT SA	09/03/2007	CHENNAI
32	213872	IN/PCT/2002/1423/CHE	15/12/2000	11/03/2000	A SLOWLY ROTATING SYNCHRONOUS GENERATOR FOR A WIND POWER	ALOYS WOBLEN	28/01/2005	CHENNAI

					INSTALLATION			
33	213873	1187/MAS/1999	10/12/1999	17/12/1998	ACTIVATING COMPOSITION OF METALLOCENE COMPLEXES IN THE CATALYSIS OF (CO) POLYMERIZATION PROCESSES OF OLEFINS	ENICHEM S P A	24/11/2006	CHENNAI
34	213875	1215/MAS/1999	22/12/1999	22/12/1998	AN INTEGRALLY MOLDED PLASTIC CONTAINER, A CLOSURE, A DISPENSER PACKAGE FOR A FLUENT PRODUCT AND A METHOD OF MAKING SAID PACKAGE	GRAHAM PACKAGING PLASTIC PRODUCTS INC	24/11/2006	CHENNAI
35	213876	143/MAS/2000	23/02/2000	24/02/1999	AN AXLE HOUSING WITH A DEFLECTOR	DANA CORPORATION	24/11/2006	CHENNAI
36	213877	168/MAS/2000	01/03/2000	24/03/1999	APPARATUS FOR CONTROLLING THE DISCHARGE OF FLOWABLE MATERIAL FROM A STORE THEREOF	IVAN SEMENENKO	24/11/2006	CHENNAI
37	213879	18/MAS/1999	05/01/1999	30/01/1998	A CELLULAR PHONE WHICH ENABLES SETTING OF A MELODY FOR A RINGING TONE	MATSUSHITA ELECTRIC INDUSTRIAL CO. LTD	24/11/2006	CHENNAI
38	213880	1376/MAS/1997	23/06/1997	26/06/1997	OPTICAL DISC	MITSUBISHI DENKI KABUSHIKI KAISHA, MATSUSHITA ELECTRIC INDUSTRIAL CO., LTD	09/06/2006	CHENNAI
39	213881	1569/MAS/1998	14/07/1998		PRESSURE SENSOR	ROBERT BOSCH GMBH	09/06/2006	CHENNAI
40	213886	1685/MAS/1998	29/07/1998	04/08/1997	A PROCESS FOR THE PREPARATION OF AN AQUEOUS SOLUTION OF FREE HYDROXYLAMINE	BASF AKTIENGESELLSCHAFT	09/06/2006	CHENNAI
41	213887	1884/MAS/1998	20/08/1998	15/09/1997	A BREATHABLE, LIQUID BARRIER COMPOSITE	KIMBERLY-CLARK WORLDWIDE INC	09/06/2006	CHENNAI
42	213888	1887/MAS/1998	20/08/1998	15/09/1997	A THERMALLY BONDED NON-WOVEN FABRIC	KIMBERLY-CLARK WORLDWIDE INC	09/06/2006	CHENNAI
43	213889	3002/MAS/1997	26/12/1997		A PROCESS OF PREPARING AN	DOW GLOBAL TECHNOLOGIES	09/06/2006	CHENNAI

					OLEFINE OXIDE AND A PROCESS OF PREPARING A CATALYST COMPOSITION	INC		
44	213890	586/MAS/1998	19/03/1998	19/03/1997	A DISMOUNTABLE SCAFFOLD	PERI GMBH	09/06/2006	CHENNAI
45	213891	2494/MAS/1997	03/11/1997	04/11/1996	PROCESS FOR STABILIZATION OF PENTAFLUOROETHANE	ELF ATOCHEM SA	16/06/2006	CHENNAI
46	213892	2540/MAS/1997	07/11/1997	08/11/1996	A ROTOR BLADE	FLAKT WOODS AB	16/06/2006	CHENNAI
47	213893	2553/MAS/1998	11/11/1998	14/11/1997	A MULTILAYER COVER FOR AN ABSORBENT ARTICLE AND A METHOD OF PRODUCING THE SAME	KIMBERLY-CLARK WORLDWIDE INC	16/06/2006	CHENNAI
48	213894	249/MAS/1998	06/02/1998	08/02/1997	A DECODING METHOD OF DECODING CODED PICTURES	MATSUSHITA ELECTRIC INDUSTRIAL CO. LTD	23/06/2006	CHENNAI
49	213895	661/MAS/1998	27/03/1998	31/03/1997	A PERSONAL CARE PRODUCT	KIMBERLY-CLARK WORLDWIDE INC	23/06/2006	CHENNAI
50	213896	919/MAS/1998	28/04/1998	02/05/1997	REINFORCING TAPE FOR SLIDE FASTENER	YKK CORPORATION	23/06/2006	CHENNAI
51	213897	968/MAS/1997	07/05/1997	13/05/1996	ELECTRONIC INDUCTIVE CALIPER	MITUTOYO CORPORATION	30/06/2006	CHENNAI
52	213898	1628/MAS/1997	22/07/1997		METHOD AND DEVICE FOR DETECTING IMPURITIES IN A LOOSENED FIBRE STREAM OF MAINLY TEXTILE FIBRES	USTER TECHNOLOGIES AG	07/07/2006	CHENNAI
53	213899	2047/MAS/1997	15/09/1997	19/09/1996	A METHOD FOR PREPARING CONCRETE OR MORTAR	EKA CHEMICALS AB	07/07/2006	CHENNAI
54	213900	2094/MAS/1997	23/09/1997	24/09/1996	A PROCESS FOR TREATING A GAS CONTAINING METHANE WATER AND ATLEAST ONE HYDROCARBON HIGHER THAN METHANE	INSTITUT FRANCAIS DU PETROLE	07/07/2006	CHENNAI
55	213901	763/MAS/1997	10/04/1997	30/04/1996	A PROCESS FOR THE PRODUCTION OF A	NORTON CHEMICAL	07/07/2006	CHENNAI

					CATALYST CARRIER	PROCESS PRODUCTS CORPORATION		
56	213902	878/MAS/1997	28/04/1997		A DEVICE FOR CONTROLLING THE LEVEL OF LIQUIDS	V-GUARD INDUSTRIES LIMITED	07/07/2006	CHENNAI
57	213903	IN/PCT/2000/776/CHE	09/06/1999	12/06/1998	A METHOD AND A SYSTEM FOR MEASURING DATA IN A FLUID TRANSPORTATION CONDUIT	SHELL INTERNATIONAL RESEARCH MAATSCHAPPIJ B.V	25/08/2006	CHENNAI
58	213904	IN/PCT/2001/1746/CHE	15/06/2000	16/06/1999	A HIGH SPEED STEEL	UDDEHOLM TOOLING AKTIEBOLAG,ERASTEEL KLOSTER AKTIEBOLAG	25/08/2006	CHENNAI
59	213905	2615/MAS/1997	17/11/1997	19/11/1996	BLADE WITH SWEEP-BACK TIP FOR THE ROTARY WINGS OF AN AIRCRAFT	EUROCOPTER,ONERA	08/09/2006	CHENNAI
60	213906	2753/MAS/1997	01/12/1997	08/09/1997	THREAD CONTROL DEVICE	TEXTILMA AG	08/09/2006	CHENNAI
61	213907	IN/PCT/2001/606/CHE	02/11/1999	04/11/1998	A COMPOSITE FOR USE AS A SEPARATOR IN ELECTROCHEMICAL CELLS AND A PROCESS FOR PRODUCING THE SAME	BASF AKTIENGESELLSCHAFT	06/10/2006	CHENNAI
62	213908	IN/PCT/2001/84/CHE	28/05/1999	01/07/1998	METHOD AND APPARATUS FOR A SENSITIVITY ENHANCING BALANCE BAR	MICRO MOTION, INC	06/10/2006	CHENNAI
63	213909	IN/PCT/2002/5/CHE	01/06/2000	02/06/1999	A METHOD FOR ISOLATING HIGH MOLECULAR WEIGHT DNA FROM A SAMPLE	AVENTIS PHARMACEUTICALS, INC	06/10/2006	CHENNAI
64	213910	340/MAS/1999	24/03/1999	20/04/1998	CONTROLLED ENERGY IGNITION SYSTEM FOR AN INTERNAL COMBUSTION ENGINE	CUMMINS ENGINE COMPANY INC	13/10/2006	CHENNAI
65	213911	104/MAS/2000	09/02/2000	12/02/1999	METHOD FOR ALLOCATING DOWNLINK ELECTROMAGNETIC POWER IN WIRELESS NETWORKS	LUCENT TECHNOLOGIES INC	10/11/2006	CHENNAI

66	213912	1102/MAS/2000	20/12/2000	23/12/1999	A METHOD FOR AN ORTHOGONAL FREQUENCY DIVISION MULTIPLEXING BASED SPREAD SPECTRUM MULTIPLE ACCESS WIRELESS SYSTEM	QUALCOMM FLARION TECHNOLOGIES, INC	10/11/2006	CHENNAI
67	213913	131/MAS/1999	02/02/1999	04/02/1998	METHOD AND DEVICE FOR ERASING MESSAGE FROM WIRELESS COMMUNICATION DEVICE HAVING A PAGING FUNCTION	MATSUSHITA ELECTRIC INDUSTRIAL CO. LTD	10/11/2006	CHENNAI
68	213914	146/MAS/1999	04/02/1999	05/02/1998	A SPINNING FRAME WITH A MATERIAL PRESENTER, A DRAFTING UNIT, A TRAVERSING DEVICE, A COMPACTING DEVICE AND A SPINNING STATION	MASCHINENFABRIK RIETER AG	10/11/2006	CHENNAI
69	213915	160/MAS/1999	08/02/1999		SHEATHED-ELEMENT GLOW PLUG	ROBERT BOSCH GMBH	10/11/2006	CHENNAI
70	213916	175/MAS/2000	03/03/2000	04/03/1999	SPINNING FRAME WITH COMPRESSING DEVICE	MASCHINENFABRIK RIETER AG	10/11/2006	CHENNAI
71	213917	191/MAS/2000	07/03/2000	11/03/1999	A METHOD FOR OPERATING A CELLULAR ORTHOGONAL FREQUENCY DIVISION MULTIPLEXING AND A COMMUNICATIONS SYSTEM	QUALCOMM FLARION TECHNOLOGIES, INC	10/11/2006	CHENNAI
72	213918	193/MAS/2000	07/03/2000	11/03/1999	A METHOD FOR OPERATING A CELLULAR ORTHOGONAL FREQUENCY DIVISION MULTIPLEXING BASED SPREAD SPECTRUM MULTIPLE ACCESS WIRELESS SYSTEM	QUALCOMM FLARION TECHNOLOGIES, INC	10/11/2006	CHENNAI
73	213919	198/MAS/2000	09/03/2000	07/06/1999	A METHOD OF OPERATING A MOBILE EQUIPMENT AND A MOBILE	NOKIA MOBILE PHONES, LIMITED	10/11/2006	CHENNAI

					EQUIPMENT			
74	213920	2003/MAS/1998	04/09/1998	12/09/1997	A BREATHABLE, LIQUID-IMPERMEABLE APERTURED FILM/NON WOVEN LAMINATE, A PROCESS FOR FORMING THE SAME AND AN ABSORBENT ARTICLE COMPRISING THE SAME	KIMBERLY-CLARK WORLDWIDE INC	10/11/2006	CHENNAI
75	213921	2052/MAS/1998	11/09/1998	12/09/1997	A CATALYST COMPRISING A NICKEL (O) COMPLEX AND A PROCESS FOR PREPARING THE SAME	BASF AKTIENGESELLSCHAFT	10/11/2006	CHENNAI
76	213922	2070/MAS/1998	15/09/1998	22/09/1997	RADIO CALLING RECEIVER	MATSUSHITA ELECTRIC INDUSTRIAL CO. LTD	10/11/2006	CHENNAI
77	213923	211/MAS/2000	14/03/2000	15/03/1999	SNAP-ON RAIL MOUNTED ELECTRICAL DEVICE	SCHNEIDER ELECTRIC INDUSTRIES SA	10/11/2006	CHENNAI
78	213924	259/MAS/2000	05/04/2000	14/05/1999	A CONTROL UNIT FOR CHECKING THE INTEGRITY OF TEAR-OFF CLOSING DEVICES	TETRA LAVAL HOLDINGS & FINANCE SA	10/11/2006	CHENNAI
79	213925	28/MAS/2000	12/01/2000		A HIGH FREQUENCY SLIPRING WITH EMBEDDED BEARINGS FOR RADARS	INDIAN SPACE RESEARCH ORGANISATION	10/11/2006	CHENNAI
80	213926	286/MAS/2000	17/04/2000		A PROCESS FOR THE SYNTHESIS OF 4, 4' - DIHALOBENZOPHENONES	INDIAN SPACE RESEARCH ORGANISATION	10/11/2006	CHENNAI
81	213929	295/MAS/2000	18/04/2000	20/04/1999	A PROCESS FOR PREPARING A SULPHURISED METAL HYDROTREATING CATALYST	ELF ATOCHEM SA	10/11/2006	CHENNAI
82	213931	304/MAS/2000	20/04/2000	23/04/1999	A METHOD FOR INTERACTIVE CHANNEL ESTIMATION	LUCENT TECHNOLOGIES INC	10/11/2006	CHENNAI
83	213932	326/MAS/2000	27/04/2000		EXHAUST POLLUTION CONTROLLING	SIDDAIAH SUDHARSHAN NAIK	10/11/2006	CHENNAI

					SYSTEM			
84	213933	36/MAS/2000	13/01/2000		A LOW SHOCK BALL-LOCK SEPARATION MECHANISM FOR SEPARATING UPPER STAGE AND SATELLITES FROM A SPACE LAUNCH VEHICLE	INDIAN SPACE RESEARCH ORGANISATION	10/11/2006	CHENNAI
85	213934	365/MAS/2000	10/05/2000		A METHOD OF MAKING AL-RICH AND ALN-RICH MATRIX COMPOSITES BY PRESSURELESS INFILTRATION OF MOLTEN AL-ALLOYS USING AN EXTERNAL GETTER	THE DEPARTMENT OF METALLURGY, INDIAN INSTITUTE OF SCIENCE	10/11/2006	CHENNAI
86	213936	427/MAS/1999	16/04/1999	28/04/1998	ASSEMBLY DRUM AND METHOD FOR THE MANUFACTURE OF TIRES	COMPAGNIE GENERALE DES ETABLISSEMENTS MICHELIN - MICHELIN & CIE	10/11/2006	CHENNAI
87	213937	468/MAS/1999	23/04/1999		A CANDLE HOLDER	DR. JOSE THAIKATTIL	10/11/2006	CHENNAI
88	213938	567/MAS/1999	18/05/1999	11/06/1998	A FLAME RETARDANT COMPOSITION FOR MESH SHEETS AND A FLAMEPROOF MESH SHEET MADE THEREWITH	KYOWA KABUSHIKI KAISHA,SAIJI NOZAKI	10/11/2006	CHENNAI
89	213939	643/MAS/1999	11/06/1999	17/07/1998	A METHOD FOR PERFORMING IN A COMPUTER NETWORK	INTERNATIONAL BUSINESS MACHINES CORPORATION	10/11/2006	CHENNAI
90	213940	656/MAS/1999	18/06/1999	01/09/1998	A FLEXIBLE BOOT ASSEMBLY FOR A CONSTANT VELOCITY JOINT	GKN AUTOMOTIVE, INC	10/11/2006	CHENNAI
91	213946	66/MAS/1999	19/01/1999		A PROCESS FOR PRODUCING PAPER GRADE PULP FROM COIR BIT FIBRES	UMA SHANKAR SHARMA,ANITA DAS RAVINDRANATH ,SUNIL DATH,CHRISTY FERNANDEZ	10/11/2006	CHENNAI
92	213951	668/MAS/1999	22/06/1999		A WATER PURIFIER CARTRIDGE	BOMMI NARASIMHALU KRISHNAMURTHY	10/11/2006	CHENNAI
93	213954	671/MAS/1999	23/06/1999	25/06/1998	COMBING MACHINE WITH AN OSCILLATING	MASCHINENFABRIK RIETER AG	10/11/2006	CHENNAI

					NIPPER AGGREGATE			
94	213964	735/MAS/1999	12/07/1999	17/07/1998	A METHOD FOR LOCATING A MOBILE STATION IN A MOBILE COMMUNICATION SYSTEM AND A MOBILE COMMUNICATION SYSTEM	NOKIA MOBILE PHONES LTD	10/11/2006	CHENNAI
95	213965	737/MAS/1999	13/07/1999	13/07/1998	PORTABLE INFORMATION TERMINAL HAVING BUILT-IN RADIO COMMUNICATIONS DEVICE	MATSUSHITA ELECTRIC INDUSTRIAL CO. LTD	10/11/2006	CHENNAI
96	213967	741/MAS/1999	14/07/1999		A PROCESS FOR PRODUCING POLYCARBOSILANE , A CERAMIC PRECURSOR FROM POLYSILAHYDRO ARBON	INDIAN SPACE RESEARCH ORGANISATION	10/11/2006	CHENNAI
97	213968	742/MAS/1999	14/07/1999		AN ULTRASONIC LIQUID LEVEL SENSOR	INDIAN SPACE RESEARCH ORGANISATION	10/11/2006	CHENNAI
98	213970	749/MAS/1999	19/07/1999	12/08/1998	A SELF-ALIGNING BATTERY LIFTING SYSTEM FOR AN ELECTRIC MINING OR CONSTRUCTION VEHICLE	DBT AMERICA INC	10/11/2006	CHENNAI
99	213971	780/MAS/1999	02/08/1999	04/08/1998	BASE OIL FOR LUBRICATING COMPOSITION OIL FOR TWO-CYCLE GASOLINE ENGINES, AND LUBRICATING OIL COMPOSITION	SHELL INTERNATIONAL E RESEARCH MAATSCHAPPIJ B.V	10/11/2006	CHENNAI
100	213972	787/MAS/1999	03/08/1999	01/09/1998	SYSTEM FOR BROADCASTING DATA SIGNALS IN A SECURE MANNER	MINDPORT B V	10/11/2006	CHENNAI
101	213973	808/MAS/1998	16/04/1998	16/04/1997	A METHOD AND A TELECOMMUNICATI ON SYSTEM FOR FORMATTING CALL DETAIL RECORDS IN A TELEPHONE EXCHANGE	NOKIA TELECOMMUNI CATIONS OY	10/11/2006	CHENNAI
102	213974	810/MAS/1999	11/08/1999		A METHOD FOR PROVIDING A PILOT SIGNAL	LUCENT TECHNOLOGIES INC	10/11/2006	CHENNAI
103	213976	812/MAS/1999	11/08/1999		A CONTROL	LUCENT	10/11/2006	CHENNAI

					SYSTEM	TECHNOLOGIES INC		
104	213978	827/MAS/1999	17/08/1999	21/08/1998	A PROCESS FOR FABRICATING A SEMICONDUCTOR COMPONENT	ABB SCHWEIZ AG	10/11/2006	CHENNAI
105	213981	850/MAS/1999	25/08/1999	10/09/1998	VEHICULAR BUMPER	SUZUKI MOTOR CORPORATION	10/11/2006	CHENNAI
106	213988	872/MAS/1999	01/09/1999	25/11/1998	A PRESSURE SWING ADSORPTION PROCESS AND A SYSTEM FOR THE SEPARATION OF A PRESSURIZED FEED GAS	AIR PRODUCTS AND CHEMICALS INC	10/11/2006	CHENNAI
107	213991	886/MAS/1999	08/09/1999	07/10/1998	A METHOD OF GAS SHIELDED ARC WELDING STEEL RAILS	LINCOLN GLOBAL INC	10/11/2006	CHENNAI
108	214003	899/MAS/1999	10/09/1999	14/09/1998	A METHOD FOR GATEKEEPER TO GATEKEEPER COMMUNICATION IN A COMMUNICATION NETWORK	AT & T CORP.	10/11/2006	CHENNAI
109	214004	914/MAS/1999	16/09/1999	25/09/1998	A VEHICLE BODY FRONT REINFORCEMENT STRUCTURE FOR AN AUTOMOBILE	SUZUKI MOTOR CORPORATION	10/11/2006	CHENNAI
110	214012	921/MAS/1999	17/09/1999	25/09/1998	A PROCESS FOR PREPARATION OF A HYDROGEN AND CARBON MONOXIDE RICH GAS BY CATALYTIC AUTOHERMAL REFORMING	HALDOR TOPSOE A/S	10/11/2006	CHENNAI
111	214013	927/MAS/1999	20/09/1999		NOVEL SUBSTITUTED PHENYLACETYLENES AND INTERMEDIATES USEFUL FOR THE PREPARATION OF ROOM TEMPERATURE DISCOTIC NEMATIC LIQUID CRYSTALS AND A PROCESS FOR THEIR PREPARATION	CENTRE FOR LIQUID CRYSTAL RESEARCH	10/11/2006	CHENNAI
112	214014	930/MAS/1999	20/09/1999		A METHOD OF SETTING UP A CALL	LUCENT TECHNOLOGIES INC	10/11/2006	CHENNAI

113	214015	940/MAS/1999	23/09/1999	27/11/1998	SHORT CIRCUIT WELDER	LINCOLN GLOBAL INC	10/11/2006	CHENNAI
114	214016	946/MAS/1999	24/09/1999	24/09/1998	METHOD OF REDUCING PEAK POWER OF A SIGNAL TO BE TRANSMITTED	SILICON AUTOMATION SYSTEMS LTD	10/11/2006	CHENNAI
115	214017	956/MAS/1999	28/09/1999		A FILM CASTING MACHINE AND PROCESS FOR PRODUCING POLYIMIDE FILMS	INDIAN SPACE RESEARCH ORGANISATION	10/11/2006	CHENNAI
116	214018	959/MAS/1999	29/09/1999	28/10/1998	TRIP DEVICE WITH A PLURALITY OF MEANS FOR SETTING THE PROTECTION PARAMETERS	SCHNEIDER ELECTRIC INDUSTRIES SA	10/11/2006	CHENNAI
117	214019	961/MAS/1999	29/09/1999		A METHOD OF REDUCING DISTORTION IN AN AMPLIFIED SIGNAL AND A DISTORTION REDUCTION SYSTEM	LUCENT TECHNOLOGIES INC	10/11/2006	CHENNAI
118	214020	966/MAS/1999	30/09/1999	08/10/1998	METHOD FOR PRODUCING CYCLOPROPANECARBOXYLATES	SUMITOMO CHEMICAL COMPANY LIMITED	10/11/2006	CHENNAI
119	214021	990/MAS/1999	12/10/1999	28/10/1998	A PROCESS FOR MANUFACTURING COARSE ALUMINIUM HYDROXIDE	ALCAN TECHNOLOGY & MANAGEMENT LTD	10/11/2006	CHENNAI
120	214022	994/MAS/1999	12/10/1999		A METHOD FOR DYNAMICALLY DETERMINING AN ADDRESS UNIQUELY IDENTIFYING A HARDWARE COMPONENT ON A COMMON BUS	LUCENT TECHNOLOGIES INC	10/11/2006	CHENNAI
121	214023	1010/MAS/1999	14/10/1999		A DISPOSABLE MEDICAL SYRINGE	Dr.JOSE THAIKATTIL	24/11/2006	CHENNAI
122	214024	1074/MAS/1999	08/11/1999		A METHOD FOR REDUCING A PILOT SIGNAL AND A DISTORTION REDUCTION SYSTEM	LUCENT TECHNOLOGIES INC	24/11/2006	CHENNAI
123	214025	1079/MAS/1999	09/11/1999	03/12/1998	A QUICK SAFETY CONNECTION FOR THE REMOVABLE JOINING OF PIPES	STAUBLI FAVERGES	24/11/2006	CHENNAI
124	214026	1080/MAS/1999	10/11/1999	11/11/1998	A CONNECTING	MATSUSHITA	24/11/2006	CHENNAI

					DEVICE FOR CONNECTING PRINT BOARD AND FLEXIBLE BASE PLATE WITH SPRING BODIES	ELECTRIC INDUSTRIAL CO. LTD		
125	214027	1093/MAS/1999	11/11/1999	12/11/1998	A LIQUID CRYSTAL DISPLAY DEVICE	MATSUSHITA ELECTRIC INDUSTRIAL CO. LTD	24/11/2006	CHENNAI
126	214028	1112/MAS/1999	15/11/1999	25/12/1998	A SUSPENSION SYSTEM	HITACHI GLOBAL STORAGE TECHNOLOGIES NETHERLANDS B.V	24/11/2006	CHENNAI
127	214029	1141/MAS/1999	24/11/1999	07/12/1998	A PROCESS FOR CONTROLLING A DEVICE COMPRISING ELECTROMAGNET FOR OPENING OR CLOSING ELECTROMAGNET OF A CIRCUIT BREAKER	SCHNEIDER ELECTRIC INDUSTRIES S A	24/11/2006	CHENNAI
128	214030	116/MAS/2000	15/02/2000	19/02/1999	A WAVELENGTH DIVISION MULTIPLEXING SYSTEM	LUCENT TECHNOLOGIES INC	24/11/2006	CHENNAI
129	214031	1168/MAS/1999	03/12/1999	07/12/1998	A TAMPER-INDICATING CLOSURE AND A METHOD OF FORMING THE SAME	OWENS ILLINOIS CLOSURE INC.,	24/11/2006	CHENNAI
130	214032	1185/MAS/1999	09/12/1999	23/12/1998	OIL FILTRATION UNIT FOR A TAP SELECTOR SWITCH	MASCHINENFABRIK REINHAUSEN GMBH	24/11/2006	CHENNAI
131	214145	IN/PCT/2002/1151/CHE	26/01/2001	28/01/2000	1,3-DISUBSTITUTED PYRROLIDINES AS ALPHA-2-ADRENOCEPTOR ANTAGONISTS	NOVARTIS AG	04/03/2005	CHENNAI
132	214146	IN/PCT/2002/1156/CHE	22/12/2000	30/12/1999	A HALOGEN SUBSTITUTED 4-PHENYL-1-PIPERANZINYL DERIVATIVE	H. LUNDBECK A/S	04/03/2005	CHENNAI
133	214147	IN/PCT/2002/234/CHE	28/07/2000	29/07/1999	NAPHTHYLSULFONIC ACIDS AND COMPOSITIONS COMPRISING THE SAME	TELIK, INC	04/03/2005	CHENNAI
134	214148	IN/PCT/2002/264/CHE	18/08/2000	19/08/1999	A VACCINE	IMMUNOBIOLOG	04/03/2005	CHENNAI

					COMPOSITION AND METHOD OF PRODUCING THE SAME	Y LIMITED		
135	214149	IN/PCT/2002/411/CHE	25/09/2000	27/09/1999	A PROCESS FOR PRODUCING PHENYLACETIC ACID DERIVATIVES	NOVARTIS AG	04/03/2005	CHENNAI
136	214150	IN/PCT/2002/526/CHE	12/10/2000	15/10/1999	PENTACYCLIC TAXANE COMPOUND	DAIICHI PHARMACEUTICAL CO., LTD	04/03/2005	CHENNAI
137	214151	IN/PCT/2002/649/CHE	02/11/2000	03/11/1999	METHOD FOR IDENTIFYING ACTIVE ANTI-APOPTOSIS COMPOUNDS	CYTOTOOLS GMBH	04/03/2005	CHENNAI
138	214152	IN/PCT/2002/838/CHE	08/12/2000	10/12/1999	PHARMACEUTICAL COMBINATIONS FOR TREATING GASTRO-INTESTINAL DISORDERS	NOVARTIS AG	04/03/2005	CHENNAI
139	214153	168/CHENP/2003	24/07/2001	08/08/2000	MODIFIED YEASTS FOR THE PRODUCTION OF STEROIDAL DERIVATIVES	AVENTIS PHARMA SA	08/04/2005	CHENNAI
140	214154	181/CHENP/2003	10/07/2001	10/07/2000	IMMUNOSTIMULATORY PREPARATIONS ISOLATED FROM MICROALGAE	THE UNIVERSITY OF MISSISSIPPI	08/04/2005	CHENNAI
141	214155	19/CHENP/2003	29/06/2001	04/07/2000	COIL SPRING FROM AN ALLOY STEEL AND METHOD FOR PRODUCING SUCH COIL SPRINGS	ROBERT BOSCH GMBH	08/04/2005	CHENNAI
142	214156	2/CHENP/2003	06/06/2001	07/06/2000	A UNIT DOSAGE FORM COMPRISING PER DOSAGE SULODEXIDE	ALFA WASSERMANN, INC	08/04/2005	CHENNAI
143	214157	280/CHENP/2003	20/08/2001	22/08/2000	NUTRITIONAL COMPOSITION FOR IMPROVING PROTEIN DEPOSITION	SOCIETE DES PRODUITS NESTLE S. A, INSTITUT NATIONAL DE LA RECHERCHE AGRONOMIQUE	08/04/2005	CHENNAI
144	214158	304/CHENP/2003	30/08/2001	02/09/2000	A PROCESS FOR PRODUCING CELLULOSE FIBERS OF FILAMENTS	THUERINGISCHE S INSTITUT FUER TEXTIL - UND KUNSTSTOFF - FORSCHUNG EV	08/04/2005	CHENNAI
145	214159	332/CHENP/2003	30/08/2001	01/09/2000	CHARGING IN COMMUNICATION SYSTEMS	NOKIA CORPORATION	08/04/2005	CHENNAI

146	214290	383/CHENP/2003	07/09/2001	19/09/2000	PYRIMIDINE COMPOUNDS AND THEIR USE	SUMITOMO CHEMICAL COMPANY, LIMITED	08/04/2005	CHENNAI
147	214291	91/CHENP/2003	21/03/2001	24/07/2000	A SCARF	BREVITEX ETABLISSEMENT POUR L'EXPLOITATION DE BREVETS TEXTILES	08/04/2005	CHENNAI
148	214292	471/CHENP/2003	02/10/2001	06/10/2000	A METHOD FOR TREATING A TRANSGENIC CORN SEED	MONSANTO TECHNOLOGY, LLC	15/04/2005	CHENNAI
149	214293	552/CHENP/2003	19/10/2001	20/10/2000	A SYSTEM FOR PLAYING PRE-RECORDED AUDIO ENCODED IN A FAULT TOLERANT MANNER	SILVERBROOK RESEARCH PTY LTD	15/04/2005	CHENNAI
150	214294	627/CHENP/2003	29/10/2001	27/10/2000	METHOD FOR ESTIMATING VELOCITY OF A TERMINAL IN A WIRELESS COMMUNICATION SYSTEM	QUALCOMM INCORPORATED	15/04/2005	CHENNAI
151	214295	633/CHENP/2003	02/11/2001	03/11/2000	A ROTATIONALLY SYMMETRICAL COUPLING	HACKFORTH GMBH	15/04/2005	CHENNAI
152	214296	670/CHENP/2003	05/11/2001	06/11/2000	METHOD AND APPARATUS FOR PERFORMING REVERSE RATE MATCHING IN A CDMA SYSTEM	QUALCOMM INCORPORATED	15/04/2005	CHENNAI
153	214297	687/CHENP/2003	22/10/2001	23/10/2000	A MONOAZOQUINOLONE PIGMENT AND A PROCESS FOR THEIR PREPARATION	CIBA SPECIALTY CHEMICALS HOLDING INC	15/04/2005	CHENNAI
154	214298	697/CHENP/2003	12/10/2001	12/10/2000	NOVEL SERINE PROTEASE GENES RELATED TO DPPIV	FERRING BV	15/04/2005	CHENNAI
155	214299	738/CHENP/2003	16/11/2001	20/11/2000	A METHOD AND APPARATUS OF MANAGING RESOURCES	BRITISH TELECOMMUNICATIONS PUBLIC LIMITED COMPANY	15/04/2005	CHENNAI
156	214300	1022/CHENP/2003	29/11/2001	30/11/2000	A PROCESS FOR REDUCING THE CONTENT OF A MONOUNSATURATED AMINE IN A MIXTURE CONTAINING AN	BASF AKTIENGESELLSCHAFT	22/04/2005	CHENNAI

					AMINE AND A NITRILE			
157	214301	1037/CHENP/2003	10/12/2001	08/12/2000	METHOD AND SYSTEM FOR DETERMINING A LATTICE OF POINTS SUITABLE FOR A SIMULATION	LANDMARK GRAPHICS CORPORATION	22/04/2005	CHENNAI
158	214302	1106/CHENP/2003	21/01/2002	19/01/2001	MOLECULAR ANTIGEN ARRAY	CYTOS BIOTECHNOLOGY AG,NOVARTIS PHARMA AG	22/04/2005	CHENNAI
159	214303	1155/CHENP/2003	25/01/2002	26/01/2001	A METHOD OF MOULDING A PLASTIC MATERIAL, A MOULD AND A METHOD OF INJECTION COMPRESSION MOULDING	IM-PAK TECHNOLOGIES LIMITED	22/04/2005	CHENNAI
160	214318	1176/CHENP/2003	03/01/2002	09/01/2001	CONJUGATES OF IMMUNE CELL SPECIFIC MACROLIDE COMPOUNDS AND A PROCESS FOR PREPARING THE SAME	GLAXOSMITHKLINE ISTRAZIVACKI CENTAR ZAGREB D.O.O	22/04/2005	CHENNAI
161	214319	834/CHENP/2003	05/11/2001	30/11/2000	A COATING COMPOSITION, A PROCESS FOR CURING THE SAME AND THREE AND FOUR COMPONENT SYSTEMS	AKZO NOBEL N.V	22/04/2005	CHENNAI
162	214320	856/CHENP/2003	03/12/2001	04/12/2000	A PHARMACEUTICAL COMPOSITION FOR TREATMENT OF INFLAMMATORY AND OBSTRUCTIVE AIRWAYS DISEASES	NOVARTIS AG	22/04/2005	CHENNAI
163	214321	875/CHENP/2003	04/12/2001	05/12/2000	A METHOD FOR CALL RECOVERY IN A WIRELESS COMMUNICATION SYSTEM	QUALCOMM INCORPORATED	22/04/2005	CHENNAI
164	214322	880/CHENP/2003	04/12/2001	06/12/2000	A METHOD OF PERFORMING A HANDOFF AND COMPENSATING FOR A HANDOFF OF A MOBILE STATION	QUALCOMM INCORPORATED	22/04/2005	CHENNAI
165	214323	883/CHENP/2003	05/12/2001	06/12/2000	MELT-PROCESSIBLE, WEAR RESISTANT POLYETHYLENE	OMLIDON TECHNOLOGIES LLC	22/04/2005	CHENNAI

166	214324	938/CHENP/2003	14/12/2001	15/12/2000	A METHOD AND AN APPARATUS OF TRANSFERRING DIGITAL DATA AT A HIGH RATE BETWEEN A HOST DEVICE AND A CLIENT DEVICE	QUALCOMM INCORPORATED	22/04/2005	CHENNAI
167	214325	958/CHENP/2003	06/12/2001	20/12/2000	METHOD AND SYSTEM FOR REMOTE DISTRIBUTION AND INSTALLATION OF COMPUTER PROGRAMS	INTERNATIONAL BUSINESS MACHINES CORPORATION	22/04/2005	CHENNAI
168	214326	988/CHENP/2003	17/12/2001	22/12/2000	A POLYURETHANE POLYOL COMPOSITION AND A METHOD FOR PREPARING THE SAME	AKZO NOBEL N.V	22/04/2005	CHENNAI
169	214327	992/CHENP/2003	21/12/2001	21/12/2000	A SYSTEM FOR PROVIDING MEDICAL TREATMENT TO A PATIENT	INSULET CORPORATION	22/04/2005	CHENNAI
170	214328	IN/PCT/2002/1121/CHE	16/01/2001	28/01/2000	AN AC POWER GENERATING SYSTEM	NEWAGE INTERNATIONAL LIMITED	20/05/2005	CHENNAI
171	214329	391/MAS/2003	09/05/2003		A MONOMER PYROMELLITIC DIANHYDRIDE GLYCEROL DIMETHACRYLATE (PMGDM)	SREE CHITRA TIRUNAL INSTITUTE FOR MEDICAL SCIENCES & TECHNOLOGY	28/10/2005	CHENNAI
172	214330	1213/CHENP/2003	08/02/2002	08/02/2001	MULTIMEDIA MESSAGING METHOD AND SYSTEM	NOKIA CORPORATION	18/11/2005	CHENNAI
173	214331	1237/CHENP/2003	18/12/2001	12/01/2001	TELEVISION RECEIVER AND METHOD OF OPERATING A SERVER	WAPTV LIMITED	18/11/2005	CHENNAI
174	214332	1238/CHENP/2003	29/01/2002	09/02/2001	QUASI-CRYSTALLINE HYDRATED MAGNESIUM-ALUMINIUM HYDROXY CARBOXYLATES, THEIR PREPARATION AND THEIR USE	AKZO NOBEL N.V,ALBEMARLE NETHERLANDS B V	18/11/2005	CHENNAI
175	214333	1401/CHENP/2003	04/03/2002	07/03/2001	PROCESS FOR PRODUCING 2-AZETIDINONE	DAIICHI PHARMACEUTICAL CO, LTD	25/11/2005	CHENNAI

					DERIVATIVE			
176	214334	1427/CHENP/2003	08/02/2002	10/02/2001	DOSING APPARATUS	PFISTER GMBH	25/11/2005	CHENNAI
177	214335	1455/CHENP/2003	02/02/2002	16/03/2001	METHOD FOR THE PRODUCTION OF ALUMINIUM OXIDE HYDRATE CONTAINING CRYSTALS	STOCKHAUSEN GMBH & CO. KG	25/11/2005	CHENNAI
178	214336	1532/CHENP/2003	28/02/2002	31/03/2001	METHOD FOR OPERATING A MILL TRAIN AND A CORRESPONDINGLY EMBODIED MILL TRAIN	SMS DEMAG AG	25/11/2005	CHENNAI
179	214337	1559/CHENP/2003	02/04/2002	03/04/2001	A PHARMACEUTICAL COMPOSITION AND PROCESS FOR PREPARING THE SAME	PHARMACIA CORPORATION	25/11/2005	CHENNAI
180	214338	1563/CHENP/2003	02/04/2002	03/04/2001	COMBUSTION ENGINE	CURRENCY VENTURE SWEDEN AKTIEBOLAG	25/11/2005	CHENNAI
181	214339	1631/CHENP/2003	15/04/2002	16/04/2001	3,4-DI-SUBSTITUTED CYCLOBUTENE-1,2-DIONES AS CXC-CHEMOKINE RECEPTOR LIGANDS	SCHERING CORPORATION, PHARMACOPEIA DRUG DISCOVERY INC	25/11/2005	CHENNAI
182	214340	127/CHE/2004	19/02/2004		IMPROVED PROCESSES FOR THE CONVERSION OF GABAPENTIN HYDROCHLORIDE INTO GABAPENTIN POLYMORPHIC FORMS II OR III	DIVI'S LABORATORIES LTD	02/12/2005	CHENNAI
183	214341	148/CHE/2004	23/02/2004		A KILL SWITCH DEVICE FOR A MOTORCYCLE	INDIA NIPPON ELECTRICALS LIMITED	02/12/2005	CHENNAI
184	214342	170/CHE/2004	01/03/2004		BIODEGRADABLE POLYMERIC COMPOSITION FOR THE TREATMENT OF DIABETES MELLITUS	THE MANIPAL COLLEGE OF PHARMACEUTICAL SCIENCES	02/12/2005	CHENNAI
185	214343	47/CHENP/2004	03/07/2002	09/07/2001	PIPERAZINE OXIME DERIVATIVES HAVING NK-1 RECEPTOR ANTAGONISTIC ACTIVITY	SOLVAY PHARMACEUTICALS B.V	02/12/2005	CHENNAI
186	214344	138/CHENP/2004	24/07/2002	26/07/2001	A NOVEL COMPOUND OF FORMULA I AND	SCHERING CORPORATION	09/12/2005	CHENNAI

					PHARMACEUTICAL COMPOSITION THEREOF			
187	214345	232/CHENP/2004	05/08/2002	06/08/2001	A METHOD FOR ALLOCATING LOAD TO PROCESSING NODES IN A PROCESSING CLUSTER ARRANGED AS AN OBJECT DEPENDENCY NETWORK	NOKIA CORPORATION	09/12/2005	CHENNAI
188	214346	260/CHENP/2004	31/07/2002	08/08/2001	STABILIZED BIVALENT HEPATITIS A / TYPHOID FEVER IMMUNIZATION COMPOSITION	AVENTIS PASTEUR	09/12/2005	CHENNAI
189	214347	313/CHENP/2004	08/07/2002	18/07/2001	"6-(2,6-DIFLUORO-PHENYL)-TRIAZOLOPYRIMIDINES" AND A PROCESS FOR THEIR PREPARATION	BASF AKTIENGESELLSCHAFT	23/12/2005	CHENNAI
190	214348	406/CHENP/2004	27/08/2002	27/08/2001	AN EXPRESSION CASSETTE COMPRISING A POLYNUCLEOTIDE	SYNGENTA PARTICIPATION S AG	23/12/2005	CHENNAI
191	214349	546/CHENP/2004	10/09/2002	14/09/2001	A HERBICIDALLY ACTIVE COMPOSITION	BASF AKTIENGESELLSCHAFT	23/12/2005	CHENNAI
192	214350	1039/CHE/2004	07/10/2004	16/10/2003	HEALTH MANAGEMENT DEVICE FOR PREGNANT WOMAN	TANITA CORPORATION	06/01/2006	CHENNAI
193	214351	1750/CHENP/2003	12/04/2002	13/04/2001	A NOZZLE FOR DISTRIBUTOR DEVICES OF GRANULE GROWTH LIQUID SUBSTANCE IN FLUID BED GRANULATORS	UREA CASALE S.A	06/01/2006	CHENNAI
194	214352	1874/CHENP/2003	28/05/2002	30/05/2001	RADIOPAQUE ACRYLIC BONE CEMENT AND A METHOD FOR PREPARING THE SAME	TECRES S.P.A	06/01/2006	CHENNAI
195	214353	2014/CHENP/2003	17/06/2002	18/06/2001	NETWORK OPERATOR CENTER AND METHOD FOR COMMUNICATION IN A WIRELESS COMMUNICATION SYSTEM	UTSTARCOM, INC	06/01/2006	CHENNAI

196	214354	619/CHENP/2004	26/09/2002	27/09/2001	HERBICIDAL COMPOSITION	SYNGENTA PARTICIPATION S AG	13/01/2006	CHENNAI
197	214355	622/CHENP/2004	14/09/2002	29/09/2001	HETEROCYCLIC-AMIDES PROCESS FOR THEIR PREPARATION AND A COMPOSITION COMPRISING THEM	BAYER CROPSCIENCE GMBH	13/01/2006	CHENNAI
198	214356	872/CHENP/2004	27/09/2002	27/09/2001	A PHARMACEUTICAL COMPOSITION COMPRISING A LYSIS-DEFECTIVE BACTERIOPHAGE	GANGAGEN, INC	13/01/2006	CHENNAI
199	214357	875/CHENP/2004	08/07/2003	27/08/2002	A PROCESS FOR THE PRODUCTION OF GRANULES / POWDER SUITABLE AS COATING AND BINDING AGENTS	ROHM GMBH & CO. KG	13/01/2006	CHENNAI
200	214358	889/CHENP/2004	29/08/2003	30/08/2002	DIBENZYLAMINE COMPOUNDS, A PHARMACEUTICAL COMPOSITION COMPRISING THE SAME	JAPAN TOBACCO INC	13/01/2006	CHENNAI
201	214359	1032/CHENP/2004	20/11/2002	20/11/2001	SYSTEM AND METHOD FOR REMOTE COMMUNICATIONS BETWEEN PRIVATE USERS THROUGH A PUBLIC NETWORK	SENVID, INC	03/02/2006	CHENNAI
202	214360	1098/CHENP/2004	13/11/2002	22/11/2001	SYNERGISTIC HERBICIDAL COMPOSITIONS COMPRISING HERBICIDES FROM THE GROUP OF BENZOYLPYRAZOLES	BAYER CROPSCIENCE GMBH	03/02/2006	CHENNAI
203	214361	1344/CHENP/2004	15/11/2002	19/11/2001	5-PHENYLPYRIMIDINES, THEIR PREPARATION, COMPOSITIONS COMPRISING THEM AND THEIR USE	BASF AKTIENGESELLSCHAFT	03/02/2006	CHENNAI
204	214362	1386/CHENP/2004	13/11/2002	22/11/2001	A MEDICAMENT AND A METHOD OF MANUFACTURING THE SAME	NEUTEC PHARMA PLC	03/02/2006	CHENNAI
205	214363	1168/CHENP/2004	27/11/2002	29/11/2001	PHARMACEUTICAL FORMULATIONS COMPRISING AN IMMUNE RESPONSE	3M INNOVATIVE PROPERTIES COMPANY	10/02/2006	CHENNAI

					MODIFIER			
206	214364	1212/CHENP/2004	12/11/2002	04/12/2001	SYSTEM AND METHOD FOR EMBEDDED BUILT-IN-SELF TEST (BIST) OF ELECTRONIC CIRCUITS AND SYSTEMS	INTELLITECH CORPORATION	10/02/2006	CHENNAI
207	214365	1214/CHENP/2004	16/11/2002	05/12/2001	A TRANSDERMAL THERAPEUTIC SYSTEM	LTS LOHMANN THERAPIE-SYSTEME AG	10/02/2006	CHENNAI
208	214366	1465/CHENP/2004	30/12/2002	31/12/2001	A METHOD OF RECOVERING MANNOSE FROM A SOLUTION DERIVED FROM BIOMASS	DANISCO SWEETENERS OY	10/02/2006	CHENNAI
209	214367	1539/CHENP/2004	16/12/2002	17/12/2001	6-AMINOMORPHINANE DERIVATIVES, METHOD FOR THE PRODUCTION OF THE SAME	ALCASYNN PHARMACEUTICALS GMBH	10/02/2006	CHENNAI
210	214368	2756/CHENP/2004	09/05/2003	09/05/2002	A PHARMACEUTICAL COMPOSITION FOR TREATMENT OF WOUNDS CONTAINING BLOOD PLASMA OR SERUM	MEDIGENES	10/02/2006	CHENNAI
211	214369	2865/CHENP/2004	20/05/2003	21/05/2002	A DIBENZOAZULENE COMPOUND	PLIVA - ISTRAZIVACKI INSTITUT D.O.O	17/02/2006	CHENNAI
212	214370	2880/CHENP/2004	13/06/2003	21/06/2002	1-[(INDOL-3-YL)CARBONYL] PIPERAZINE DERIVATIVES	N. V. ORGANON	17/02/2006	CHENNAI
213	214371	2954/CHENP/2004	22/05/2003	31/05/2002	A COMBINATION OF AN NMDA-ANTAGONIST AND ACETYLCHOLINE ESTERASE INHIBITORS FOR THE TREATMENT OF ALZHEIMER'S DISEASE	H. LUNDBECK A/S	17/02/2006	CHENNAI
214	214372	3020/CHENP/2004	30/06/2003	08/07/2002	A FUNGICIDAL MIXTURE	BASF AKTIENGESELLSCHAFT	17/02/2006	CHENNAI
215	214373	3034/CHENP/2004	26/06/2003	05/07/2002	PRODUCTION OF PHOSPHOINOSITOL GLYCAN(PIG)-BINDING PROTEIN FROM ADIPOCYTES	SANOFI-AVENTIS DEUTSCHLAND GMBH	17/02/2006	CHENNAI
216	214374	3122/CHENP/2004	16/07/2003	24/07/2002	PEGYLATED T20 POLYPEPTIDE	F. HOFFMANN-LA ROCHE AG	17/02/2006	CHENNAI

					COMPOUND			
217	214375	1686/CHENP/2004	16/10/2003	03/12/2002	PROCESS FOR THE PREPARATION OF CEPHALEXIN	ROHM GMBH & CO. KG	24/02/2006	CHENNAI
218	214376	1794/CHENP/2004	03/01/2003	17/01/2002	A MIXTURE FOR CROP PROTECTION BASED ON OXIME ETHER DERIVATIVES	BASF AKTIENGESELLSCHAFT	24/02/2006	CHENNAI
219	214377	2018/CHENP/2004	10/02/2003	15/02/2002	A PROCESS FOR MANUFACTURE OF A MOLDED HYDROGEL AND HYDROGEL ARTICLE AND A COMPOSITION FOR THE SAME	ZMS, LLC	24/02/2006	CHENNAI
220	214378	2023/CHENP/2004	11/02/2003	18/02/2002	A METHOD OF PRODUCING PLANE-PARALLEL STRUCTURES OF SiO _y AND PLANE-PARALLEL STRUCTURES OF SiO _y	CIBA SPECIALTY CHEMICALS HOLDING INC	24/02/2006	CHENNAI
221	214379	2067/CHENP/2004	20/02/2003	21/02/2002	AN AQUEOUS ACIDIC HARD SURFACE CLEANING COMPOSITIONS	RECKITT BENCKISER INC	24/02/2006	CHENNAI
222	214380	2175/CHENP/2004	02/04/2003	04/04/2002	DIAZABICYCLOALKANE DERIVATIVES WITH NK1 ANTAGONISTIC ACTIVITY	SOLVAY PHARMACEUTICALS B.V	03/03/2006	CHENNAI
223	214381	3160/CHENP/2004	11/07/2003	12/07/2002	AN INGESTIBLE COMPOSITION AND A METHOD FOR PREPARING THE SAME	RECKITT BENCKISER HEALTHCARE (UK) LIMITED	03/03/2006	CHENNAI
224	214382	3169/CHENP/2004	17/07/2003	26/07/2002	A PROCESS FOR PREPARATION OF CRYSTALLINE POLYMORPHIC FORM B OF BENAZEPRIL HYDROCHLORIDE	CIBA SPECIALTY CHEMICALS HOLDING INC	03/03/2006	CHENNAI
225	214383	675/MAS/1996	23/04/1996	27/04/1996	MICROCAPSULES CONTAINING SUSPENSIONS OF BIOLOGICALLY ACTIVE COMPOUNDS AND ULTRAVIOLET PROTECTANT	SYNGENTA LIMITED	26/05/2006	CHENNAI
226	214384	884/CHE/2004	02/09/2004	05/09/2003	SYRINGE	LIU, JUNG-O	16/06/2006	CHENNAI

227	214385	188/CHENP/2005	15/08/2003	15/08/2002	A METHOD AND APPARATUS FOR PRESENTING A LEARNER WITH A PEDAGOGICALLY APPROPRIATE INTERACTION	AGENT.SMART, LLC	30/03/2007	CHENNAI
228	214386	1216/CHE/2004	18/11/2004		A MACHINE TO WEAVE MATS FROM BAMBOO SLIVERS	S. V. KRISHNAMURTY	22/06/2007	CHENNAI
229	214387	880/CHENP/2005	17/03/2004	17/03/2004	METAL AMINO ACID CHELATES HAVING NUTRITIONALLY RELEVANT ANION RADICAL (S)	KRISHNAN RAMU	27/04/2007	CHENNAI
230	214388	161/MAS/2002	04/03/2002		MOBILE PHONE WITH A PLURALITY OF SIMCARDS ALLOCATED TO DIFFERENT COMMUNICATION NETWORKS	SOMASUNDARA M RAMKUMAR	01/06/2007	CHENNAI
231	214401	2138/CHENP/2004	18/07/2001	24/07/2000	A NAIL VARNISH COMPOSITION	POLICHEM S.A	03/03/2006	CHENNAI
232	214402	2082/MAS/1998	16/09/1998		A MEHTOD AND DEVICE FOR REGULATING THE POWER OF A TURBO SET	ALSTOM (SWITZERLAND) LTD	24/11/2006	CHENNAI
233	214403	253/MAS/1999	02/03/1999	03/03/1998	BIMETAL SUPPORTED CATALYST BASED ON PLATINUM OR SILVER ITS MANUFACTURING PROCESS AND ITS USE FOR ELECTROCHEMICAL CELLS	ELF ATOCHEM S A	24/11/2006	CHENNAI
234	214404	302/MAS/1999	16/03/1999		INFORMATION RECORDING/PROCE SSING DEVICES AND MACHINE/SYSTEM CONTROLLING DEVICES EQUIPPED WITH FINGERPRINT SENSORS	ENIX CORPORATION	24/11/2006	CHENNAI
235	214405	311/MAS/1999	17/03/1999	31/03/1998	A PROCESS FOR THE PREPARATION OR CERAMIC MATERIAL	HALDOR TOPSOE A/S	24/11/2006	CHENNAI
236	214406	367/MAS/2000	11/05/2000	03/06/1999	A BACKUP PAD FOR AN ABRASIVE DISK	NORTON COMPANY	24/11/2006	CHENNAI
237	214407	371/MAS/2000	12/05/2000	21/05/1999	A METHOD FOR	KABUSHIKI	24/11/2006	CHENNAI

					PRODUCING GASEOUS OXYGEN FROM AIR	KAISHA KOBE SEIKO SHO (KOBE STEEL LTD)		
238	214408	377/MAS/2000	17/05/2000		A SELF-SEALABLE ARTICLE AND A METHOD OF LAMINATING DOCUMENTS WITH THE ARTICLE	P. RENGANATHAN	24/11/2006	CHENNAI
239	214409	381/MAS/2000	19/05/2000	20/05/1999	ENGINE GENERATOR	HONDA GIKEN KOGYO KABUSHIKI KAISHA	24/11/2006	CHENNAI
240	214410	485/MAS/1999	28/04/1999	08/05/1998	MOBILE COMMUNICATIONS	ORANGE PERSONAL COMMUNICATIONS SERVICES LIMITED	24/11/2006	CHENNAI
241	214411	488/MAS/1999	28/04/1999	29/04/1998	A SPINNING FRAME WITH A SUCTION DEVICE	MASCHINENFABRIK RIETER AG	24/11/2006	CHENNAI
242	214412	527/MAS/1999	05/05/1999	11/05/1998	ION EXCHANGE MEMBRANE ELECTROLYZER	CHLORINE ENGINEERS CORP., LTD, TOSOH CORPORATION	24/11/2006	CHENNAI
243	214413	562/MAS/1999	17/05/1999	18/05/1998	WATER-SOLUBLE GRANULES OF PHTHALOCYANINE COMPOUND	CIBA SPECIALTY CHEMICALS HOLDING INC	24/11/2006	CHENNAI
244	214414	663/MAS/1999	22/06/1999	08/07/1998	A METHOD AND MANUFACTURING LINE FOR MANUFACTURING A DRIP IRRIGATION CONDUIT	APSWISS TECH SA	24/11/2006	CHENNAI
245	214415	684/MAS/1999	28/06/1999	03/07/1998	A BRACELET	PROTAUREC SARL	24/11/2006	CHENNAI
246	214416	77/MAS/1999	21/01/1999	04/02/1998	KILN PLANT AND METHOD FOR MANUFACTURING CEMENT	F L SMIDTH & CO. A/S	24/11/2006	CHENNAI
247	214417	802/MAS/1999	09/08/1999	10/08/1998	SPINNING MACHINE WITH SPINDLES	MASCHINENFABRIK RIETER AG	24/11/2006	CHENNAI
248	214418	809/MAS/1999	11/08/1999		A CONTROL SYSTEM	LUCENT TECHNOLOGIES INC	24/11/2006	CHENNAI
249	214419	870/MAS/1999	01/09/1999		A PROCESS FOR PRODUCING NOVEL ALLOY STEEL OF IMPROVED TENSILE STRENGTH	INDIAN SPACE RESEARCH ORGANISATION	24/11/2006	CHENNAI
250	214420	1021/MAS/1999	21/10/1999	12/11/1998	AN ANTENNA DEVICE	MATSUSHITA ELECTRIC	09/02/2007	CHENNAI

						INDUSTRIAL CO., LTD		
251	214421	2347/MAS/1998	20/10/1998	22/10/1997	METHOD TO CONTROL A SPINNING FRAME WITH A MOTOR AND SPINNING FRAME TO CARRY OUT SAID METHOD	MASCHINENFABRIK RIETER AG	09/02/2007	CHENNAI
252	214422	235/MAS/1999	24/02/1999	25/02/1998	SPINNING FRAME WITH PROGRESSIVELY ACTING DRAFTING UNIT	MASCHINENFABRIK RIETER AG	09/02/2007	CHENNAI
253	214423	2392/MAS/1998	26/10/1998	31/10/1997	AN EXPLOSION PROOF FEEDTHROUGH CONNECTOR	MICRO MOTION, INC	09/02/2007	CHENNAI
254	214424	2396/MAS/1998	26/10/1998	29/10/1997	ROLLING PLANT FOR ROLLING ALL TYPES OF FINISHED SECTIONS	SCHLOEMANN-SIEMAG AKTIENGESELLSCHAFT	09/02/2007	CHENNAI
255	214425	241/MAS/2002	02/04/2002		A RIBBON CASSETTE FOR THE DOT MATRIX PRINTER OF A COMPUTER	TVS ELECTRONICS LIMITED	09/02/2007	CHENNAI
256	214426	242/MAS/2001	16/03/2001		FIBRE NICKEL MAT SUBSTRATES FOR NI/CD BATTERIES	HIGH ENERGY BATTERIES (INDIA) LIMITED	09/02/2007	CHENNAI
257	214427	230/MAS/2003	19/03/2003		A PROCESS FOR PRODUCING DECAFFEINATED HIGH PURITY POLYPHENOLS FROM GREEN TEA SHOOTS	UPASI TEA RESEARCH FOUNDATION	02/03/2007	CHENNAI
258	214428	2314/MAS/1998	15/10/1998	21/10/1997	METHOD FOR MANUFACTURING A BALANCE-SPRING FOR A CLOCKWORK MOVEMENT AND BALANCE-SPRING OBTAINED ACCORDING TO SAID METHOD	ETA SA FABRIQUES D'EBAUCHES	02/03/2007	CHENNAI
259	214429	921/MAS/2002	11/12/2002		A PROCESS FOR THE PREPARATION OF A BIOPOLYMER MATRIX	SREE CHITRA TIRUNAL INSTITUTE FOR MEDICAL SCIENCES & TECHNOLOGY	02/03/2007	CHENNAI
260	214430	IN/PCT/2001/7/CHE	30/06/1999	30/06/1998	A CHAIN CONVEYOR FOR GRAVIMETRIC MEASURING OR	PFISTER GMBH	09/03/2007	CHENNAI

					METERING			
261	214431	IN/PCT/2002/588/CHE	22/09/2000	24/09/1999	A PROCESS FOR THE PRODUCTION OF A PRODUCT GAS WITH A HIGH CALORIFIC VALUE FROM ORGANIC SUBSTANCES OR SUBSTANCE MIXTURES	DR. MUHLEN GMBH & CO. KG	09/03/2007	CHENNAI
262	214432	IN/PCT/2002/806/CHE	01/12/2000	02/12/1999	LUBRICANT COMBINATION AND PROCESS FOR THE PREPARATION THEREOF	HOGANAS AB	09/03/2007	CHENNAI
263	214433	IN/PCT/2002/865/CHE	08/12/2000	08/12/1999	STEEL CONTAINER, ESPECIALLY FOR THE STORAGE AND TRANSPORT OF BULK GOODS	JANSENS & DIEPERINK B.V	09/03/2007	CHENNAI
264	214434	IN/PCT/2002/919/CHE	16/11/2000	23/12/1999	RUBBER MODIFIED MONOVINYLDENE AROMATIC POLYMERS AND A PROCESS FOR MAKING THE SAME	DOW GLOBAL TECHNOLOGIES INC	09/03/2007	CHENNAI
265	214435	IN/PCT/2002/94/CHE	20/07/2000	20/07/1999	METHOD FOR DETERMINING A CHANGE IN A COMMUNICATION SIGNAL AND USING THIS INFORMATION TO IMPROVE SIGNAL RECEPTION AND PROCESSING	SNAPTRACK INC	09/03/2007	CHENNAI
266	214436	IN/PCT/2001/603/CHE	04/11/1999	04/11/1998	METHODS FOR TRANSFORMING PLANTS TO EXPRESS BACILLUS THURINGIENSIS DELTA-ENDOTOXINS	MONSANTO TECHNOLOGY LLC	16/03/2007	CHENNAI
267	214437	IN/PCT/2002/1193/CHE	25/10/2000	05/02/2000	AQUEOUS ACRYLIC COATING COMPOSITION	PPG INDUSTRIES OHIO, INC	16/03/2007	CHENNAI
268	214438	IN/PCT/2001/1298/CHE	10/02/2000	02/03/1999	DOOR BREACHING DEVICE WITH SAFETY LOCK	RAFAEL-ARMAMENT DEVELOPMENT AUTHORITY LTD	30/03/2007	CHENNAI
269	214439	IN/PCT/2002/1365/CHE	28/02/2001	29/02/2000	A DIFFUSER FOR ENABLING DIFFUSION OF VAPOUR OR SMOKE	RECKITT BENCKISER (UK) LIMITED	06/04/2007	CHENNAI
270	214440	IN/PCT/2002/260/CHE	01/09/2000	02/09/1999	A METHOD FOR CUSTOMIZING A PREPAID SERVICE	NOKIA CORPORATION	06/04/2007	CHENNAI

					IN A TELECOMMUNICATIONS SYSTEM			
271	214441	IN/PCT/2002/700/CHE	26/09/2000	15/10/1999	INTRINSICALLY SAFE SIGNAL CONDITIONER FOR A CORIOLIS FLOWMETER	MICRO MOTION, INC	09/03/2007	CHENNAI
272	214442	305/MAS/2002	19/04/2002		A METHOD FOR THE PREPARATION OF 4-HALOGENO-2-SUBSTITUTED IMINO-3-OXO-BUTYRIC ACID	ORCHID CHEMICALS & PHARMACEUTICALS LTD	20/04/2007	CHENNAI
273	214443	389/MAS/2002	22/05/2002		A NEW PROCESS FOR THE PREPARATION OF CEFDITOREN	ORCHID CHEMICALS & PHARMACEUTICALS LTD	20/04/2007	CHENNAI
274	214444	497/MAS/2000	28/06/2000	29/06/1999	A DEVICE FOR GUIDING YARN FOR A SPINNING FRAME	MASCHINENFABRIK RIETER AG	20/04/2007	CHENNAI
275	214445	IN/PCT/2000/188/CHE	05/11/1999	16/11/1998	METHOD AND DEVICE FOR RECORDING REAL-TIME INFORMATION	KONINKLIJKE PHILIPS ELECTRONICS N.V	20/04/2007	CHENNAI
276	214446	IN/PCT/2000/253/CHE	03/02/1999	13/02/1998	A METHOD AND A REACTOR SYSTEM FOR CATALYTIC HYDROTREATING AND HYDROCRACKING LIQUID HYDROCARBON FEEDSTOCKS	MOBIL OIL CORPORATION	20/04/2007	CHENNAI
277	214447	IN/PCT/2000/297/CHE	29/11/1999	21/12/1998	A COMPUTING ENVIRONMENT AND A METHOD IMPLEMENTED ON A TRUSTED SITE OF THE SAME	KONINKLIJKE PHILIPS ELECTRONICS N.V	20/04/2007	CHENNAI
278	214448	IN/PCT/2000/304/CHE	23/02/1999	25/02/1998	A PROCESS AND A COLUMN FOR EFFECTING MASS TRANSFER AND A METHOD OF RETROFITTING A COLUMN FOR EFFECTING THE MASS TRANSFER	AMMONIA CASALE S.A	20/04/2007	CHENNAI
279	214449	IN/PCT/2000/318/CHE	24/02/1999	27/02/1998	A METHOD OF LUBRICATING A COMBINATION OF A GAS TURBINE AND A STEAM TURBINE USING A LUBRICATING COMPOSITION	SHELL INTERNATIONAL RESEARCH MAATSCHAPPIJ B.V	20/04/2007	CHENNAI

280	214450	IN/PCT/2000/36/CHE	27/08/1999	01/09/1998	A PROCESS FOR PREPARING PHOSPHONITES OR PHOSPHINITES	CLARIANT FINANCE (BVI) LIMITED	20/04/2007	CHENNAI
281	214451	IN/PCT/2000/480/CHE	11/03/1999	09/04/1998	A PROCESS FOR PREPARING AN ASPARTYL DIPEPTIDE ESTER DERIVATIVES	AJINOMOTO CO., INC	20/04/2007	CHENNAI
282	214452	IN/PCT/2000/537/CHE	06/04/1999	10/04/1998	A HIGHLY SELECTIVE PROCESS FOR PREPARING A QUINONEIMINE	FLEXSYS AMERICA L. P	20/04/2007	CHENNAI
283	214453	IN/PCT/2000/630/CHE	13/04/1999	15/04/1998	ROLL STAND FOR HOT-ROLLING OR COLD-ROLLING ROLLED STRIPS OF DIFFERENT MATERIALS	SMS SCHLOEMANN-SIEMAG AKTIENGESELLSCHAFT	20/04/2007	CHENNAI
284	214454	IN/PCT/2001/1555/CHE	28/04/2000	28/04/1999	BODY FOR PROVIDING INGROWTH AND GROWTH OF BONE TISSUE AND/OR CONNECTIVE TISSUE AND METHOD OF MAKING SUCH A BODY	TIGRAN TECHNOLOGIES AB (PUBL)	20/04/2007	CHENNAI
285	214455	IN/PCT/2001/1570/CHE	25/04/2000	24/05/1999	A PROCESS FOR THE PREPARATION OF 4-CYANO-3-HYDROXYBUTANOYL HYDRAZIDE	MICHIGAN STATE UNIVERSITY	20/04/2007	CHENNAI
286	214456	IN/PCT/2001/1581/CHE	18/05/2000	21/05/1999	A METHOD OF MANUFACTURING A BRAZING SHEET PRODUCT AND A BRAZING SHEET PRODUCT MADE THEREBY	CORUS ALUMINIUM WALZPRODUKT GMBH	20/04/2007	CHENNAI
287	214457	IN/PCT/2001/1671/CHE	28/04/2000	02/06/1999	A METHOD FOR IMPLEMENTING A FUNCTIONAL MEMORY AND A MEMORY ARRANGEMENT FOR STORING DATA UNITS	NOKIA CORPORATION	20/04/2007	CHENNAI
288	214459	IN/PCT/2001/1756/CHE	11/05/2000	21/05/1999	A METHOD OF DETECTING A REACTION AND AN ASSAY SYSTEM AND A KIT FOR THE SAME	CALIPER TECHNOLOGIES CORP	20/04/2007	CHENNAI
289	214460	IN/PCT/2001/1775/CHE	19/05/2000	25/05/1999	METHOD FOR	FUJISAWA	20/04/2007	CHENNAI

					SEPARATING A LACTOSE - CONTAINING HIGH-MOLECULAR WEIGHT COMPOUND	PHARMACEUTICAL CO., LTD		
290	214461	IN/PCT/2001/1782/CHE	21/06/2000	21/06/1999	PROCESS FOR THE PREPARATION OF A REACTION PRODUCT	DR. GOTTSCHALL INSTRUCTION GESELLSCHAFT FUR TECHNISCHE CHROMATOGRAPHIE MBH	20/04/2007	CHENNAI
291	214462	IN/PCT/2001/182/CHE	06/08/1999	07/08/1998	A METHOD AND SYSTEM FOR PERFORMING MOBILE NODE REGISTRATION	QUALCOMM INCORPORATED	20/04/2007	CHENNAI
292	214463	IN/PCT/2001/192/CHE	15/07/1999	11/08/1998	A METHOD FOR REDUCING SEARCH TIME AND A SATELLITE POSITIONING SYSTEM	SNAPTRACK INCORPORATED	20/04/2007	CHENNAI
293	214464	IN/PCT/2001/213/CHE	26/05/2000	15/06/1999	A MOUNTING PLATE	ROBERT BOSCH GMBH	20/04/2007	CHENNAI
294	214465	IN/PCT/2001/224/CHE	20/08/1999	25/08/1998	AN ENERGY METER FOR MEASURING A QUANTITY OF ENERGY SUPPLIED IN THE FORM OF GAS AND A METHOD OF MEASURING A QUANTITY OF ENERGY	LATTICE INTELLECTUAL PROPERTY LTD	20/04/2007	CHENNAI
295	214466	IN/PCT/2001/307/CHE	02/09/1999	07/09/1998	THREADED CONNECTION FOR TWO METAL PIPES WITH A HIGH MAKE UP TORQUE	VALLOUREC MANNESMANN OIL & GAS FRANCE	20/04/2007	CHENNAI
296	214467	IN/PCT/2001/357/CHE	12/11/1999	18/11/1998	A GREEN GLASS COMPOSITION	PILKINGTON PLC	20/04/2007	CHENNAI
297	214468	IN/PCT/2001/387/CHE	17/09/1999	21/09/1998	A METHOD AND APPARATUS FOR CHECKING THE QUALITY OF SERVICE PROVIDED BY A BASE STATION FROM A REMOTE LOCATION	QUALCOMM INCORPORATED	20/04/2007	CHENNAI
298	214469	IN/PCT/2001/398/CHE	10/09/1999	21/09/1998	A PROCESS TO POLYMERIZE VINYL CHLORIDE MONOMER	AKZO NOBEL N.V	20/04/2007	CHENNAI

299	214470	IN/PCT/2002/87/CHE	29/06/2000	27/07/1999	METHOD OF OPERATING A GAS DISCHARGE LASER	CYMER, INC	20/04/2007	CHENNAI
300	214471	1193/MAS/1999	14/12/1999		GAS METER HOUSING	G KROMSCHRODER AKTIENGESELLSCHAFT	27/04/2007	CHENNAI
301	214472	1225/MAS/1999	24/12/1999	28/12/1998	A METHOD OF REDUCING THE SULFUR CONTENT OF A CATALYTICALLY CRACKED PETROLEUM FRACTION	MOBIL OIL CORPORATION, W. R. GRACE & CO-CONN	27/04/2007	CHENNAI
302	214473	124/MAS/2002	15/02/2002		BANJO BOLT INSPECTION EQUIPMENT AND A SYSTEM FOR MONITORING HOLES OF BANJO BOLTS	SUNDRAM FASTENERS LIMITED	27/04/2007	CHENNAI
303	214474	172/MAS/2000	02/03/2000	25/03/1999	MULTIBAND DATA COMMUNICATION APPARATUS, COMMUNICATION METHOD OF MULTIBAND DATA COMMUNICATION APPARATUS, AND STORAGE MEDIUM	MATSUSHITA ELECTRIC INDUSTRIAL CO. LTD	27/04/2007	CHENNAI
304	214475	18/MAS/2000	10/01/2000	09/02/1999	PROCESS FOR PREPARING CYANOACETIC ESTERS	LONZA LTD	27/04/2007	CHENNAI
305	214476	232/MAS/2000	23/03/2000	16/03/2001	A SYNERGISTIC COMPOSITION AND A PROCESS FOR PREPARING THE COMPOSITION FOR MAKING BUILDING BRICKS AND TILES	T. A. DEVAGNANAM	27/04/2007	CHENNAI
306	214477	682/MAS/2000	24/08/2000	30/08/1999	METHOD AND APPARATUS FOR SUPPLYING GRANULAR RAW MATERIAL FOR REDUCED IRON	KABUSHIKI KAISHA KOBE SEIKO-SHO(KOBE STEEL LTD)	27/04/2007	CHENNAI
307	214478	720/MAS/2000	05/09/2000		A NEUROPROTECTIVE PHARMACEUTICAL COMPOSITION	PARAMESWARA ACHUTHA KURUP ,ACHUTHA KURUP RAVIKUMAR	27/04/2007	CHENNAI
308	214479	791/MAS/1999	04/08/1999	05/08/1998	A TEXTILE PROCESSING	MASCHINENFABRIK RIETER AG	27/04/2007	CHENNAI

					MACHINE WITH A DRAFTING ARRANGEMENT UNIT			
309	214480	IN/PCT/2000/10/CHE	20/05/1999	26/05/1998	A TRANSMISSION SYSTEM, A RECEIVER, A CHANNEL ENCODER AND A TRANSMISSION AND DECODING METHOD	KONINKLIJKE PHILIPS ELECTRONICS N.V	27/04/2007	CHENNAI
310	214481	IN/PCT/2000/137/CHE	21/12/1998	19/12/1997	ELECTRICAL CIRCUIT BREAKER	VA TECH Elin Service B. V	27/04/2007	CHENNAI
311	214482	IN/PCT/2000/199/CHE	21/01/1999	21/01/1998	A WATER ATOMISED ANNEALED IRON BASED POWDER	HOGANAS AB	27/04/2007	CHENNAI
312	214483	IN/PCT/2000/203/CHE	22/01/1999	23/01/1998	METHOD FOR THE PRODUCTION OF A CORE MATERIAL AND A SANDWICH PANEL THEREFOR	HONICEL NEDERLAND B.V	27/04/2007	CHENNAI
313	214484	IN/PCT/2000/212/CHE	29/10/1999	03/12/1998	A CHECKING AND CONTROLLING APPARATUS IN CAPSULE-PACKAGING MACHINES	I.M.A. INDUSTRIA MACCHINE AUTOMATICHE S.P.A	27/04/2007	CHENNAI
314	214485	IN/PCT/2000/214/CHE	02/02/1999	02/02/1998	A CONTINUOUS PROCESS FOR PREPARING A POLYAMIDE FROM AMINONITRILES	BASF AKTIENGESELLSCHAFT	27/04/2007	CHENNAI
315	214486	IN/PCT/2000/215/CHE	29/01/1999	02/02/1998	A CONTINUOUS PROCESS FOR PRODUCING POLYIMIDES FROM AMINONITRILES	BASF AKTIENGESELLSCHAFT	27/04/2007	CHENNAI
316	214487	IN/PCT/2000/251/CHE	25/03/1999	14/05/1998	SELECTOR SWITCH	MASCHINENFABRIK REINHAUSEN GMBH	27/04/2007	CHENNAI
317	214488	IN/PCT/2000/261/CHE	17/02/1999	17/02/1998	A CONTAINER FOR LIQUID OR PULVERULENT CONTENTS AND A METHOD FOR MAKING SAID CONTAINER	ECO LEAN RESEARCH & DEVELOPMENT A/S	27/04/2007	CHENNAI
318	214489	IN/PCT/2000/279/CHE	18/11/1999	14/12/1998	AN APPARATUS AND METHOD FOR PLAYING BACK A RECORD CARRIER	KONINKLIJKE PHILIPS ELECTRONICS N.V, SONY CORPORATION	27/04/2007	CHENNAI
319	214490	IN/PCT/2000/286/CHE	01/12/1999	17/12/1998	A METHOD OF	KONINKLIJKE	27/04/2007	CHENNAI

					ENABLING CONTROLLING AN INFORMATION PROCESSING SYSTEM	PHILIPS ELECTRONICS N.V		
320	214491	IN/PCT/2000/290/CHE	20/01/1999	20/01/1998	A MANUAL DISPENSER WITH RECIPROCATING ACTION	TECNOLOGIA S A S DI VALENTINO BRAZZALE & C	27/04/2007	CHENNAI
321	214492	IN/PCT/2000/323/CHE	11/02/1999	06/03/1998	A METHOD OF ADAPTING A DECOMMISSIONED SHIP TO CONTROL ROLLING FOR FPSO PURPOSES AND A SHIP COMPRISING A BILGE KEEL	PETROLEO BRASILEIRO S.A. - PETROBRAS	27/04/2007	CHENNAI
322	214493	IN/PCT/2000/354/CHE	21/12/1999	06/01/1999	A SYSTEM AND METHOD FOR REPRODUCING A MULTIMEDIA SIGNAL	KONINKLIJKE PHILIPS ELECTRONICS N.V	27/04/2007	CHENNAI
323	214494	IN/PCT/2000/364/CHE	02/03/1999	11/03/1998	A WIRE SAW	NORTON COMPANY	27/04/2007	CHENNAI
324	214495	IN/PCT/2000/387/CHE	08/03/1999	16/03/1998	A COMMUNICATION SYSTEM AND A METHOD OF TRANSMITTING AND RECEIVING A SMALL-SWING SINGLE-ENDED SIGNAL	JAZIO, INC	27/04/2007	CHENNAI
325	214496	IN/PCT/2000/394/CHE	01/03/1999	17/03/1998	A PROCESS AND APPARATUS FOR EVENING OUT A MOLTEN METAL FILM PRODUCED BY STRIP CASTING	SMS DEMAG AG ,SALZGITTER AG	27/04/2007	CHENNAI
326	214497	IN/PCT/2000/418/CHE	11/01/2000	25/01/1999	A RECORD CARRIER AND A METHOD OF MANUFACTURING THE SAME	KONINKLIJKE PHILIPS ELECTRONICS N.V	27/04/2007	CHENNAI
327	214498	IN/PCT/2000/460/CHE	01/04/1999	04/04/1998	A SUDDEN BRAKING APPARATUS FOR A PRESS	HUH, Myung, Ho	27/04/2007	CHENNAI
328	214499	IN/PCT/2000/545/CHE	22/03/1999	26/03/1998	A TOY SET	ERIC PAREIN	27/04/2007	CHENNAI
329	214500	IN/PCT/2000/551/CHE	22/03/1999	31/03/1998	A PROCESS FOR THE PREPARATION OF HYDROXY PHENYL BUTYRATES	CIBA SPECIALTY CHEMICALS HOLDING INC	27/04/2007	CHENNAI
330	214501	IN/PCT/2000/553/CHE	22/04/1999	23/04/1998	FOLDABLE TUBE	SHELL INTERNATIONAL E RESEARCH MAATSCHAPPIJ B.V	27/04/2007	CHENNAI

331	215358	176/CHENP/2005	13/08/2003	14/08/2002	TOPICAL ANHYDROUS AND ETHANOL-FREE ASCOMYCIN COMPOSITIONS	NOVARTIS AG	30/03/2007	CHENNAI
332	215359	239/CHENP/2005	19/08/2003	27/08/2002	A METHOD AND A TRANSMITTER UNIT FOR PROCESSING DATA FOR TRANSMISSION IN A MULTIPLE- INPUT, MULTIPLE- OUTPUT COMMUNICATION SYSTEM	QUALCOMM INCORPORATED	30/03/2007	CHENNAI
333	215360	245/CHENP/2005	10/07/2003	26/07/2002	METHOD AND DEVICE FOR THE CONTINUOUS PRODUCTION OF METALLIC STRIPS	SMS DEMAG AG	30/03/2007	CHENNAI
334	215361	248/CHENP/2005	26/08/2003	26/08/2002	SULFONAMIDE DERIVATIVES, INSECTICIDES FOR AGRICULTURAL AND HORTICULTURAL USE, AND USAGE THEREOF	NIHON NOHYAKU CO., LTD	30/03/2007	CHENNAI
335	215362	251/CHENP/2005	17/07/2003	26/07/2002	ANIONIC MONOAZO DYES	CIBA SPECIALTY CHEMICALS HOLDING INC	30/03/2007	CHENNAI
336	215363	255/CHENP/2005	19/08/2003	28/08/2002	PROCESS FOR THE PREPARATION OF CATALYSTS COMPRISING A PENTASIL-TYPE ZEOLITE	ALBEMARLE NETHERLANDS B.V	30/03/2007	CHENNAI
337	215364	26/CHENP/2005	25/06/2003	19/07/2002	NOVEL PIPERAZINYL-PYRAZINONE DERIVATIVES FOR THE TREATMENT OF 5-HT _{2A} RECEPTOR-RELATED DISORDERS	BIOVITRUM AB	30/03/2007	CHENNAI
338	215365	2674/MAS/1998	26/11/1998	27/11/1997	ELECTRON BEAM TUBES	E2V TECHNOLOGIES (UK) LIMITED	30/03/2007	CHENNAI
339	215366	278/CHENP/2005	11/03/2004	28/08/2002	A PROCESS FOR THE PREPARATION OF A METAL-DOPED PENTASIL-TYPE ZEOLITE	ALBEMARLE NETHERLANDS B.V	30/03/2007	CHENNAI
340	215367	279/CHENP/2005	26/08/2003	30/08/2002	DATA COMMUNICATION BETWEEN WIRELESS DEVICES	QUALCOMM INCORPORATED	30/03/2007	CHENNAI

341	215368	287/CHENP/2005	24/07/2003	30/07/2002	A PIPE COUPLING FLANGE	WILLIAMS, David	30/03/2007	CHENNAI
342	215369	291/CHENP/2005	19/08/2003	28/02/2002	PROCESS FOR THE PREPARATION OF DOPED PENTASIL-TYPE ZEOLITE	ALBEMARLE NETHERLANDS B.V	30/03/2007	CHENNAI
343	215370	296/CHENP/2005	24/07/2003	01/08/2002	PROCESS FOR THE PREPARATION OF AMINO-PYRROLIDINE DERIVATIVES	BASILEA PHARMACEUTIC A AG	30/03/2007	CHENNAI
344	215371	3/CHENP/2005	02/07/2003	12/07/2002	SUBSEA AND LANDING STRING DISTRIBUTED TEMPERATURE SENSOR SYSTEM	SENSOR HIGHWAY LIMITED	30/03/2007	CHENNAI
345	215372	300/CHENP/2005	02/09/2003	02/09/2002	CYCLONIC FLUID SEPARATOR	SHELL INTERNATIONAL E RESEARCH MAATSCHAPPIJ B.V	30/03/2007	CHENNAI
346	215373	305/CHENP/2005	02/09/2003	04/09/2002	EQUAL DENSITY PELLETS OR MICRO PELLETS	CLARIANT FINANCE (BVI) LIMITED	30/03/2007	CHENNAI
347	215374	322/CHENP/2005	06/09/2002	06/09/2002	A METHOD AND AN APPARATUS FOR MAKING PALLETS	ST. TRUTH CO., LTD	30/03/2007	CHENNAI
348	215375	34/CHENP/2005	20/06/2003	21/06/2002	A MOIST WIPE FOR CLEANING A WOODEN SURFACE AND A METHOD OF MANUFACTURING THE SAME	RECKITT BENCKISER (UK) LIMITED	30/03/2007	CHENNAI
349	215376	386/CHENP/2005	18/08/2003	17/09/2002	ACTIVE CATALYSTS FOR STEREOSELECTIVE RING-OPENING REACTIONS	RHODIA PHARMA SOLUTIONS INC	30/03/2007	CHENNAI
350	215377	394/CHENP/2005	17/09/2003	17/09/2002	A POWER GENERATING SYSTEM AND A METHOD OF GENERATING POWER	FOSTER WHEELER ENERGY CORPORATION	30/03/2007	CHENNAI
351	215384	428/CHENP/2005	22/09/2003	23/09/2002	METHOD OF DETERMINING SPECIFIC GROUPS OF FORMING HEPARINS	AVENTIS PHARMA S.A	30/03/2007	CHENNAI
352	215385	450/CHENP/2005	26/08/2003	26/08/2002	A STRUCTURE OF AN ELECTRODE OF ELECTRICALLY CONDUCTING MATERIAL	ORO A/S	30/03/2007	CHENNAI
353	215387	463/CHENP/2005	27/08/2003	29/08/2002	BENZENESULFONATE SALTS OF 4-	TAISHO PHARMACEUTIC	30/03/2007	CHENNAI

					FLUORO-2-CYANOPYRROLIDINE DERIVATIVES	AL CO., LTD		
354	215388	472/CHENP/2005	16/09/2003	27/09/2002	PROCESS FOR ACTINOL PRODUCTION FROM KETOISOPHORONE	DSM IP ASSETS B.V	30/03/2007	CHENNAI
355	215389	49/CHENP/2005	22/07/2003	23/07/2002	METHOD FOR THE CONTINUOUS PRODUCTION OF PROPYLENE GLYCOL	BASF AKTIENGESELLSCHAFT	30/03/2007	CHENNAI
356	215390	77/CHENP/2005	30/06/2003	28/06/2002	CANDLE COMPOSITION AND CANDLES MADE THEREFROM	RECKITT BENCKISER (UK) LIMITED	30/03/2007	CHENNAI
357	215391	82/CHENP/2005	21/04/2003	30/07/2002	AIR CONDITIONING DEVICE FOR VEHICLE	HONDA GIKEN KOGYO KABUSHIKI KAISHA	30/03/2007	CHENNAI
358	215392	86/CHENP/2005	16/07/2003	29/07/2002	NOVEL PROCESS FOR PRODUCING IMIDAZO[1,2-b]PYRIDAZINE DERIVATIVE	SUMITOMO CHEMICAL TAKEDA AGRO COMPANY, LTD	30/03/2007	CHENNAI
359	215397	89/CHENP/2005	08/07/2003	30/07/2002	DISC DRIVE APPARATUS	KONINKLIJKE PHILIPS ELECTRONICS N.V	30/03/2007	CHENNAI
360	215398	IN/PCT/2002/639/CHE	04/10/2000	04/10/1999	AN AUDIO CORRECTION SYSTEM AND A METHOD FOR ENHANCING AUDIO SOUNDS	SRS LABS, INC	30/03/2007	CHENNAI
361	215399	1024/CHENP/2005	08/10/2003	28/10/2002	A METHOD FOR HYDROPROCESSING A HYDROCARBON FEEDSTOCK	CHEVRON U.S.A. INC	06/04/2007	CHENNAI
362	215400	1055/CHENP/2005	29/10/2003	30/10/2002	BIFUNCTIONAL PHENYLISO(THIO)CYANATES; METHOD AND INTERMEDIATE PRODUCTS FOR THE PRODUCTION THEREOF	BASF AKTIENGESELLSCHAFT	06/04/2007	CHENNAI
363	215401	1070/CHENP/2005	21/01/2003	01/11/2002	LIQUID COMPOSITION PROCESS FOR MANUFACTURING AN OPTICAL RECORDING MEDIUM USING SAID COMPOSITION AND THE MEDIUM	CIBA SPECIALTY CHEMICALS HOLDING INC	06/04/2007	CHENNAI

364	215402	1105/CHENP/2005	03/12/2002	03/12/2002	A SUBSTRATE HAVING MACHINE READABLE CODED DATA	SILVERBROOK RESEARCH PTY LTD	06/04/2007	CHENNAI
365	215403	1145/CHENP/2005	10/12/2003	10/12/2002	UREA GREASE COMPOSITION	SHELL INTERNATIONAL E RESEARCH MAATSCHAPPIJ B.V	06/04/2007	CHENNAI
366	215404	1360/CHENP/2005	20/11/2003	26/12/2002	RADIO COMMUNICATION APPARATUS AND RADIO COMMUNICATION METHOD	MATSUSHITA ELECTRIC INDUSTRIAL CO	06/04/2007	CHENNAI
367	215405	1381/CHENP/2005	22/12/2003	23/12/2002	A FERROMAGNETIC POWDER COMPOSITION COMPRISING SOFT MAGNETIC PARTICLES AND A PROCESS FOR PREPARING THE PARTICLES	HOGANAS AB	06/04/2007	CHENNAI
368	215406	1383/CHENP/2005	25/11/2002	25/11/2002	GMS SMS BASED AUTHENTICATION SYSTEM FOR DIGITAL TV	CONAX AS	06/04/2007	CHENNAI
369	215407	1555/CHENP/2005	17/11/2003	16/01/2003	A PROCESS FOR PREPARING AN OPTICALLY ACTIVE 5-HYDROXY-3-OXO-HEXANOIC ACID DERIVATIVE	LG LIFE SCIENCES LTD	06/04/2007	CHENNAI
370	215408	1938/CHENP/2005	21/01/2004	12/02/2003	METHOD FOR VERIFYING THE VALIDITY OF DIGITAL FRANKING NOTES AND DEVICE FOR CARRYING OUT SAID METHOD	DEUTSCHE POST AG	06/04/2007	CHENNAI
371	215409	23/CHENP/2005	11/06/2003	18/07/2002	BELT TENSIONER WITH INTEGRAL DAMPING	DAYCO PRODUCTS, LLC	06/04/2007	CHENNAI
372	215410	238/CHENP/2005	27/08/2003	27/08/2002	METHOD OF REMOVING SOLID CARBON DIOXIDE	SHELL INTERNATIONAL E RESEARCH MAATSCHAPPIJ B.V	06/04/2007	CHENNAI
373	215411	2644/CHENP/2004	28/11/2002	29/05/2002	AN APPARATUS FOR DRIVING RAISING AND LOWERING OF A LIFT FOR A TOWER TYPE STOREHOUSE	EZ INDUS CO., LTD	06/04/2007	CHENNAI
374	215412	284/CHENP/2004	20/11/2000	24/11/1999	A SEALANT	HONDA GIKEN	06/04/2007	CHENNAI

					CHARGING PROCESS IN SEALANT- INCORPORATED TIRE TUBE	KOGYO KABUSHIKI KAISHA		
375	215413	285/CHENP/2004	20/11/2000	24/11/1999	A SEALANT CHARGING PROCESS IN SEALANT- INCORPORATED TIRE TUBE	HONDA GIKEN KOGYO KABUSHIKI KAISHA	06/04/2007	CHENNAI
376	215414	504/CHENP/2005	25/09/2003	30/09/2002	PROCESS AND COMPOSITION FOR THE PRODUCTION OF CARBON FIBER AND MATS	TEIJIN LIMITED	06/04/2007	CHENNAI
377	215415	519/CHENP/2005	02/09/2003	03/09/2002	METHOD OF TREATING SUBTERRANEAN FORMATIONS WITH POROUS CERAMIC PARTICULATE MATERIALS	BJ SERVICES COMPANY	06/04/2007	CHENNAI
378	215416	563/CHENP/2005	08/10/2003	09/10/2002	METHOD AND ARRANGEMENT FOR CONCEALING TRUE IDENTITY OF USER IN COMMUNICATIONS SYSTEM	NOKIA CORPORATION	06/04/2007	CHENNAI
379	215417	568/CHENP/2005	10/09/2003	11/09/2002	AN AUTOMATIC RICE COOKING APPARATUS	NIPPO CO., LTD	06/04/2007	CHENNAI
380	215418	585/CHENP/2005	08/09/2003	12/09/2002	A SEATING UNIT	STEELCASE DEVELOPMENT CORPORATION	06/04/2007	CHENNAI
381	215419	664/CHENP/2005	18/09/2003	20/09/2002	METHOD OF PRE- HEATING A POT FOR THE PRODUCTION OF ALUMINIUM BY ELECTROLYSIS	ALUMINIUM PECHINEY	06/04/2007	CHENNAI
382	215420	745/CHENP/2005	04/09/2003	29/10/2002	A MULTILAYER DOSAGE	ROHM GMBH & CO. KG	06/04/2007	CHENNAI
383	215421	747/CHENP/2004	12/10/2001	12/10/2001	POINT-TO-POINT MICROWAVE RADIO SYSTEM	NOKIA CORPORATION	06/04/2007	CHENNAI
384	215422	788/CHENP/2005	28/10/2003	30/10/2002	PROCESS FOR PRODUCING CARBOXYLIC ACIDS	RHODIA POLYAMIDE INTERMEDIATES	06/04/2007	CHENNAI
385	215423	IN/PCT/2002/1111/CHE	19/01/2001	19/01/2000	A APPARATUS FOR REDUCING RAM SIZE WHILE MAINTAINING FAST DATA ACCESS	QUALCOMM INCORPORATED	06/04/2007	CHENNAI
386	215424	IN/PCT/2002/1138/CHE	13/09/2000	28/12/1999	A METHOD FOR CONTROLLING AN	ROBERT BOSCH GMBH	06/04/2007	CHENNAI

					INTERNAL COMBUSTION ENGINE HAVING AN AIR SYSTEM			
387	215425	IN/PCT/2002/1165/CHE	25/11/2000	29/01/2000	A FILTER INSERT FOR A LIQUID FILTER FOR FUELS	ROBERT BOSCH GMBH	06/04/2007	CHENNAI
388	215426	IN/PCT/2002/1211/CHE	07/02/2001	07/02/2000	METHOD AND APPARATUS FOR SUPERVISING TRANSMIT POWER IN A HIGH DATA RATE SYSTEM	QUALCOMM INCORPORATED	06/04/2007	CHENNAI
389	215427	IN/PCT/2002/130/CHE	26/07/2000	29/07/1999	A PROCESS FOR PREPARING AMMONIUM GLYPHOSATE POWDER AND A PROCESS FOR PREPARING A DRY GRANULAR FORMULATION COMPRISING THE SAME	MONSANTO TECHNOLOGY LLC	06/04/2007	CHENNAI
390	215428	IN/PCT/2002/1329/CHE	23/01/2001	28/01/2000	PROCESS FOR UPGRADING LOW RANK CARBONACEOUS MATERIAL	PACIFIC EDGE HOLDINGS PTY LTD	06/04/2007	CHENNAI
391	215429	IN/PCT/2002/1336/CHE	15/02/2001	29/02/2000	MEMNO PEPTIDES, A PROCESS FOR THEIR PREPARATION AND THEIR USE	SANOFI-AVENTIS DEUTSCHLAND GMBH	06/04/2007	CHENNAI
392	215430	IN/PCT/2002/1344/CHE	17/01/2001	28/02/2000	A METHOD FOR THE PRODUCTION OF A CELLULOSE SOLUTION	THURINGISCHES INSTITUT FUR TEXTIL-UND KUNSTSTOFF-FORSCHUNG EV	06/04/2007	CHENNAI
393	215431	IN/PCT/2002/180/CHE	24/06/2000	12/07/1999	A METHOD, TRANSMITTER AND RECEIVER FOR TRANSMISSION AND RECEPTION AND CONDITIONING OF AUDIO DATA	ROBERT BOSCH GMBH	06/04/2007	CHENNAI
394	215432	IN/PCT/2002/208/CHE	09/08/2000	09/08/1999	A RECEIVER FOR RECEIVING SIGNALS REPRESENTATIVE OF TELEVISION PROGRAMS IN A PLURALITY OF CHANNELS	BRITISH SKY BROADCASTING LIMITED	06/04/2007	CHENNAI
395	215433	IN/PCT/2002/215/CHE	11/08/2000	11/08/1999	A PROCESS FOR THE PREPARATION OF AN ALUMINUM-	AKZO NOBEL N V,ALBEMARLE NETHERLANDS B	06/04/2007	CHENNAI

					CONTAINING NON-MG ANIONIC CLAY	V		
396	215434	IN/PCT/2002/229/CHE	28/06/2000	15/07/1999	AN ANTI-THEFT DEVICE FOR BICYCLES	BACKHAUS	06/04/2007	CHENNAI
397	215435	IN/PCT/2002/238/CHE	16/10/2000	03/12/1999	A CAN OPENER	MOHA MODERNE HAUSHALTWAR EN AG	06/04/2007	CHENNAI
398	215436	IN/PCT/2002/310/CHE	26/04/2001	24/06/2000	METHOD FOR OPERATING AN INTERNAL COMBUSTION ENGINE IN PARTICULAR OF A MOTOR VEHICLE	ROBERT BOSCH GMBH	06/04/2007	CHENNAI
399	215437	IN/PCT/2002/454/CHE	01/09/2000	03/10/1999	FEED INJECTION SYSTEM FOR CATALYTIC CRACKING PROCESS	SHELL INTERNATIONAL E RESEARCH MAATSCHAPPIJ B.V.	06/04/2007	CHENNAI
400	215438	IN/PCT/2002/46/CHE	19/11/1999	15/07/1999	METHOD AND SYSTEM FOR FINGERPRINT TEMPLATE MATCHING	PRECISE BIOMETRICS AB	06/04/2007	CHENNAI
401	215439	IN/PCT/2002/628/CHE	27/10/2000	29/10/1999	A METHOD FOR SYNCHRONIZING TIME OF ARRIVAL MEASUREMENTS	QUALCOMM INCORPORATED	06/04/2007	CHENNAI
402	215440	1003/MAS/2000	24/11/2000	29/11/1999	2-(3,5-BIS-TRIFLUOROMETHYL-PHENYL)-N-METHYL-N-(6-MORPHOLIN-4-YL-4-O-TOLYL-PYRIDIN-3-YL)-ISOBUTYRAMIDE	F HOFFMANN-LA ROCHE AG	20/04/2007	CHENNAI
403	215441	1113/MAS/2000	21/12/2000		A METHOD AND APPARATUS FOR TRANSCODING A CODED MOVING PICTURE SEQUENCE	MEDIA GLUE CORPORATION ANDHIDEYOSHI, HIDEYOSHI TOMINAGA	20/04/2007	CHENNAI
404	215442	1114/MAS/2000	21/12/2000	21/12/1999	A PROCESS FOR CONTACT-CONNECTING SAFETY-MONITORED ROPES, CONTACT-CONNECTING DEVICE AND SAFETY-MONITORED SYNTHETIC FIBER ROPES OF STRANDS	INVENTIO AG	20/04/2007	CHENNAI
405	215443	1130/MAS/2000	27/12/2000	29/12/1999	A METHOD OF	CIBA SPECIALTY	20/04/2007	CHENNAI

					MASS-COLOURING POLYAMIDE MATERIAL AND A POLYAMIDE MATERIAL COLOURED THEREBY	CHEMICALS HOLDING INC.		
406	215444	1169/MAS/1999	03/12/1999	09/02/1999	SINGLE BED PRESSURE SWING ADSORPTION PROCESS AND SYSTEM	AIR PRODUCTS AND CHEMICALS INC.	20/04/2007	CHENNAI
407	215445	1234/CHE/2004	19/11/2004		A METHOD TO FORWARD FACSIMILE DOCUMENTS TO OTHER RENDERING DEVICES	SAMSUNG INDIA SOFTWARE OPERATIONS PRIVATE LIMITED	20/04/2007	CHENNAI
408	215446	135/MAS/2000	21/02/2000	29/03/1999	A WIRELESS RECEIVER AND A WIRELESS RECEIVING METHOD OF THE SAME	MATSUSHITA ELECTRIC INDUSTRIAL CO., LTD.,	20/04/2007	CHENNAI
409	215447	144/MAS/2000	23/02/2000	24/02/1999	4-PHENYL-PYRIDINE DERIVATIVES	F. HOFFMANN-LA ROCHE AG	20/04/2007	CHENNAI
410	215448	1481/CHE/2004	31/12/2004		VOICE RECOGNITION BASED SECURITY SYSTEM FOR MOBILE PHONES	SAMSUNG INDIA SOFTWARE OPERATIO PRIVATE LIMITED	20/04/2007	CHENNAI
411	215449	1764/CHENP/2005	24/12/2003	03/01/2003	PHOTOSENSITIVE DISPERSION WITH ADJUSTABLE VISCOSITY FOR METAL DEPOSITION ON AN INSULATING SUBSTRATE	SEMIKA S.A	20/04/2007	CHENNAI
412	215450	228/MAS/2000	20/03/2000		AN ADDITIVE COMPOSITION FOR INCREASING THE FUEL EFFICIENCY AND REDUCE POLLUTION IN EQUIPMENTS	TRANSGLOBAL TECHNOLOGIES (INDIA) PVT. LTD	20/04/2007	CHENNAI
413	215451	IN/PCT/2000/575/CHE	27/04/1999	29/04/1998	A THERMALLY STABLE FIREPROOF, NON-EXPLOSIVE SOLID MIXTURE AND A METHOD FOR THE PREPARATION OF THE SAME	DYNAMIT NOBEL GMBH EXPLOSIVSTOFF - UND SYSTEMTECHNIK	27/04/2007	CHENNAI
414	215452	IN/PCT/2000/579/CHE	19/02/1999	30/04/1998	PROCESS AND APPARATUS FOR EXPLOSIVELY	MICHIGAN STATE UNIVERSITY	27/04/2007	CHENNAI

					EXPANDING LIGNOCELLULOSIC MATERIAL			
415	215453	IN/PCT/2000/580/CHE	30/04/1999	30/04/1998	MATERIAL-MACHINING DEVICE HAVING A LASER BEAM WHICH IS INJECTED INTO A LIQUID JET	SYNOVA S.A	27/04/2007	CHENNAI
416	215454	IN/PCT/2000/581/CHE	30/12/1998	05/05/1998	A STENCH TRAP FOR A URINAL	KELLER HANS	27/04/2007	CHENNAI
417	215455	IN/PCT/2000/593/CHE	07/04/1999	09/04/1998	A VERTICAL STRIP STORAGE SYSTEM	SMS SCHLOEMANN-SIEMAG AKTIENGESELLSCHAFT	27/04/2007	CHENNAI
418	215456	IN/PCT/2001/114/CHE	19/05/2000	28/05/1999	WIPER BLADE FOR WINDOWS/LENS GLASSES OF MOTOR VEHICLES	ROBERT BOSCH GMBH	27/04/2007	CHENNAI
419	215457	IN/PCT/2001/1276/CHE	13/03/2000	12/03/1999	PHARMACEUTICAL COMPOSITION CONTAINING TOPO II CATALYTIC INHIBITOR AND USE OF SAID INHIBITOR FOR PREVENTION OR TREATMENT TISSUE DAMAGE BY EXTRAVASATION	TOPO TARGET A/S	27/04/2007	CHENNAI
420	215458	IN/PCT/2001/1297/CHE	16/03/2000	19/03/1999	A METHOD OF MAKING NIOBIUM AND OTHER METAL POWDERS	CABOT CORPORATION	27/04/2007	CHENNAI
421	215459	IN/PCT/2001/1306/CHE	17/02/2000	31/03/1999	PROCESS FOR THE PREPARATION OF 3, 4-DIHYDROXYBUTAN OIC ACID AND DERIVATIVES THEREOF FROM SUBSTITUTED PENTOSE SUGARS	MICHIGAN STATE UNIVERSITY	27/04/2007	CHENNAI
422	215460	IN/PCT/2001/1510/CHE	02/05/2000	03/05/1999	A PROCESS OF MANUFACTURING AN AMINO CARBOXYLIC ACID SALT	MONSANTO TECHNOLOGY LLC	27/04/2007	CHENNAI
423	215461	IN/PCT/2001/504/CHE	09/08/2000	10/08/1999	SOUND PRODUCER VOLUME CONTROL APPARATUS	MATSUSHITA ELECTRIC INDUSTRIAL CO., LTD	27/04/2007	CHENNAI
424	215462	IN/PCT/2001/545/CHE	19/10/1999	20/10/1998	METHOD FOR THE PREPARATION OF CITALOPRAM	H. LUNDBECK A/S	27/04/2007	CHENNAI
425	215463	IN/PCT/2001/666/CHE	16/11/1999	16/11/1998	A PROCESS FOR THE	PAQUES BIO	27/04/2007	CHENNAI

					PRODUCTION OF HYDROGEN SULPHIDE	SYSTEMS B V		
426	215464	IN/PCT/2001/765/CHE	19/11/1999	24/11/1998	FLUORESCENCE-ACTIVATED IMAGE ACQUISITION APPARATUS AND IMAGING SYSTEM COMPRISING SAME	AR2I SA - ANALYSES, RECHERCHES ET INNOVATIONS INSTRUMENTALE	27/04/2007	CHENNAI
427	215465	IN/PCT/2001/933/CHE	03/12/1999	16/12/1998	A HEAT SENSITIVE RECORDING MATERIAL	CIBA SPECIALTY CHEMICALS HOLDING INC	27/04/2007	CHENNAI
428	215466	IN/PCT/2001/95/CHE	23/07/1999	31/07/1998	A MEASURING DEVICE FOR THREAD TYPE TEST PIECES	USTER TECHNOLOGIES AG	27/04/2007	CHENNAI
429	215467	IN/PCT/2002/484/CHE	26/09/2000	07/10/1999	A PROCESSED LINSEED OIL AND A PROCESS FOR THE MANUFACTURE OF THE SAME	LINOTECH AKTIEBOLAG	27/04/2007	CHENNAI
430	215468	IN/PCT/2002/655/CHE	03/11/2000	04/11/1999	FLOOR SWEEPING APPARATUS	TECHTRONIC INDUSTRIES COMPANY LIMITED	27/04/2007	CHENNAI
431	215907	2597/MAS/1998	17/11/1998	22/12/1997	PRINTING MACHINE CYLINDER, ESPECIALLY A BACK-PRESSURE CYLINDER FOR A SHEET-FED ROTARY PRINTING MACHINE	HEIDELBERGER DRUCKMASCHINEN AKTIENGESELLSCHAFT	20/04/2007	CHENNAI
432	215908	2870/MAS/1998	28/12/1998	15/01/1998	A LOCKING DEVICE OF A REVERSIBLE PLUG-IN AND DISCONNECTION MECHANISM	SCHNEIDER ELECTRIC SA	20/04/2007	CHENNAI
433	215909	360/MAS/2000	09/05/2000		AN IMPROVED PROCESS FOR THE PREPARATION OF QUINOLONE DERIVATIVES	NATCO PHARMA LIMITED	20/04/2007	CHENNAI
434	215910	461/MAS/2003	06/06/2003		A PROCESS FOR THE PREPARATION OF 4-FLUORO- α -(2-MONO- OR DISUBSTITUTED-AMINOETHYL) PHENYLMETHANOLS	NATCO PHARMA LIMITED	20/04/2007	CHENNAI
435	215911	545/MAS/1999	11/05/1999		A COOLANT FLOW FIELD PLATE FOR POLYMER ELECTROLYTE MEMBRANE FUEL	SPIC SCIENCE FOUNDATION	20/04/2007	CHENNAI

					CELL			
436	215912	597/MAS/1999	28/05/1999	02/06/1998	A PHASE CHANGE MATERIAL	MODINE MANUFACTURING COMPANY	20/04/2007	CHENNAI
437	215913	660/MAS/1999	21/06/1999	25/06/1998	A POLYMERIZABLE COMPOSITION CONTAINING FREE RADICALS AND A PROCESS FOR POLYMERIZING THE SAME	CIBA SPECIALTY CHEMICALS HOLDING INC	20/04/2007	CHENNAI
438	215914	692/MAS/2000	28/08/2000		A MULTI-POLE STATOR FOR A PERMANENT MAGNET GENERATOR	INDIA NIPPON ELECTRICALS LIMITED	20/04/2007	CHENNAI
439	215915	70/MAS/2000	31/01/2000	01/02/1999	A COMPOSITION CONTAINING A POLYOLEFIN AND A STABILIZER MIXTURE	CIBA SPECIALTY CHEMICALS HOLDING INC	20/04/2007	CHENNAI
440	215916	72/MAS/1999	19/01/1999	26/01/1998	METHOD OF COOLING AIR IN THE UNDER ROOF SPACES OF BUILDINGS	LUIGI RIVA	20/04/2007	CHENNAI
441	215917	742/MAS/2001	07/09/2001		A PROCESS AND APPARATUS FOR CLEANING TAR AND DUST LADEN GAS TO HIGHEST LEVEL OF PURITY USING C ⁿ TECHNOLOGY	REGISTRAR, INDIAN INSTITUTE OF SCIENCE	20/04/2007	CHENNAI
442	215918	762/MAS/1998	07/04/1998		PACKAGING UNIT FOR CONTINUOUSLY PRODUCING SEALED PACKAGES, CONTAINING POURABLE FOOD PRODUCTS, FROM A TUBE OF PACKAGING MATERIAL	TETRA LAVAL HOLDINGS & FINANCE SA	20/04/2007	CHENNAI
443	215919	776/MAS/2001	19/09/2001	04/04/2001	A RECIPROCATING PUMP FOR PUMPING AT LEAST ONE FLUID	AIR PRODUCTS AND CHEMICALS INC	20/04/2007	CHENNAI
444	215920	792/MAS/2000	21/09/2000	27/09/1999	ELECTRIC ARC WELDER WITH A PLURALITY OF POWER SUPPLIES	LINCOLN GLOBAL, INC	20/04/2007	CHENNAI
445	215921	857/MAS/2000	10/10/2000	11/10/1999	TELESCOPIC EXTENSION FOR AN ELECTRIC	OMEC S P A	20/04/2007	CHENNAI

					HOUSHOLD APPLIANCE			
446	215922	87/MAS/2001	31/01/2001	04/02/2000	CATALYTIC COMPOSITION FOR DIMERISING CO-DIMERISING AND OLIGOMERISING OLEFINS	INSTITUT FRANCAIS DU PETROLE	20/04/2007	CHENNAI
447	215923	881/MAS/2001	29/10/2001	30/10/2000	REINFORCING TAPE FOR SLIDE FASTENER	YKK CORPORATION	20/04/2007	CHENNAI
448	215924	888/MAS/2001	30/10/2001		A SYNCHRONISER HUB USED IN AUTOMOBILES FOR MANUAL TRANSMISSION AND THE PROCESS OF ITS MANUFACTURE	SUNDRAM FASTENERS LIMITED	20/04/2007	CHENNAI
449	215925	889/MAS/2001	30/10/2001		A SPROCKET COMPONENT FOR TWO WHEELERS AND THE PROCESS OF ITS MANUFACTURE	SUNDRAM FASTENERS LIMITED	20/04/2007	CHENNAI
450	215926	903/MAS/1999	14/09/1999	26/10/1998	THREAD GUIDE DEVICE	SCHARER SCHWEITER METTLER AG	20/04/2007	CHENNAI
451	215927	912/MAS/1999	16/09/1999	17/09/1998	SPINNING FRAME WITH THREAD GUIDING PARTS AND METHOD TO OPERATE SAID SPINNING FRAME	MASCHINENFABRIK RIETER AG	20/04/2007	CHENNAI
452	215928	913/MAS/1999	16/09/1999	22/09/1998	A POWER SEMICONDUCTOR MODULE	ABB SCHWEIZ AG	20/04/2007	CHENNAI
453	215929	943/MAS/1999	23/09/1999	23/10/1998	APPARATUS FOR METAL COATING OF BANDS BY ELECTROPLATING	SMS SCHLOEMANN-SIEMAG AKTIENGESELLSCHAFT	20/04/2007	CHENNAI
454	215930	945/MAS/1999	24/09/1999	24/09/1998	A TECHNIQUE FOR PEAK POWER TO AVERAGE POWER RATIO REDUCTION IN MULTICARRIER COMMUNICATION SYSTEMS	SILICON AUTOMATION SYSTEMS LTD	20/04/2007	CHENNAI
455	215931	IN/PCT/1999/2/CHE	23/04/1999	27/04/1998	A NONLINEAR RESISTOR WITH VARISTOR BEHAVIOUR AND A PROCESS FOR THE PRODUCTION OF SAME	ABB RESEARCH LTD	20/04/2007	CHENNAI

456	215932	IN/PCT/2000/11/CHE	25/05/1999	29/05/1998	A MODULATION APPARATUS AND A MODULATION METHOD ADOPTED IN THE APPARATUS	KONINKLIJKE PHILIPS ELECTRONICS N.V,SONY CORPORATION	20/04/2007	CHENNAI
457	215933	IN/PCT/2000/342/CHE	05/02/1999	06/02/1998	AN APPARATUS IN AN INFUSOR FOR A LIQUID FOOD PRODUCT	TETRA LAVAL HOLDINGS & FINANCE S.A	20/04/2007	CHENNAI
458	215934	IN/PCT/2000/343/CHE	05/02/1999	06/02/1998	AN APPARATUS IN AN INFUSOR FOR A LIQUID FOOD PRODUCT	TETRA LAVAL HOLDINGS & FINANCE S.A	20/04/2007	CHENNAI
459	215935	IN/PCT/2000/361/CHE	21/12/1999	08/01/1999	A METHOD OF RECORDING REAL-TIME INFORMATION, A RECORDING DEVICE AND A PLAYBACK DEVICE	KONINKLIJKE PHILIPS ELECTRONICS N.V	20/04/2007	CHENNAI
460	215936	IN/PCT/2000/48/CHE	07/09/1999	09/09/1998	A FIRE ALARM AND A FIRE ALARM SYSTEM WITH A CONTROL CENTRE	SIEMENS BUILDING TECHNOLOGIES AG	20/04/2007	CHENNAI
461	215937	IN/PCT/2000/500/CHE	07/04/1999	15/04/1998	A PROCESS OF PREPARING AN OLEFIN OXIDE	DOW GLOBAL TECHNOLOGIES INC	20/04/2007	CHENNAI
462	215938	IN/PCT/2000/507/CHE	16/03/1999	16/03/1998	A METHOD FOR GENERATING A DATABASE FOR CONFIGURING AND/OR OPTIMIZING A SYSTEM	ARRAY TECHNOLOGY APS	20/04/2007	CHENNAI
463	215939	IN/PCT/2000/668/CHE	14/05/1999	20/05/1998	A GAS METER	ACTARIS SAS	20/04/2007	CHENNAI
464	215940	IN/PCT/2000/760/CHE	02/06/1999	02/06/1998	DATA STORAGE AND PROCESSING APPARATUS, AND METHOD FOR FABRICATING THE SAME	THIN FILM ELECTRONICS ASA	20/04/2007	CHENNAI
465	215941	IN/PCT/2000/771/CHE	23/06/1999	29/06/1998	METHOD FOR SEALING POROUS BUILDING MATERIALS AND BUILDING COMPONENTS	Gerd PLEYERS	20/04/2007	CHENNAI
466	215942	IN/PCT/2000/898/CHE	02/07/1999	03/07/1998	POWDER COATING COMPOSITIONS	INTERNATIONAL COATINGS LIMITED	20/04/2007	CHENNAI
467	215943	IN/PCT/2001/1037/CHE	31/01/2000	05/02/1999	AN ELECTRIC SWITCH ASSEMBLY	SCHNEIDER ELECTRIC INDUSTRIES SA	20/04/2007	CHENNAI
468	215944	IN/PCT/2001/1089/CHE	22/01/2000	09/02/1999	A PLAIN BEARING AND A METHOD OF PRODUCING THE	SMS SCHLOEMANN-SIEMAG	20/04/2007	CHENNAI

					SAME	AKTIENGESELLSCHAFT		
469	215945	IN/PCT/2001/1125/CHE	11/02/2000	25/02/1999	A METHOD FOR PRODUCING A FITTING	XOMOX INTERNATIONAL GMBH & CO	20/04/2007	CHENNAI
470	215946	IN/PCT/2001/12/CHE	12/04/2000	15/04/1999	COMPONENTS AND CATALYSTS FOR THE POLYMERIZATION OF OLEFINS	BASELL TECHNOLOGY COMPANY B.V	20/04/2007	CHENNAI
471	215947	IN/PCT/2001/1383/CHE	10/04/2000	09/04/1999	AN ELECTROMAGNETIC SEPARATOR AND A METHOD FOR QUANTITATIVELY SEPARATING PARTICLES SUSPENDED IN A FLUID	SHOT, INC	20/04/2007	CHENNAI
472	215948	IN/PCT/2001/1515/CHE	03/05/2000	04/05/1999	METHOD AND APPARATUS FOR MINIMIZING THE NUMBER OF CHANNELS USED FOR PAGING	QUALCOMM INCORPORATED	20/04/2007	CHENNAI
473	215949	IN/PCT/2001/1523/CHE	05/05/2000	05/05/1999	AN AFFINITY CHROMATOGRAPHIC TEST STRIP, A KIT AND A METHOD FOR QUANTIFYING AT LEAST ONE ANALYTE	INTEC SCIENCE, INC	20/04/2007	CHENNAI
474	215950	IN/PCT/2001/1547/CHE	12/05/2000	15/05/1999	A TOOTH CLEANING MEANS	CORTEX HUMBELIN AG	20/04/2007	CHENNAI
475	215951	IN/PCT/2001/1549/CHE	11/05/2000	18/05/1999	STABLE COFFEE CONCENTRATE SYSTEM	SOCIETE DES PRODUITS NESTLE S.A	20/04/2007	CHENNAI
476	215952	IN/PCT/2001/1561/CHE	28/03/2001	30/03/2000	A MECHANICAL PENCIL	PENTEL KABUSHIKI KAISHA	20/04/2007	CHENNAI
477	215953	IN/PCT/2001/1566/CHE	11/05/2000	14/05/1999	A METHOD AND APPARATUS FOR LOCATING THE POSITION OF AN OBJECT	ROKE MANOR RESEARCH LIMITED	20/04/2007	CHENNAI
478	215954	IN/PCT/2001/1567/CHE	05/05/2000	12/05/1999	A NIOBIUM POWDER	CABOT CORPORATION	20/04/2007	CHENNAI
479	215955	IN/PCT/2001/157/CHE	04/08/1999	04/08/1998	CACHED CHAINBACK RAM FOR SERIAL VITERBI DECODER	QUALCOMM INCORPORATED	20/04/2007	CHENNAI
480	215956	IN/PCT/2001/1579/CHE	10/05/2000	20/05/1999	SUBTILASE ENZYMES HAVING AT LEAST ONE ADDITIONAL AMINO ACID	NOVOZYMES A/S	20/04/2007	CHENNAI

					RESIDUE			
481	215957	IN/PCT/2001/1616/CHE	24/05/2000	24/05/1999	A METHOD FOR SCOURING AND DYEING CELLULOSIC FIBERS IN A SINGLE BATH	NOVOZYMES NORTH AMERICA INC	20/04/2007	CHENNAI
482	215958	IN/PCT/2001/1620/CHE	19/05/2000	19/05/1999	A METHOD OF ENHANCING THE RATE OF NOVEL GENE DISCOVERY	AVENTIS PHARMACEUTICALS INC	20/04/2007	CHENNAI
483	215959	IN/PCT/2001/1623/CHE	23/05/2000	28/05/1999	CENTRIFUGAL SEPARATOR WITH IMPROVED INJECTION OF A SOLIDS-LADEN WATER STREAM	CLAUDE LAVAL CORPORATION	20/04/2007	CHENNAI
484	215960	IN/PCT/2001/1637/CHE	28/04/2000	28/05/1999	ABRASIVE TOOLS	SAINT-GOBAIN ABRASIVES, INC	20/04/2007	CHENNAI
485	215961	IN/PCT/2001/1638/CHE	26/04/2000	20/04/1999	DATA TRANSMISSION	NOKIA CORPORATION	20/04/2007	CHENNAI
486	215962	IN/PCT/2001/1659/CHE	05/06/2000	03/06/1999	DEVICE FOR IN VIVO DETERMINING BLOOD VISCOSITY	MARTIL INSTRUMENTS B.V	20/04/2007	CHENNAI
487	215963	IN/PCT/2001/1670/CHE	07/06/2000	08/06/1999	A METHOD FOR DETERMINING THE ABILITY OF A TEST COMPOUND TO ALTER PHOSPHORYLATION AND DEGRADATION OF HUMAN PERIOD PROTEINS	AVENTIS PHARMACEUTICALS INC	20/04/2007	CHENNAI
488	215964	IN/PCT/2001/1678/CHE	29/05/2000	04/06/1999	A PROCESS FOR ELIMINATION OF SODIUM OXALATE IN AN INDUSTRIAL FACILITY IMPLEMENTING THE BAYER ALUMINA HYDRATE PRODUCTION PROCESS AND USING INDUSTRIAL WATER	ALUMINIUM PECHINEY	20/04/2007	CHENNAI
489	215965	IN/PCT/2001/1679/CHE	01/06/2000	08/06/1999	A PROCESS FOR THE PRODUCTION OF A DURABLE PHOTOCATALYTICALLY ACTIVE COATED GLASS	PILKINGTON PLC,PILKINGTON NORTH AMERICA INC	20/04/2007	CHENNAI
490	215966	IN/PCT/2001/1682/CHE	27/04/2000	03/05/1999	ARTICULATED DEVICE FOR TRANSFERRING FLUID	FMC TECHNOLOGIES S.A	20/04/2007	CHENNAI
491	215967	IN/PCT/2001/1683/CHE	30/06/2000	02/07/1999	A METHOD OF DEPLOYING AN	SHELL INTERNATIONAL	20/04/2007	CHENNAI

					ELECTRICALLY DRIVEN DOWNHOLE FLUID TRANSDUCER SYSTEM	E RESEARCH MAATSCHAPPIJ BV		
492	215968	IN/PCT/2001/1688/CHE	30/05/2000	01/06/1999	A PROCESS FOR THE PREPARATION OF A PRECALCINED VANADIUM/PHOSPHORUS MIXED OXIDE CATALYST PRECURSOR	LONZA S.P.A	20/04/2007	CHENNAI
493	215969	IN/PCT/2001/171/CHE	16/07/1999	16/07/1998	INTERCONNECTION METHOD FOR A SYSTEM FOR REMOTE CONTROL	EHOME CORPORATION PTY LIMITED	20/04/2007	CHENNAI
494	215970	IN/PCT/2001/1741/CHE	18/05/2000	19/05/1999	A METHOD OF PRODUCING A TRANSGENIC COTTON PLANT	BAYER BIOSCIENCE N V	20/04/2007	CHENNAI
495	215971	IN/PCT/2001/1742/CHE	19/06/2000	18/06/1999	A BIOACTIVE PEPTIDE HAVING PREPTIN FUNCTIONALITY	PROTEMIX DISCOVERY LIMITED	20/04/2007	CHENNAI
496	215972	IN/PCT/2001/1748/CHE	19/06/2000	22/06/1999	A DRILLING SYSTEM	SHELL INTERNATIONAL E RESEARCH MAATSCHAPPIJ B.V	20/04/2007	CHENNAI
497	215973	IN/PCT/2001/1757/CHE	24/03/2001	13/04/2000	GEAR-WHEEL PUMP, IN PARTICULAR FOR A HIGH-PRESSURE FUEL PUMP	ROBERT BOSCH GMBH	20/04/2007	CHENNAI
498	215974	IN/PCT/2001/1774/CHE	14/06/2000	18/06/1999	A HELICAL SHIELDED TWISTED PAIR DATA CABLE	BELDEN WIRE & CABLE COMPANY	20/04/2007	CHENNAI
499	215975	IN/PCT/2001/1798/CHE	23/06/2000	23/06/1999	METHOD FOR RECOVERING METALLIC CHROMIUM FROM SLAGS WHICH CONTAIN CHROMIUM OXIDE	SMS DEMAG AG	20/04/2007	CHENNAI
500	215976	IN/PCT/2001/1832/CHE	20/06/2000	30/06/1999	A POLYETHYLENE MOLDING MATERIAL	BASELL POLYOLEFINE GMBH	20/04/2007	CHENNAI
501	215977	IN/PCT/2001/185/CHE	17/07/1999	22/07/1998	A METHOD AND A DEVICE FOR GUIDING AND SUPPORTING A THIN SHEET METAL OR METAL STRIP	SMS SCHLOEMANN-SIEMAG AKTIENGESELLSCHAFT	20/04/2007	CHENNAI
502	215978	IN/PCT/2001/2/CHE	13/03/2000	02/04/1999	A PROCESS FOR EFFECTING A COUPLING	BASELL TECHNOLOGY COMPANY BV	20/04/2007	CHENNAI

					BETWEEN A PLASTIC MATERIAL AND A METAL SURFACE			
503	215979	IN/PCT/2001/228/CHE	26/07/1999	27/07/1998	INJECTION-ASSISTING PROBE FOR MEDICAL INJECTOR ASSEMBLY	ANTARES PHARMA INC, BECTON DICKINSON & COMPANY	20/04/2007	CHENNAI
504	215980	IN/PCT/2001/266/CHE	27/08/1999	27/08/1998	A METHOD FOR CONVEYING PACKET DATA BETWEEN A MOBILE STATION AND A GSM NETWORK	QUALCOMM INCORPORATED	20/04/2007	CHENNAI
505	215981	IN/PCT/2001/268/CHE	15/06/2000	26/06/1999	METHOD AND SYSTEM FOR RANDOM ACCESS OF A RADIO CHANNEL	KONINKLIJKE PHILIPS ELECTRONICS N.V	20/04/2007	CHENNAI
506	215982	IN/PCT/2001/273/CHE	14/07/1999	30/07/1998	AN ACTUATOR ASSEMBLY AND A HAZARD SUPPRESSION APPARATUS	FIKE CORPORATION	20/04/2007	CHENNAI
507	215983	IN/PCT/2001/274/CHE	23/06/2000	29/06/1999	A METHOD AND A RECORDING APPARATUS FOR RECORDING AN ENCODED BIT STREAM	KONINKLIJKE PHILIPS ELECTRONICS N.V	20/04/2007	CHENNAI
508	215984	IN/PCT/2001/275/CHE	30/08/1999	01/09/1998	A COLLAPSIBLE DISPENDING CONTAINER IN THE FORM OF A TUBE	PECHINEY PLASTIC PACKAGING, INC	20/04/2007	CHENNAI
509	215985	IN/PCT/2001/306/CHE	02/09/1999	07/09/1998	A THREADED CONNECTION FOR TWO METAL PIPES	VALLOUREC MANNESMANN OIL & GAS FRANCE	20/04/2007	CHENNAI
510	215986	IN/PCT/2001/316/CHE	02/09/1999	09/09/1998	A METHOD FOR PERFORMING POSITION LOCATION IN A SUBSCRIBER UNIT IN A CDMA WIRELESS COMMUNICATION SYSTEM	QUALCOMM INCORPORATED	20/04/2007	CHENNAI
511	215987	IN/PCT/2001/318/CHE	03/09/1999	09/09/1998	A METHOD FOR INCREASING THE SENSIVITY OF A RECEIVER AND A MOBILE UNIT	QUALCOMM INCORPORATED	20/04/2007	CHENNAI
512	215988	IN/PCT/2001/345/CHE	18/08/1999	24/08/1998	A PIPE COUPLING	PLASSON LTD	20/04/2007	CHENNAI
513	215989	IN/PCT/2001/347/CHE	10/09/1999	18/09/1998	N-ALKYLASPARTYL	AJINOMOTO CO.,	20/04/2007	CHENNAI

					DIPEPTIDE ESTER DERIVATIVES AND SWEETENING AGENT	INC		
514	215990	IN/PCT/2001/363/CHE	08/06/2000	18/06/1999	A CATALYST COMPONENTS FOR THE POLYMERIZATION OF OLEFINS AND A PROCESS FOR THE PREPARATION OF THE SAME	BASELL TECHNOLOGY COMPANY B.V	20/04/2007	CHENNAI
515	215991	IN/PCT/2001/401/CHE	12/07/2000	21/07/1999	A COMMUNICATION SYSTEM AND A COMMUNICATION DEVICE	KONINKLIJKE PHILIPS ELECTRONICS N.V	20/04/2007	CHENNAI
516	215992	IN/PCT/2001/413/CHE	17/09/1999	24/09/1998	A TRANSMITTER AND A RECEIVER UTILIZING AN INTERMITTENT SEQUENCE OF MESSAGES TO MAINTAIN SYNCHRONISATION	NOKIA MOBILE PHONES LIMITED	20/04/2007	CHENNAI
517	215993	IN/PCT/2001/420/CHE	23/09/1999	25/09/1998	A PACKAGING DEVICE AND A METHOD FOR PACKAGING	GORDON ALEXANDRA GRIMES CHARLES W	20/04/2007	CHENNAI
518	215994	IN/PCT/2001/444/CHE	23/08/1999	28/08/1998	A METHOD AND APPARATUS FOR SORTING THE FIBERS OF A FIBER STRUCTURE	MASCHINENFABRIK RIETER AG	20/04/2007	CHENNAI
519	215995	IN/PCT/2001/448/CHE	24/09/1999	29/09/1998	THERAPEUTICAL MEDICAMENT	LEUVEN RESEARCH & DEVELOPMENT VZW	20/04/2007	CHENNAI
520	215996	IN/PCT/2001/46/CHE	14/06/1999	12/06/1998	A STRUCTURE OPERABLE TO PUMP FLUID IN RESPONSE TO UNDERWATER FLUID FLOW AND AN APPARATUS COMPRISING THE STRUCTURE	HYDROVENTURI LIMITED	20/04/2007	CHENNAI
521	215997	IN/PCT/2001/470/CHE	24/07/2000	03/08/1999	A RADIO COMMUNICATION SYSTEM AND A METHOD OF OPERATING THE SAME	KONINKLIJKE PHILIPS ELECTRONICS N.V	20/04/2007	CHENNAI
522	215999	IN/PCT/2001/494/CHE	01/10/1999	05/10/1998	SWABBABLE NEEDLELESS LOW REFLUX INJECTION PORT SYSTEM	RYMED TECHNOLOGIES, INC	20/04/2007	CHENNAI
523	216000	IN/PCT/2001/500/CHE	08/08/2000	09/08/1999	VIDEO TELEPHONE	MATSUSHITA	20/04/2007	CHENNAI

					APPARATUS	ELECTRIC INDUSTRIAL CO., LTD		
524	216001	IN/PCT/2001/938/CHE	03/12/1999	11/12/1998	A PROCESS FOR PREPARING A POLYMER DISPERSION	HENKEL KOMMANDITGE SELLSCHAFT AUF AKTIEN	20/04/2007	CHENNAI
525	216002	IN/PCT/2002/574/CHE	12/09/2000	27/09/1999	CLOSURE, PARTICULARLY FOR BOTTLES OF TOP-QUALITY LIQUORS	GUALA CLOSURES SPA	20/04/2007	CHENNAI
526	216003	IN/PCT/2002/727/CHE	18/10/2000	25/10/1999	A PATCH ADAPTED FOR TOPICAL APPLICATION TO SKIN	EPICEPT INC	20/04/2007	CHENNAI
527	216004	IN/PCT/2002/750/CHE	31/10/2000	23/11/1999	TAMPER EVIDENT SECURITY SEAL	E.J. BROOKS COMPANY	20/04/2007	CHENNAI
528	216005	IN/PCT/2002/757/CHE	17/11/2000	22/11/1999	A PROCESS FOR THE PREPARATION OF A CATALYST COMPOSITION AND THE CATALYST COMPOSITION	ALBEMARLE NETHERLANDS B V	20/04/2007	CHENNAI
529	216006	476/MAS/1999	26/04/1999		AN OVEN FOR THERAPEUTICALY HEATING PARTS OF HUMAN BODY	DR. SATYANARAYAN MISHRA	18/05/2007	CHENNAI
530	216008	478/MAS/1999	26/04/1999		A LIFESIZE HUMAN LIKE MODEL FOR TEACHING OF LYMPH MASSAGE	Dr. SATYANARAYAN MISHRA	18/05/2007	CHENNAI
531	216144	IN/PCT/2002/804/CHE	29/11/2000	30/11/1999	METHOD OF INHIBITING SOIL REDEPOSITION	ACCESS BUSINESS GROUP INTERNATIONAL LLC	20/04/2007	CHENNAI
532	216145	IN/PCT/2002/808/CHE	22/11/2000	03/12/1999	SELF-SERVICE TERMINAL	NCR INTERNATIONAL , INC,	20/04/2007	CHENNAI
533	216146	IN/PCT/2002/82/CHE	17/05/2000	17/05/2000	A METHOD AND DEVICE FOR MODELLING A TARGET SPECTRUM	KONINKLIJKE PHILIPS ELECTRONICS N V	20/04/2007	CHENNAI
534	216147	IN/PCT/2002/821/CHE	17/11/2000	10/12/1999	A METAL COMPLEX, A CATALYST COMPRISING THE SAME AND PROCESS FOR POLYMERISING MONOMERS IN THE PRESENCE OF SAID CATALYST	DOW GLOBAL TECHNOLOGIES, INC.,	20/04/2007	CHENNAI
535	216148	IN/PCT/2002/822/CHE	04/12/2000	08/12/1999	METHOD FOR THE PREPARATION OF ENANTIOMERICALL	DSM N. V.,	20/04/2007	CHENNAI

					Y ENRICHED COMPOUNDS			
536	216149	IN/PCT/2002/83/CHE	17/05/2000	17/05/2000	A METHOD OF ENCODING AND DECODING AND AN AUDIO ENCODER AND PLAYER	KONINKLIJKE PHILIPS ELECTRONICS N.V.	20/04/2007	CHENNAI
537	216150	IN/PCT/2002/839/CHE	23/11/1999	23/11/1999	METHOD AND APPARATUS FOR SEISMIC STIMULATION OF FLUID-BEARING FORMATIONS	APPLIED SEISMIC RESEARCH CORPORATION	20/04/2007	CHENNAI
538	216151	IN/PCT/2002/851/CHE	30/11/2000	04/12/1999	AN EVAPORATOR DEVICE	RECKITT BENCKISER (UK) LIMITED	20/04/2007	CHENNAI
539	216152	IN/PCT/2002/863/CHE	07/12/2000	10/12/1999	A METHOD FOR DETERMINING IN A PROCESSING UNIT THE LOCATION OF DEVICE	QUALCOMM INCORPORATED	20/04/2007	CHENNAI
540	216153	IN/PCT/2002/873/CHE	14/12/2000	14/12/1999	SYSTEM FOR PRODUCING DE-WATERED OIL	SHELL INTERNATIONAL E RESEARCH MAATSCHAPPIJ B.V.	20/04/2007	CHENNAI
541	216154	140/MAS/1999	04/02/1999		ACOUSTIC AND THERMAL INSULATION MEMBERS AND A PROCESS FOR THE MANUFACTURE THEREOF	DR. MUTHUSAMY SUBRAMANIAN, DR. APPAR NATTAR SELVAM	10/11/2006	CHENNAI
542	216155	1747/MAS/1998	04/08/1998	12/08/1997	A DISC LOADING MECHANISM FOR A DISC REPRODUCTION APPARATUS FOR A CD PLAYER	KABUSHIKI KAISHA KENWOOD	12/01/2007	CHENNAI
543	216156	1793/MAS/1998	07/08/1998	07/08/1997	A METHOD AND SYSTEM FOR CONTROLLING A POWER LEVEL OF A SIGNAL IN A COMMUNICATION SYSTEM	QUALCOMM INCORPORATED	12/01/2007	CHENNAI
544	216157	1119/MAS/2000	22/12/2000	24/12/1999	A CATALYTIC COMPOSITION AND AN ETHYLENE OLIGOMERISATION PROCESS USING THE CATALYST	INSTITUT FRANCAIS DU PETROLE	27/04/2007	CHENNAI
545	216158	517/MAS/2000	05/07/2000	09/07/1999	PROCESS FOR PRODUCING RACEMIZED ATROPISOMERIC	F. HOFFMANN-LA ROCHE AG	20/04/2007	CHENNAI

					BIS (PHOSPHINE OXIDE) COMPOUNDS			
546	216159	2647/MAS/1998	24/11/1998	28/11/1997	AN AQUEOUS HARD SURFACE SANITIZING COMPOSITION	RECKITT BENCKISER INC.	20/04/2007	CHENNAI
547	216160	IN/PCT/2002/894/CHE	07/11/2000	16/11/1999	PROCESS FOR THE PREPARATION OF KETIMINES	CIBA SPECIALTY CHEMICALS HOLDING INC.	20/04/2007	CHENNAI
548	216161	IN/PCT/2002/904/CHE	07/11/2000	16/11/1999	PROCESS FOR THE PREPARATION OF KETIMINES	CIBA SPECIALTY CHEMICALS HOLDING INC.	20/04/2007	CHENNAI
549	216162	IN/PCT/2002/928/CHE	31/08/2000	21/12/1999	A METHOD FOR WITHDRAWING AND DEWATERING SLAG FROM A GASIFICATION SYSTEM	TEXACO DEVELOPMENT CORPORATION	20/04/2007	CHENNAI
550	216163	IN/PCT/2002/935/CHE	18/12/2000	21/12/1999	STIRLING REFRIGERATING MACHINE	SHARP KABUSHIKI KAISHA	20/04/2007	CHENNAI
551	216164	IN/PCT/2002/969/CHE	24/11/2000	25/11/1999	A SINGLE OR MULTI-BLADED ROTOR	JAYDEN DAVID HARMAN	20/04/2007	CHENNAI
552	216165	IN/PCT/2002/980/CHE	21/11/2000	26/11/1999	METHOD TO MEASURE DEGREE AND HOMOGENEITY OF ALUMINA CALCINATION	ALUMINUM PECHINEY	20/04/2007	CHENNAI
553	216166	IN/PCT/2002/993/CHE	28/11/2000	29/11/1999	A METHOD AND DEVICE FOR IDENTIFICATION AND DETERMINATION OF THE POSITION OF AN OBJECT	SPECIALTY MINERALS [MICHIGAN] INC	20/04/2007	CHENNAI
554	216167	1001/MAS/2000	24/11/2000	29/11/1999	MULTIBAND HARMONIC TRANSFORM CODER	DIGITAL VOICE SYSTEMS, INC	27/04/2007	CHENNAI
555	216168	1009/MAS/2000	27/11/2000	09/12/1999	A BUTTERFLY VALVE FOR LIQUID CONTAINERS AND LIQUID-CARRYING LINES	PROTECHNA SA	27/04/2007	CHENNAI
556	216169	1018/MAS/2000	29/11/2000	06/12/1999	A WAVEFORM EQUALIZER	MATSUSHITA ELECTRIC INDUSTRIAL CO., LTD	27/04/2007	CHENNAI
557	216170	1027/MAS/2000	30/11/2000	11/12/1999	A METHOD FOR MANAGING EJECT OPERATIONS IN A DATA STORAGE LIBRARY HAVING MULTIPLE SLOTS	INTERNATIONAL BUSINESS MACHINES CORPORATION	27/04/2007	CHENNAI

					TO RECEIVE DATA STORAGE CARTRIDGES			
558	216171	1040/MAS/2000	01/12/2000	11/12/1999	A METHOD FOR MANAGING ACCESS TO A PHYSICAL DATA STORAGE LIBRARY AND MULTIPLE HOSTS	INTERNATIONAL BUSINESS MACHINES CORPORATION	27/04/2007	CHENNAI
559	216172	1043/MAS/2000	04/12/2000	07/12/1999	A PROCESS FOR PREPARING A THERMOPLASTIC POLYVINYL CHLORIDE MOLDING COMPOSITION	VESTOLIT GMBH & CO. KG	27/04/2007	CHENNAI
560	216173	1046/MAS/2000	04/12/2000	08/12/1999	FUEL CELL OPERATED WELDER	LINCOLN GLOBAL, INC	27/04/2007	CHENNAI
561	216174	1076/MAS/2000	12/12/2000	14/12/1999	A PROCESS FOR PREPARING A COMPOUND SELECTED FROM KETONE, AN ALCOHOL AND A HYDROPEROXIDE	DAICEL CHEMICAL INDUSTRIES LTD	27/04/2007	CHENNAI
562	216175	1088/MAS/2000	18/12/2000	21/12/1999	AN ELECTRIC ARC WELDER AND A METHOD FOR CREATING AN ARC WELDING PROCESS	LINCOLN GLOBAL, INC	27/04/2007	CHENNAI
563	216176	1112/MAS/2000	21/12/2000	22/12/1999	DEVICE FOR PROTECTION AGAINST ELECTRICAL FAULTS	SCHNEIDER ELECTRIC INDUSTRIES SA	27/04/2007	CHENNAI
564	216177	1275/CHENP/2004	06/12/2002	12/12/2001	ADAPTIVE BELT TENSIONER SYSTEM FOR CONTROL OF REVERSIBLE TORQUE LOAD PULLEY	DAYCO PRODUCTS, LLC	27/04/2007	CHENNAI
565	216178	151/MAS/2000	25/02/2000	09/04/1999	RADIO SELECTIVE-PAGING SYSTEM AND DISPLAY METHOD THEREOF	MATSUSHITA ELECTRIC INDUSTRIAL CO., LTD	27/04/2007	CHENNAI
566	216179	182/MAS/2000	06/03/2000	28/05/1999	A BICYCLE COMPONENT ASSEMBLY	SHIMANO (SINGAPORE) PRIVATE LTD, SHIMANO INC	27/04/2007	CHENNAI
567	216180	183/MAS/1999	12/02/1999		A CLOSED CIRCUIT PNEUMATIC DISC CLASSIFIER	PALAKKAPPILLI L BHASKARAN NAIR RAJENDRAN NAIR	27/04/2007	CHENNAI
568	216181	195/MAS/2000	08/03/2000	14/04/1999	ELECTRONIC TRIP	SCHNEIDER	27/04/2007	CHENNAI

					DEVICE WITH PHASE RECONSTITUTION AND A CIRCUIT BREAKER COMPRISING SUCH A TRIP DEVICE	ELECTRIC INDUSTRIES SA		
569	216182	200/MAS/2000	10/03/2000	11/03/1999	AN AZO DYE	CIBA SPECIALTY CHEMICALS HOLDING INC	27/04/2007	CHENNAI
570	216183	2224/CHENP/2004	13/06/2002	12/04/2002	A METHOD FOR PAGERWIDTH PRINTING AND A PRINTHEAD ASSEMBLY	SILVERBROOK RESEARCH PTY. LTD	27/04/2007	CHENNAI
571	216184	2225/CHENP/2004	13/06/2002	12/04/2002	A PRINT ASSEMBLY FOR A WIDE FORMAT PAGERWIDTH PRINTER	SILVERBROOK RESEARCH PTY. LTD	27/04/2007	CHENNAI
572	216185	2271/CHENP/2004	04/04/2003	12/04/2002	A COATED ABRASIVE AND A METHOD FOR PREPARING THE SAME	SAINT-GOBAIN ABRASIVES, INC	27/04/2007	CHENNAI
573	216186	2277/CHENP/2004	17/07/2002	12/03/2002	A PNEUMATIC THREAD STRETCHER FOR A RAPIER WEAVING MACHINE OR A KNITTING MACHINE AND A THREAD PROCESSING SYSTEM	IROPA AG	27/04/2007	CHENNAI
574	216187	2330/CHENP/2004	16/04/2003	19/04/2003	MODIFIED POLYMER MATERIALS INCORPORATING BOEHMITE PARTICLES AND NOVEL BOEHMITE PARTICLES	SAINT-GOBAIN CERAMICS & PLASTICS, INC	27/04/2007	CHENNAI
575	216188	2438/CHENP/2004	19/06/2002	01/05/2002	LOCKING FASTENER	YAMADA, Fusao	27/04/2007	CHENNAI
576	216189	2451/CHENP/2004	29/04/2003	30/04/2002	SYSTEM FOR MANAGING DATA INTEGRATED IN A PROTOCOL	PATIENT ON LINE	27/04/2007	CHENNAI
577	216190	257/MAS/2000	04/04/2000		A SYSTEM FOR COLLECTING TOLL	ASHOK KHENY	27/04/2007	CHENNAI
578	216191	328/MAS/2000	27/04/2000		A METHOD FOR ADAPTIVE DIVERSITY COMBINING FOR WIDE BAND CODE DIVISION MULTIPLE	SILICON AUTOMATION SYSTEMS LTD	27/04/2007	CHENNAI

					ACCESS			
579	216192	332/MAS/2001	23/04/2001		AN AUTOMATIC REGULATED WATER TAP	PALLA VIJAY KUMAR	27/04/2007	CHENNAI
580	216193	347/MAS/2001	30/04/2001		AN AUTOMATIC DEVICE FOR PREVENTING LEAKAGE IN THE PIPE LINES	PALLA VIJAY KUMAR	27/04/2007	CHENNAI
581	216194	349/MAS/2001	30/04/2001		AN AUTOMATIC LIQUID FEED DISPENSER	PALLA VIJAYA KUMAR	27/04/2007	CHENNAI
582	216195	401/MAS/2000	26/05/2000	01/06/1999	TWO-COMPONENT BINDER SYSTEM FOR THE PRODUCTION OF FOUNDRY MOULDS AND CORES	HUTTENES-ALBERTUS CHEMISCHE WERKE GMBH	27/04/2007	CHENNAI
583	216196	44/MAS/2000	20/01/2000		A PROCESS FOR THE MANUFACTURE OF SUPER POZZOLAN FROM ASH (INCLUDING FLY ASH) OBTAINED BY THE COMBUSTION OF COAL OR COKE AND SUPER POZZOLAN OBTAINED BY THE SAID PROCESS	MADRAS CEMENTS LIMITED	27/04/2007	CHENNAI
584	216197	459/MAS/2000	14/06/2000	05/08/1999	AN AUDIO DECODING DEVICE	MATSUSHITA ELECTRIC INDUSTRIAL CO., LTD	27/04/2007	CHENNAI
585	216198	466/MAS/2000	16/06/2000	16/06/1999	REAR UNIT STRUCTURE FOR MOTORCYCLE	HONDA GIKEN KOGYO KABUSHIKI KAISHA	27/04/2007	CHENNAI
586	216199	496/MAS/2000	28/06/2000	28/06/1999	AN EQUIPMENT AND METHOD INTENDED FOR MEASUREMENT ON AN EFFLUENT RESULTING FROM A CHEMICAL REACTION	INSTITUT FRANCAIS DU PETROLE	27/04/2007	CHENNAI
587	216200	498/MAS/2000	28/06/2000	29/06/1999	ROAD ANTENNA APPARATUS	MATSUSHITA ELECTRIC INDUSTRIAL CO., LTD	27/04/2007	CHENNAI
588	216201	523/MAS/2000	06/07/2000	16/07/1999	A METHOD OF OPTIMIZING THE METERING OF CHARGE-REVERSAL AGENT INTO BROKE	NORLAND PAPIER AG	27/04/2007	CHENNAI
589	216202	536/MAS/2000	11/07/2000	12/07/1999	A COSMETIC	CIBA SPECIALTY	27/04/2007	CHENNAI

					COMPOSITION FOR PREVENTING TANNING AND FOR LIGHTENING SKIN AND HAIR	CHEMICALS HOLDING INC		
590	216203	545/MAS/2000	14/07/2000	16/07/1999	A METHOD OF GAS SHIELDED ARC WELDING STEEL RAILS	LINCOLN GLOBAL, INC	27/04/2007	CHENNAI
591	216204	549/MAS/2000	17/07/2000	19/07/1999	A METHOD AND SYSTEM FOR DEPOSITING MOLTEN METAL FROM AN ADVANCING WELDING WIRE	LINCOLN GLOBAL, INC	27/04/2007	CHENNAI
592	216205	555/MAS/1999	13/05/1999		AN AMORPHOUS ALLOY STEEL COMPOSITION	TOTEM CO LTD ,VIJAI ELECTRICALS LIMITED	27/04/2007	CHENNAI
593	216206	556/MAS/1999	13/05/1999		A LAN TRAINER LAB APPARATUS	INDIAN INSTITUTE OF TECHNOLOGY	27/04/2007	CHENNAI
594	216207	558/MAS/2000	19/07/2000	16/08/1999	A WORKLOAD MANAGER FOR SERVICING A WORK REQUEST IN A DISTRIBUTED HETEROGENEOUS COMPUTING ENVIRONMENT	INTERNATIONAL BUSINESS MACHINES CORPORATION	27/04/2007	CHENNAI
595	216208	560/MAS/2000	20/07/2000	22/07/1999	PROCESS FOR THE SEPARATION OF LIGHT OLEFINS FROM PARAFFINS	SNAMPROGETTI S P A	27/04/2007	CHENNAI
596	216209	570/MAS/1999	19/05/1999	02/06/1998	AUTOMOTIVE REAR PARCEL RACK SUPPORTING STRUCTURE	SUZUKI MOTOR CORPORATION	27/04/2007	CHENNAI
597	216210	574/MAS/1999	20/05/1999		A METHOD FOR OPERATING A TRANSCEIVER FOR CODE DIVISION MULTIPLE ACCESS COMMUNICATION AND CDMA SYSTEM	LUCENT TECHNOLOGIES INC	27/04/2007	CHENNAI
598	216211	595/MAS/2000	28/07/2000	29/09/1999	SEPARATION UNIT FOR GRAIN HARVESTING	CLAAS SELBSTFAHREN DE ERNTEMASCHIN EN GMBH	27/04/2007	CHENNAI
599	216212	598/MAS/2000	28/07/2000		A METALLIC CARD CLOTHING	LAKSHMI CARD CLOTHING MANUFACTURING COMPANY LIMITED	27/04/2007	CHENNAI

600	216213	61/MAS/1999	18/01/1999		COATED SUBSTRATE BODY AND A METHOD FOR ITS MANUFACTURE	WIDIA GMBH	27/04/2007	CHENNAI
601	216214	624/MAS/1999	07/06/1999	11/01/1999	A METHOD AND AN APPARATUS FOR CLEANING EXHAUST GAS PRODUCED BY COMBUSTION EQUIPMENT	MASAYUKI TAKEBE	27/04/2007	CHENNAI
602	216215	636/MAS/2000	09/08/2000	25/08/1999	WATCH HAVING A CONTACTLESS CONTROL DEVICE FOR A COMPUTER CURSOR	SWATCH AG	27/04/2007	CHENNAI
603	216216	638/MAS/1999	11/06/1999		A METHOD AND APPARATUS FOR GENERATING A CLOCK ERROR ESTIMATION	SASKEN COMMUNICATION TECHNOLOGIES LIMITED	27/04/2007	CHENNAI
604	216217	660/MAS/2000	18/08/2000	19/08/1999	A METHOD OF ADAPTING AN ADJUSTMENT VALUE	LUCENT TECHNOLOGIES INC	27/04/2007	CHENNAI
605	216218	733/MAS/1999	12/07/1999		A METHOD AND SYSTEM FOR DEFINING A CALL FORWARD OPERATION	LUCENT TECHNOLOGIES INC	27/04/2007	CHENNAI
606	216219	746/MAS/1999	16/07/1999	29/07/1998	OPERATING MECHANISM FOR LOW VOLTAGE MULTI POLE CIRCUIT BREAKER	SCHNEIDER ELECTRIC INDUSTRIES SA	27/04/2007	CHENNAI
607	216220	781/MAS/2000	19/09/2000		AN AUTOMATIC CHAPPATHI MAKING MACHINE	VARADHARAJAN SENTHIL KUMAR	27/04/2007	CHENNAI
608	216221	826/MAS/1999	17/08/1999	04/09/1998	A DILUENT COMPOSITION FOR TWO-CYCLE ENGINE LUBRICATING OILS	SHELL INTERNATIONAL RESEARCH MAATSCHAPPIJ BV	27/04/2007	CHENNAI
609	216222	858/MAS/2000	11/10/2000		AN ENVIRONATOR	CENTRAL SERICULTURAL RESEARCH & TRAINING INSTITUTE	27/04/2007	CHENNAI
610	216223	871/MAS/2000	13/10/2000	21/10/1999	A SENSOR ASSEMBLY FOR USE IN A BOREHOLE APPLICATION	SCHLUMBERGER HOLDINGS LIMITED	27/04/2007	CHENNAI
611	216224	873/MAS/1999	02/09/1999	04/09/1998	A METHOD OF EQUALIZATION FOR MULTICARRIER	SILICON AUTOMATION SYSTEMS LTD.	27/04/2007	CHENNAI

					COMMUNICATION SYSTEMS			
612	216225	876/MAS/1999	06/09/1999	17/09/1998	METHOD OF DRYING PAINT COATING AND PAINT COATING DRYING OVEN	HONDA GIKEN KOGYO KABUSHIKI KAISHA	27/04/2007	CHENNAI
613	216226	905/MAS/2000	24/10/2000	26/10/1999	KEYBUTTON ILLUMINATING DEVICE AND WIRELESS COMMUNICATION TERMINAL APPARATUS EQUIPPED WITH THE SAME	MATSUSHITA ELECTRIC INDUSTRIAL CO., LTD.	27/04/2007	CHENNAI
614	216227	909/MAS/2000	25/10/2000	26/10/1999	LIQUID CRYSTAL DISPLAY APPARATUS	MATSUSHITA ELECTRIC INDUSTRIAL CO., LTD.	27/04/2007	CHENNAI
615	216228	911/MAS/2000	25/10/2000	26/10/1999	AN EARPHONE JACK HOLDING DEVICE	MATSUSHITA ELECTRIC INDUSTRIAL CO., LTD.	27/04/2007	CHENNAI
616	216229	919/MAS/2000	30/10/2000	02/11/1999	AN ADSORPTION PROCESS TO PURIFY HYDROGEN FROM A FEED GAS MIXTURE	AIR PRODUCTS AND CHEMICALS, INC.	27/04/2007	CHENNAI
617	216230	951/MAS/1999	27/09/1999	20/11/1998	FORCE TRANSFER MECHANISM FOR A BICYCLE TRANSMISSION CONTROL CABLE	SHIMANO INC.	27/04/2007	CHENNAI
618	216231	982/MAS/1999	08/10/1999		A SLEEVE MONOPOLE ANTENNA FOR BROAD BAND COMMUNICATION	SAMEER-CENTRE FOR ELECTROMAGNETICS	27/04/2007	CHENNAI
619	216232	99/MAS/1999	27/01/1999	19/02/1998	OPTICAL PICKUP DEVICE	KABUSHIKI KAISHA KENWOOD	27/04/2007	CHENNAI
620	216233	IN/PCT/2000/136/CHE	21/12/1998	22/12/1997	AN ORALLY ADMINISTRABLE SOLID DOSAGE FORM COMPRISING A RIBAVIRIN COMPACTED COMPOSITION AND A METHOD OF PRODUCING THE SAME	SCHERING CORPORATION	27/04/2007	CHENNAI
621	216234	IN/PCT/2000/179/CHE	27/10/1999	12/11/1998	LOW-PRESSURE MERCURY VAPOR DISCHARGE LAMP	KONINKLIJKE PHILIPS ELECTRONICS N.V	27/04/2007	CHENNAI
622	216235	IN/PCT/2000/21/CHE	14/06/1999	25/06/1998	A METHOD OF	KONINKLIJKE	27/04/2007	CHENNAI

					MEMORY MANAGEMENT IN DATA PROCESSING APPARATUS	PHILIPS ELECTRONICS N.V.		
623	216236	IN/PCT/2000/226/CHE	16/12/1998	31/12/1997	A PROCESS FOR THE PREPARATION OF A CATALYST FOR THE CONVERSION OF N ₂ O	GRANDE PAROISSE S.A.	27/04/2007	CHENNAI
624	216237	IN/PCT/2000/238/CHE	02/02/1999	02/02/1998	A TITANIUM ALUMINIDE ALLOY	CHRYSALIS TECHNOLOGIES INCORPORATED	27/04/2007	CHENNAI
625	216238	IN/PCT/2000/319/CHE	25/02/1999	27/02/1998	A VALVE FOR PRESSURIZED CONTAINER	PRECISION VALVE CORPORATION	27/04/2007	CHENNAI
626	216239	IN/PCT/2000/336/CHE	09/12/1998	02/02/1998	AN ARRANGEMENT FOR CONNECTING END PORTIONS OF TWO STRIPS	HANS OETIKER AG MASCHINEN-UND APPARATEFABRIK	27/04/2007	CHENNAI
627	216240	IN/PCT/2000/41/CHE	23/07/1999	20/08/1998	A CRYSTALLINE PROPYLENE COPOLYMER COMPOSITION AND A PROCESS FOR PREPARING THE SAME	MONTECH USA INC.	27/04/2007	CHENNAI
628	216241	IN/PCT/2000/447/CHE	26/02/1999	27/02/1998	AN ELECTROCOAGULATION TREATMENT DEVICE FOR TREATMENT OF A FLOW OF LIQUID AND A METHOD THEREOF	SCOTT WADE POWELL	27/04/2007	CHENNAI
629	216242	IN/PCT/2000/467/CHE	30/03/1999	03/04/1998	A PROCESS AND DEVICE FOR REGULATION OF A RING FURNACE	ALUMINIUM PECHINEY	27/04/2007	CHENNAI
630	216243	IN/PCT/2000/485/CHE	17/03/1999	06/04/1998	A METHOD AND A COMPOSITION FOR PRODUCING A CERAMIC FOAM	CELLARIS LTD.	27/04/2007	CHENNAI
631	216403	IN/PCT/2000/51/CHE	04/08/1999	13/08/1998	AN INFORMATION PROCESSING SYSTEM AND A METHOD OF ENABLING SHARING	KONINKLIJKE PHILIPS ELECTRONICS N.V	27/04/2007	CHENNAI
632	216404	IN/PCT/2000/547/CHE	18/03/1999	19/03/1998	A VARIABLE FOCUS LENS	SILVER, Joshua, David	27/04/2007	CHENNAI
633	216405	IN/PCT/2000/605/CHE	13/04/1999	04/05/1998	A METHOD FOR OPERATING AND DETERMINING POSITION FROM A SATELLITE	SNAPTRACK INCORPORATED	27/04/2007	CHENNAI

					POSITIONING SYSTEM			
634	216406	IN/PCT/2000/613/CHE	26/04/1999	08/05/1998	PROCESS FOR THE PREPARATION OF S-N,N'- BIS[2-HYDROXY-1-(HYDROXYMETHYL) ETHYL]-5- [(2-HYDROXY-1-OXOPROPYL)-AMINO]- 2,4,6-TRIIODO- 1,3-BENZENEDICARBOXAMIDE	DIBRA S.P.A	27/04/2007	CHENNAI
635	216407	IN/PCT/2000/689/CHE	20/05/1999	01/07/1998	MARKING SYSTEM	BINNEY & SMITH INC	27/04/2007	CHENNAI
636	216408	IN/PCT/2000/717/CHE	27/05/1999	01/06/1998	A PROCESS OF MAKING A SHAPED IRRADIATION CROSSLINKED ARTICLE, A SHAPED INTERPOLYMER PREPARED BY THE PROCESS AND A PERSONAL HYGIENE ITEM	DOW GLOBAL TECHNOLOGIES INC	27/04/2007	CHENNAI
637	216409	IN/PCT/2000/867/CHE	25/06/1999	25/06/1998	METHODS AND APPARATUS FOR RENDERING AN OPTICALLY ENCODED MEDIUM UNREADABLE	FLEXPLAY TECHNOLOGIES INC	27/04/2007	CHENNAI
638	216410	IN/PCT/2000/899/CHE	02/07/1999	03/07/1998	A POWDER COATING COMPOSITION AND A PROCESS FOR FORMING A COATING ON A SUBSTRATE	INTERNATIONAL COATINGS LIMITED	27/04/2007	CHENNAI
639	216411	IN/PCT/2001/1015/CHE	29/01/1999	29/01/1999	INSTALLATION FOR PRODUCING MULTI-LAYER COMPOSITE TUBES	UPONOR INNOVATION AB	27/04/2007	CHENNAI
640	216412	IN/PCT/2001/1033/CHE	02/11/2000	23/11/1999	A DEVICE AND METHOD FOR SWITCHING FROM A FIRST COMPRESSED DATA INPUT STREAM TO A SECOND COMPRESSED DATA INPUT STREAM	KONINKLIJKE PHILIPS ELECTRONICS NV	27/04/2007	CHENNAI
641	216413	IN/PCT/2001/1082/CHE	24/01/2000	01/02/1999	A METHOD OF MEASURING TIME OF ARRIVAL OF SATELLITE SIGNALS RECEIVED IN A	SNAPTRACK INCORPORATED	27/04/2007	CHENNAI

					SATELLITE POSITIONING SYSTEM (SPS) RECEIVER			
642	216414	IN/PCT/2001/1198/CHE	11/02/2000	12/02/1999	A SYSTEM FOR WARRANTING THE IDENTITY OF A PARTY	MACK HICKS,REGINA SEILER,GUY S TALLENT,KRISTIN KUPRES,ALLEN FREUDENSTEIN	27/04/2007	CHENNAI
643	216415	IN/PCT/2001/1207/CHE	16/02/2000	10/03/1999	A COMBINED CORE AND HEADER ASSEMBLY FOR A WELDED HEAT EXCHANGER WITH GROMMET CONSTRUCTION AND A METHOD OF MAKING SAID WELDED HEAT EXCHANGER	PROLIANCE INTERNATIONAL INC	27/04/2007	CHENNAI
644	216416	IN/PCT/2001/121/CHE	19/05/2000	26/05/1999	A METHOD OF OPERATING A RADIO COMMUNICATION SYSTEM	KONINKLIJKE PHILIPS ELECTRONICS N.V	27/04/2007	CHENNAI
645	216417	IN/PCT/2001/1215/CHE	14/03/2000	15/03/1999	A METHOD FOR ASCENDING OR DESCENDING STAIRS IN A CLUSTER-WHEEL VEHICLE	DEKA PRODUCTS LIMITED PARTNERSHIP	27/04/2007	CHENNAI
646	216418	IN/PCT/2001/1283/CHE	22/03/2000	22/03/1999	A PROCESS FOR DEGRATION OR MODIFICATION OF FIBRES	NOVOZYMES A/S	27/04/2007	CHENNAI
647	216419	IN/PCT/2001/1293/CHE	15/03/2000	19/03/1999	A CONTAINER FOR HEATING MATERIAL WITHIN IT AND FOR DISPENSING SAID MATERIAL ONCE HEATED	RECKITT BENCKISER FRANCE	27/04/2007	CHENNAI
648	216420	IN/PCT/2001/1316/CHE	24/03/2000	24/03/1999	A METHOD AND APPARATUS FOR PROVIDING FAIR ACCESS TO MEMBERS OF A GROUP COMMUNICATION SYSTEM	QUALCOMM INCORPORATED	27/04/2007	CHENNAI
649	216421	IN/PCT/2001/1342/CHE	12/04/2000	21/04/1999	A DUAL DISPENSE CONTAINER	PECHINEY PLASTIC PACKAGING, INC	27/04/2007	CHENNAI
650	216422	IN/PCT/2001/1389/CHE	30/03/2000	21/04/1999	A PROCESS FOR THE PREPARATION OF	RUTGERS ORGANICS	27/04/2007	CHENNAI

					CHLORINATED PYRIDINE SULPHONIC ACID CHLORIDES	GMBH		
651	216426	IN/PCT/2001/1448/CHE	20/03/2000	24/03/1999	A PIGMENT COMPOSITION AND A PROCESS FOR PREPARING THE SAME	CIBA SPECIALTY CHEMICALS HOLDING INC	27/04/2007	CHENNAI
652	216428	IN/PCT/2001/1474/CHE	28/02/2000	26/04/1999	SHELF-STABLE CALCIUM FORTIFIED MILK AND DAIRY PRODUCTS	SOCIETE DES PRODUITS NESTLE S.A	27/04/2007	CHENNAI
653	216429	IN/PCT/2001/1497/CHE	02/04/1999	02/04/1999	UNICOMPARTMENT AL MENISCAL PROSTHETIC DEVICE SURGICALLY IMPLANTABLE BETWEEN THE FEMORAL CONDYLE AND TIBIAL PLATEAU	BARRY M. FELL,RICHARD H. HALLOCK	27/04/2007	CHENNAI
654	216430	IN/PCT/2001/263/CHE	26/05/2000	29/06/1999	WIPER ARM	ROBERT BOSCH GMBH	27/04/2007	CHENNAI
655	216431	IN/PCT/2001/525/CHE	13/10/1999	13/10/1998	A SYSTEM FOR DEFINING A PLURALITY OF WORK ZONES WITHIN AN OTHERWISE OPEN AREA	HERMAN MILLER, INC	27/04/2007	CHENNAI
656	216432	IN/PCT/2001/532/CHE	12/10/1999	13/10/1998	OFFLINE PAGE MONITORING	QUALCOMM INCORPORATED	27/04/2007	CHENNAI
657	216433	IN/PCT/2001/562/CHE	08/10/1999	09/10/1998	DIGITAL PROCESSING DEVICE	FAST SEARCH & TRANSFER ASA	27/04/2007	CHENNAI
658	216434	IN/PCT/2001/579/CHE	29/10/1999	30/10/1998	A METHOD FOR SCREENING FOR Ca ²⁺ -CHANNEL BLOCKERS INVITRO	GADOR S.A,LEIDEN UNIVERSITY MEDICAL CENTER	27/04/2007	CHENNAI
659	216435	IN/PCT/2001/623/CHE	05/11/1999	06/11/1998	A PUNCTUM PLUG FOR INSERTION INTO A PUNCTAL OPENING OF A NASAL LACRIMAL DUCT	EAGLE VISION, INC	27/04/2007	CHENNAI
660	216436	IN/PCT/2001/632/CHE	21/10/1999	05/11/1998	A METHOD FOR OPERATING A REPLICATED NAMING SERVICE FOR SERVICE PROVIDERS	BEA SYSTEMS, INC	27/04/2007	CHENNAI
661	216437	IN/PCT/2001/641/CHE	11/10/1999	13/10/1998	A POLYSILOXANE	AMO	27/04/2007	CHENNAI

					COPOLYMER AND AN INJECTABLE LENS MATERIAL MADE THEREFROM	GRONINGEN B V		
662	216438	IN/PCT/2001/656/CHE	10/11/1999	11/11/1998	A METHOD OF ALLOCATING AND USING UPTO A PREDETERMINED NUMBER OF HARDWARE RESOURCES	QUALCOMM INCORPORATED	27/04/2007	CHENNAI
663	216439	IN/PCT/2001/686/CHE	10/05/1999	26/11/1998	A METHOD FOR ENABLING CORRECT PLACEMENT, A DISK DRIVE AND A DISK DRIVE CONTROLLER	HITACHI GLOBAL STORAGE TECHNOLOGIES NETHERLANDS B.V	27/04/2007	CHENNAI
664	216440	IN/PCT/2001/731/CHE	26/10/1999	28/10/1998	BIAXIALLY ORIENTED FILM	HOECHST TRESPAPHAN GMBH	27/04/2007	CHENNAI
665	216441	IN/PCT/2001/780/CHE	02/12/1999	04/12/1998	A FLUID COMPRESSOR AND A METHOD OF COMPRESSING A FIRST FLUID	BG INTELLECTUAL PROPERTY LIMITED	27/04/2007	CHENNAI
666	216442	IN/PCT/2001/811/CHE	07/12/1999	16/12/1998	A PROCESS FOR PREAPRING OLEFIN OXIDES AND A CATALYST THEREFORE	DOW GLOBAL TECHNOLOGIES, INC	27/04/2007	CHENNAI
667	216443	IN/PCT/2001/817/CHE	20/12/1999	18/12/1998	SUBTILASE ENZYMES HAVING AN ADDITIONAL AMINO ACID RESIDUE IN AN ACTIVE SITE LOOP REGION	NOVOZYMES A/S	27/04/2007	CHENNAI
668	216444	IN/PCT/2001/849/CHE	20/10/2000	20/10/1999	THIADIAZOLE ADDITIVES AND LUBRICATING COMPOSITIONS CONTAINING THE SAME	R T VANDERBILT COMPANY, INC	27/04/2007	CHENNAI
669	216445	IN/PCT/2001/87/CHE	19/07/1999	21/07/1998	A METHOD OF MANUFACTURING A HIGHLY ABSORBENT COMPOSITE SHEET AND THE SHEET	JAPAN ABSORBENT TECHNOLOGY INSTITUTE, MITSUBISHI CORPORATION	27/04/2007	CHENNAI
670	216446	IN/PCT/2001/892/CHE	23/11/1999	28/12/1998	A DEVICE FOR NOISE REDUCTION, AIR-CONDITIONING AND ACCIDENT PREVENTION FOR A JACQUARD WEAVING MACHINE	TEXTILMA AG	27/04/2007	CHENNAI

					AND JACQUARD WEAVING MACHINE			
671	216447	IN/PCT/2001/909/CHE	12/10/2000	01/11/1999	A METHOD AND AN APPARATUS FOR SWAPPING UNDESIRE VIDEO IN A SPECIFIC VIDEO STREAM	KONINKLIJKE PHILIPS ELECTRONICS N.V	27/04/2007	CHENNAI
672	216448	IN/PCT/2001/928/CHE	04/12/1999	11/12/1998	AQUEOUS DISPERSIONS OF FLUOROPOLYMERS	DYNEON GMBH & CO. KG	27/04/2007	CHENNAI
673	216449	IN/PCT/2001/963/CHE	11/01/2000	12/01/1999	A VAPOR COMPRESSION SYSTEM AND A METHOD FOR OPERATING A VAPOR COMPRESSION SYSTEM	XDX INNOVATIVE REFRIGERATION, LLC	27/04/2007	CHENNAI
674	216450	IN/PCT/2001/996/CHE	13/01/2000	15/01/1999	A NOVEL MIXED METAL CATALYST	ALBEMARLE NETHERLANDS B.V	27/04/2007	CHENNAI
675	216451	IN/PCT/2002/1/CHE	01/05/2001	02/05/2000	A THERMOSETTING RESIN COMPOSITION SUITABLE FOR PRODUCING MOULDED ARTICLES	KYOWA CHEMICAL INDUSTRY CO., LTD	27/04/2007	CHENNAI
676	216452	IN/PCT/2002/122/CHE	26/11/1999	03/08/1999	AUTOMATIC TIME-SETTING SYSTEM FOR A PORTABLE OBJECT HAVING AN HOROLOGICAL FUNCTION	ETA SA FABRIQUES D'EBAUCHES	27/04/2007	CHENNAI
677	216453	IN/PCT/2002/17/CHE	14/07/2000	14/07/1999	A PHARMACEUTICAL COMPOSITION FOR REGULATING, INDUCING OR ENHANCING CELL MIGRATION	NOVO NORDISK HEALTH CARE AG	27/04/2007	CHENNAI
678	216454	IN/PCT/2002/204/CHE	05/07/2000	06/07/1999	METHOD FOR THE PRODUCTION OF ELASTIC AND STRETCHABLE BANDS	FIRMA CARL FREUDENBERG	27/04/2007	CHENNAI
679	216455	IN/PCT/2002/258/CHE	07/06/2001	19/06/2000	A METHOD OF AUTOMATIC EXECUTION OF AN APPLICATION ON A RECEIVING STATION AND A RECEIVING STATION	KONINKLIJKE PHILIPS ELECTRONICS N V	27/04/2007	CHENNAI
680	216456	IN/PCT/2002/29/CHE	07/07/2000	08/07/1999	A PROCESS FOR	H LUNDBECK A/S	27/04/2007	CHENNAI

					PREPARATION OF A MEDICAMENT FOR TREATMENT OF NEUROTIC DISORDERS			
681	216457	IN/PCT/2002/357/CHE	13/09/2000	13/09/1999	COLD-STORAGE APPLIANCE	APPLIED DESIGN AND ENGINEERING LIMITED	27/04/2007	CHENNAI
682	216458	IN/PCT/2002/433/CHE	30/08/2000	30/08/1999	AN ISOLATED NUCLEIC ACID SEQUENCE COMPRISING A POLYNUCLEOTIDE ENCODING A PLANT STEROL: CHOLESTEROL ACYLTRANSFERASE -LIKE POLYPEPTIDE	MONSANTO TECHNOLOGY LLC	27/04/2007	CHENNAI
683	216459	IN/PCT/2002/458/CHE	29/08/2000	06/09/1999	MIXTURES OF FLUORESCENT WHITENING AGENTS	CIBA SPECIALTY CHEMICALS HOLDING INC.	27/04/2007	CHENNAI
684	216460	IN/PCT/2002/465/CHE	05/09/2000	07/09/1999	AN ELECTRICALLY NEUTRAL COMPOSITION IN THE FORM OF A WATER-IN-OIL OR OIL-IN-WATER EMULSION	RECKITT BENCKISER (UK) LIMITED, RECKITT BENCKISER (AUSTRALIA) PTY LIMITED	27/04/2007	CHENNAI
685	216461	IN/PCT/2002/644/CHE	02/11/2000	05/11/1999	A STRUCTURAL LAMINATE MEMBER AND A METHOD OF MAKING THE SAME	INTELLIGENT ENGINEERING (BAHAMAS) LIMITED	27/04/2007	CHENNAI
686	216462	IN/PCT/2002/70/CHE	17/05/2000	29/07/1999	METHOD FOR MAKING MICROABRASIVE TOOLS	SAINT-GOBAIN ABRASIVES, INC	27/04/2007	CHENNAI
687	216463	IN/PCT/2002/859/CHE	05/12/2000	09/12/1999	PLASMA ARC TORCH	THERMAL DYNAMICS CORPORATION	27/04/2007	CHENNAI
688	216464	1004/CHE/2004	30/09/2004		AN IMPROVED PROCESS FOR THE PREPARATION OF POLYLACTIC ACID	MALLADI DRUGS & PHARMACEUTICALS LIMITED, INDIAN INSTITUTE OF TECHNOLOGY MADRAS	11/05/2007	CHENNAI
689	216465	102/MAS/1999	27/01/1999	28/11/1997	A METHOD FOR IN-SITU MODERNIZATION OF A HETEROGENEOUS EXOTHERMIC SYNTHESIS	AMMONIA CASALE S.A.	11/05/2007	CHENNAI

					REACTOR			
690	216466	1031/CHENP/2004	07/10/2002	09/10/2001	METHOD FOR SENDING POSTAL PACKETS	DEUTSCHE POST AG	11/05/2007	CHENNAI
691	216467	1051/MAS/1999	29/10/1999		A NON-DESTRUCTIVE MOISTURE SENSOR	INDIAN SPACE RESEARCH ORGANISATION, UNIVERSITY OF PUNE	11/05/2007	CHENNAI
692	216468	1070/MAS/1999	05/11/1999	11/11/1998	BUILT-IN ANTENNA	MATSUSHITA ELECTRIC INDUSTRIAL CO. LTD	11/05/2007	CHENNAI
693	216469	1078/CHE/2003	31/12/2003		SYSTEM AND METHODS FOR RESOURCE ALLOCATION IN HETEROGENEOUS WIRELESS MULTIMEDIA NETWORKS	SAMSUNG ELECTRONICS CO. LTD.	11/05/2007	CHENNAI
694	216470	1078/MAS/1999	09/11/1999	10/11/1998	A PORTABLE TERMINAL DEVICE	MATSUSHITA ELECTRIC INDUSTRIAL CO. LTD	11/05/2007	CHENNAI
695	216471	108/MAS/2003	07/02/2003		NEW ANTICANCER COMPOUNDS : PROCESS FOR THEIR PREPARATION AND PHARMACEUTICAL COMPOSITIONS CONTAINING THEM	DR. REDDY'S LABORATORIES LTD.	11/05/2007	CHENNAI
696	216472	1095/MAS/1999	11/11/1999	13/11/1998	A HYDROCRACKING CATALYST FOR PRODUCING MIDDLE DISTILLATES AND A PROCESS FOR THE PREPARATION OF THE SAME	CHINA PETROCHEMICAL CORPORATION, FUSHUN RESEARCH INSTITUTE OF PETROLEUM AND PETROCHEMICALS	11/05/2007	CHENNAI
697	216473	1118/MAS/1999	16/11/1999		A KNEE JOINT ASSEMBLY FOR BODY IMPLANT	MISHRA DHATU NIGAM LIMITED	11/05/2007	CHENNAI
698	216474	1235/MAS/1999	28/12/1999	19/01/1999	A WELDING POWER SUPPLY AND A METHOD OF CREATING WELDING CURRENT	LINCOLN GLOBAL, INC.	11/05/2007	CHENNAI
699	216475	1277/CHENP/2004	20/11/2002	11/12/2001	CYCLOPROPANECARBOXYLIC ACID ESTERS AND PEST CONTROLLERS CONTAINING THE	SUMITOMO CHEMICAL COMPANY, LIMITED	11/05/2007	CHENNAI

					SAME			
700	216476	133/MAS/2003	17/02/2003		AN EXTRUSION HONING COMPOSITION	INDIAN INSTITUTE OF TECHNOLOGY	11/05/2007	CHENNAI
701	216477	134/MAS/2003	18/02/2003		A NOVEL PROCESS AND APPARATUS FOR THE MANUFACTURE OF PRECIPITATED SILICA FROM RICE HUSK ASH	INDIAN INSTITUTE OF SCIENCE	11/05/2007	CHENNAI
702	216478	1372/MAS/1997	23/06/1997	27/06/1996	A PROCESS AND A PLANT FOR ELECTROLYTICALLY COATING THE CASTING SURFACE OF A ROLL	USINOR SACILOR (SOCIETE ANONYME) ,THYSSEN STAHL AKTIENGESELLSCHAFT	11/05/2007	CHENNAI
703	216479	1424/CHE/2004	23/12/2004		A PROCESS FOR THE PREPARATION OF WEAR AND CORROSION RESISTANT COATINGS FOR ELECTROLESS DEPOSITION ON METAL SUBSTRATES	INDIAN INSTITUTE OF TECHNOLOGY	11/05/2007	CHENNAI
704	216480	1461/CHE/2004	31/12/2004		A STAPLER	PLUS STATIONERY CORPORATION	11/05/2007	CHENNAI
705	216481	1479/CHE/2004	31/12/2004		METHOD AND SYSTEM FOR PROVIDING SIMILAR SERVICE AT AN ADDRESS FROM MULTIPLE DEVICES	SAMSUNG INDIA SOFTWARE OPERATIONS PRIVATE LIMITED	11/05/2007	CHENNAI
706	216482	153/MAS/2003	27/02/2003		FLEXIBLE SPRINGBACK CONTAINER ASSEMBLY WITH CLOSING MEANS	MAMBALLIKAL ATHIL JAYAGOVIND MENON	11/05/2007	CHENNAI
707	216483	165/MAS/2001	23/02/2001	25/02/2000	WILDLIFE GUARD FOR ELECTRICAL INSULATOR BUSHINGS	TYCO ELECTRONICS CORPORATION	11/05/2007	CHENNAI
708	216484	179/MAS/2001	28/02/2001	29/02/2000	OPERATING METHOD FOR A MOBILE TELEPHONE	KONINKLIJKE PHILIPS ELECTRONICS NV	11/05/2007	CHENNAI
709	216485	184/MAS/2003	06/03/2003		AN INTEGRAL STARTER GENERATOR SYSTEM FOR AN AUTOMOBILE	LUCAS-TVS LIMITED	11/05/2007	CHENNAI

710	216486	1845/CHENP/2004	26/02/2003	26/02/2002	A BUILDING CONSTRUCTION ASSEMBLY	DYNAMIC SHELLS LTD	11/05/2007	CHENNAI
711	216487	192/MAS/2001	02/03/2001	03/03/2000	A HAND- HELD APPARTUS FOR INSTALLING A COVER AROUND AN ARTICLE	TYCO ELECTRONICS CORPORATION	11/05/2007	CHENNAI
712	216488	196/MAS/2001	05/03/2001	14/03/2000	AN ELECTRO MAGNETIC TRIP DEVICE FOR A CIRCUIT BREAKER AND ELECTRICAL PROTECTION APPARATUS COMPRISING SUCH A DEVICE	SCHNEIDER ELECTRIC INDUSTRIES SA	11/05/2007	CHENNAI
713	216489	21/MAS/2003	09/01/2003		MEDIA CONVERTOR	MRO-TEK LIMITED	11/05/2007	CHENNAI
714	216490	2103/MAS/1998	18/09/1998	19/09/1997	A METHOD AND SYSTEM FOR CONTROLLING THE POWER OF A MOBILE STATION TRANSMISSION SIGNAL	QUALCOMM INCORPORATED	11/05/2007	CHENNAI
715	216491	212/MAS/2002	26/03/2002		A CYLINDER HEAD	TVS MOTOR COMPANY LIMITED	11/05/2007	CHENNAI
716	216492	2221/CHENP/2004	29/08/2002	12/04/2002	A PRINthead CHIP FOR AN INKJET PRINthead	SILVERBROOK RESEARCH PTY LTD	11/05/2007	CHENNAI
717	216493	2222/CHENP/2004	29/08/2002	12/04/2002	A PRINthead CHIP FOR AN INKJET PRINthead	SILVERBROOK RESEARCH PTY LTD	11/05/2007	CHENNAI
718	216494	2226/CHENP/2004	14/06/2002	12/04/2002	A METHOD AND APPARATUS FOR PROCESSING AN IMAGE FOR PRINTING	SILVERBROOK RESEARCH PTY LTD	11/05/2007	CHENNAI
719	216495	2251/CHENP/2004	08/04/2003	15/04/2002	THERMALLY- CONDUCTIVE BIOLOGICAL ASSAY TRAYS	COOL OPTIONS, INC	11/05/2007	CHENNAI
720	216496	2253/MAS/1998	08/10/1998	09/10/1997	OSCILLATOR ARRANGEMENTS	E2V TECHNOLOGIES (UK) LIMITED	11/05/2007	CHENNAI
721	216497	230/MAS/2001	14/03/2001	17/03/2000	A PORTABLE OBJECT, SUCH AS, IN PARTICULAR, A TIMEPIECE, HAVING MEANS FOR LOADING OR EXTRACTING DATA FROM SAID PORTABLE OBJECT	ETA SA FABRIQUES D'EBAUCHES	11/05/2007	CHENNAI

722	216498	235/MAS/2003	03/05/2002		A PROCESS FOR THE PREPARATION OF CEPHALOSPORIN ANTIBIOTICS	ORCHID CHEMICALS & PHARMACEUTICALS LTD	11/05/2007	CHENNAI
723	216499	2364/MAS/1998	21/10/1998	22/10/1997	A NANOCOMPOSITE MAGNETIC MATERIAL	SANTOKU CORPORATION	11/05/2007	CHENNAI
724	216500	2386/MAS/1998	23/10/1998	24/10/1997	SYNCHRO TILT CHAIR WITH FORWARDLY MOVABLE SEAT	STEELCASE INC.	11/05/2007	CHENNAI
725	216501	239/MAS/2003	21/04/2003		A CENTRIFUGAL ENGINE CHARGER DRIVEN BY COMBINED GEARING SYSTEM FOR MULTI SPEED OPERATION AND A METHOD OF POWER TRANSMISSION	PREUSSE INDIA (P) LTD	11/05/2007	CHENNAI
726	216502	2472/MAS/1998	02/11/1998	03/11/1997	A PIEZOELECTRIC IGNITION MECHANISM	BIC CORPORATION	11/05/2007	CHENNAI
727	216503	2502/MAS/1998	05/11/1998	11/11/1997	A WIRELESS SELECTIVE CALLING RECEIVER AND AN EXTERNAL REGISTERING DEVICE	MATSUSHITA ELECTRIC INDUSTRIAL CO., LTD.	11/05/2007	CHENNAI
728	216504	2535/MAS/1998	10/11/1998		AN AIR-CONDITIONER WITH HIGH EFFICIENCY DIFFERENTIAL HEAT-EXCHANGING TUBES	TA-CHIN WANG	11/05/2007	CHENNAI
729	216505	256/MAS/2001	20/03/2001		A PRESSURE REGULATING DEVICE CAPABLE OF BEING USED WITH A BREATHING ASSISTANCE APPARATUS AND A BREATHING ASSISTANCE APPARATUS FOR SUPPLYING GAS TO A PATIENT IN COMBINATION WITH SAID DEVICE	FISHER & PAYKEL LIMITED	11/05/2007	CHENNAI
730	216506	2567/CHENP/2004	16/05/2003	16/05/2002	(IMIDAZOL-1-YL-METHYL)-PYRIDAZINE AS NMDA RECEPTOR BLOCKER	F. HOFFMANN-LA ROCHE AG	11/05/2007	CHENNAI